

PREFACE

1. The Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha during the year 1987-88.

- 1. Public Accounts Committee.
- 2. Committee on Public Undertakings.
- 3. Committee on Estimates.
- 4. Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

<u>88788</u>

G.L. BATRA

Secretary.

5. Committee on Government Assurances.

6. Committee on Subordinate Legislation.

7. Committee of Privileges.

8. Business Advisory Committee.

9. House Committee.

10. Library Committee.

11. Committee on Petitions.

CHANDIGARH : The 15th July, 1988.

Page Name of Committee Sr. No. 1-14 Public Accounts Committee. ì. 15-25 Committee on Public Undertakings. 2. 26-35 Committee on Estimates. 3: Committee on the Welfare of Scheduled Castes 36-42 4. and Scheduled Tribes. 43--47 Committee on Government Assurances. 5. 48—53 Committee on Subordinate Legislation. 6. 54-57 Committee of Privileges. 7. [†] 58-61 **Business Advisory Committee.** 8. 62-72 9. House Committee. 73—77 Library Committee. 10. 78-80 11. Committee on Petitions.

TABLE OF CONTENTS

PUBLIC ACCOUNTS COMMITTEE

1. During the year 1987-88, the Committee was elected/nominated twice. The first Committee consisted of nine members of Haryana Vidhan Sabha who were elected by the House for the year 1986-87, by a motion moved and passed by the Haryana Vidhan Sabha, in its sitting held on 10th March, 1987, extended the term for the year 1987-88.

2. The first Committee held a total number of 6 meetings only upto 12-5-87. The names of members and the number of meetings attended by each one of them are shown in the following table :---

Sr. No.	Name of Me	mbers		•	Number	of meet attende	ings d
. 1.	Seth Ram I	Dass Dham	iija		·· · ·		6
2.	Shri Azmat I	Khan	:		-		Ϋ.
. 3.	Shri Banarsi	Dass Balm	iki	÷			5
- - - 4.	Shri Fateh C	hand Vij	-				6
- 5.	Shri Inder Si	ngh Nain		. .	دی. در به مرجع		5
· 6.	Shri Lila Kr	-		•	· · · · ·	,	Ni 6
7. 8.	Ch. Roshan Ch. Shakrull	.¥	in se la compañía Se se se	•		• •	6
х ,	The dates of r	decting ^o he	e number	of memb	•	and busi	ness
trans	acted at each	meeting ar	e given be	low :—	·	<u> </u>	
Sr. No.	Date of meeting	Number of members present		Business	transacted		
1	2	3		•	.4		
1. 8	8th April, 1987	6	respe India	ct of the	c framed q report of 1 year 1983- collowing De	the C.A.G 84 (R.R.)	i, OI
	Ţ.		1. 1	Excise and	Taxation		
			2. 1	Fransport		ita katan dari dari	

S. Carlina

Co-operation

Industries

4.

			2
· ·	с. 		
1	2	3	4
; ;	a a a fina a a a a a a a a a a a a a a a a a a		5. P.W.D.(B & R)
* ∧ _=		e ii	6. Agriculture.
, ,	·		 (ii) Drafting of the 26th Report on the report of the C.A.G. of India for the year 1982-83 (Civil) relating to Industrial Train- ing and Printing & Stationery Depart- ments.
· 2. 1:	Sth April, 1987	7	The Committee partly drafted the 26th Report on the report of the C.A.G. of India for the year. 1982-83 (Civil) relating to Development Department.
3. 21 9 9	st April, 1987	7	(i) The Committee partly drafted its 26th Report of the Public Accounts Committee on the Report of the C.A.G. of India for the year 1982-83 (Civil) relating to Fisheries and Printing and Stationery Departments.
			(ii) The Committee drafted and approved the questionnaires on the report of the C.A.G. of India for the year 1983-84 (R.R.) relating to Revenue and Lotteries Depart- ments.
4. 2	8th April, 1987	7	(i) The Committee drafted and approved the questionnaires on the report of the C.A.G. of India for the year 1983-84 (Civil) relating to the following departments :
•	···	•	1. Finance
<i>.</i>			2. Housing
	* :.		3. Public Health
	2 1 A 1 .	÷.,	4. Development
	د ۲.		5. Revenue.
· · · ·	1999 - 1994 - 1999 - 1994 -	, n	(ii) The Committee partly drafted the 26th Report of Public Accounts Committee on the report of C.A.G. of India for the year 1982-83, relating to the following departments
ter v s	•••		1. Industrial Training.
<u>.</u>		· .	2. Food and Supplies.
5. Ŝ	ih May, 1987	; <u>7</u>	The Committee partly drafted the 26th Report of the Public Accounts Committee on the report of the C.A.G. of India for the year ~1982-83(Civil) relating to the Home Department.
6. 1:	2th May, 1987	6	The Committee partly drafted the 26th Report of Public Accounts Committee on the report of the C.A.G. of India for the year 1982-83 (Civil) relating to the Revenue Department.

e a

1. 1.

Ŋ

2

After the constitution of the new Vidhan Sabha as a result of general election, the Hon'ble Speaker having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th July, 1987, to nominate the members of the Committee on Public Accounts for the remaining period of the year 1987-88 nominated the Committee on 14th July, 1987. Shri Hira' Nand Arya was appointed by the Speaker to be the Chairman of the Committee.

2. The Committee held a total number of 67 meetings during the period under review. The names of the members and the number of meetings attended by each one of them are shown in the following table :---

Sr. No.		r of meetings attended
₂ .1.	Shri Hira Nand Arya	66
****2.	Shri Bhagi Ram	. 14
***3	Smt. Kamla Verma	. 10
****4	Shri Lachhman Singh Kamboj	, į 1 2
**5.	Shri O.P. Bhardwaj	6
*6.	Shri Ran Singh	Nil
7.,	Shri Shiv Parshad	61
× 8.	Shri Tek Chand	65
9.	Smt. Vidya Beniwal	· 44 - ·
10.	Shri Vasudey Sharma	58
11.	Shri Kishan Singh	. 7 -
12.	Shri Buta Singh	3
. 13.	Shri Des Raj	7
, 14.	Shri Sardul Singh	6

S.

* Resigned from the membership of the Committee w.e.f. 21st July, 1987 on his appointment as Chief Parliamentary Secretary and in the vacancy caused by the resignation of Sh. Ran Singh Maan, Shri Vasudev Sharma was nominated w.e.f. 28th July, 1987 for the remaining period of the year 1987-88.

** Resigned from the membership of the Committee w.e.f. 12th August, 1987 on his appointment as Cabinet Minister.

*** Resigned from the membership of the Committee w.e.f. 2nd September, 1987 on her appointment as Cabinet Minister.

**** Sarvshri Bhagi Ram and Lachhman Singh Kamboj, MLAs resigned from the membership of the Committee w.e.f. 14th September, 1987 on their appointment as Parliamentary Secretaries. Consequent upon the resignation of Sh. O.P. Bhardwaj and Smt. Kamla Verma, MLAs on their appointment as Cabinet Ministers and Sarvshri Bhagi Ram and Lachhman Singh Kamboj, MLAs on their appointment as Parliamentary Secretaries, Sharvshri Kishan Singh, Buta Singh, Des Raj and Sardul Singh, MLAs were nominated w.e.f. 7-12-87 to serve on the Committee on Public Accounts for the remaining period of the year 1987-88.

Reports/Accounts Examined

The Committee examined the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1983-84 and the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil and Revenue Receipts).

Meeting held Business Transacted

Sr. Date of m No.	members		
	present	<u>}</u>	
1 · 2	3		.4
1. 20th July, 1987	4	tant Ger	Haryana Vidhan Sabha and Accounteral, Haryana explained the scope and of the Committee to the members.
2. • 27th July, 1987	- 8	pect Audi 84 (1	Committee framed questionnaire in res of the Report of Comptroller and tor General of India for the year 1983 Civil) relating to the following depart s :
		1.	Social Welfare
-	•	2.	Co-operation
- :		3.	Agriculture
·•••			
مەرىپ مەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى يەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى ئەرىپى	e anan nan tanàn arian'ilan ani an Manggatana ang aminang ang ang ang ang ang ang ang ang ang ang		Irrigation Medical and Health.
		in re vatio	ny of replies received from the Gov gard to the implementation of obset as/recommendations contained in th
	ng taga taga taga taga taga taga taga ta	follow the l	ving paragraphs of various reports c Public Accounts Committee, of Haryan an Sabha :
	a in a start and a start	Pa	agraphs Reports
مع کو بر سوالی میں موجود ا اس موجود کا در مرد میں موجود مرد مرد مرد مرد میں موجود			& 32 18th & 14

•

2

(a)

. .

1

ï

۲.

7

٠.

Ĵ,

é.

a 4

<u>م</u>

,i	2	3	4
3.	28th July, 1987	Ţ.	• The Committee decided to undertake a study tour of 5 days to Jammu and Kashmir State from 21st September, 1987.
4.	3rd August, 1987	9 	Oral' examination of the representative of P.W.D. (B&R) department in respect of paragraph 3.12, 4.8 and 5.3 of the report of the C.A.G. of India for the year 1983-84 (Civil).
5.	4th August, 1987	9	Oral examination of the representative of Trans- port department in respect of paragraph 7.4 and 7.5 of the report of the C.A.G. of India for the year 1983-84 (Civil).
6. -	10th August, 1987	. ĝ	Oral examination of the representative of Revenue department in respect of paragraphs 5.1, 5.2, 5.3, 5.4 & 5.5 of the report of the C.A.G. of India for the year 1983-84 (Revenue Receipts).
	11th August, 1987	1 8 3- 3- 2-4	Resumption of oral examination of the re- presentative of Revenue department in respect of paragraphs 5.6, 5.7 and 5.8 of the Report of the C.A.G. of India for the year 1983-84 (R.R.).
8.	17th August, 1987.	7	Oral examination of the representative of Town and Country Planning department in respect of paragraphs 6.8 and 6.9 of the report of the C.A.G. of India for the year 1983-84 (Civil).
. 9. 	18th August, 1987	7	Resumption of oral examination of the re- presentative of Town and Country Planning department in respect of paragraphs 6.8, 6.9, 6.10, 6.11, 6.12, 6.13 and 6.14 of the report of the C.A.G. of India for the year 1983-84 (Civil).
10,	24th August, 1987	- 8	Oral examination of the representative of Trans- port department in respect of paragraph 4.1 of the Report of C.A.G. of India for the year 1983-84 (R.R.).
11.	25th August, 1987	1. 1. 1. 1.	 (i) Resumption of oral examination of the representatives of the Transport and Finance department in respect of paragraphs 4.1, 4.3 of the Report of the C.A.G. of India for the year 1983-84 (R.R.).
•	ч ж. * К. у ³ ч		(ii) The Committee decided to postpone its earlier decision to undertake a study tour to the State of Jammu and Kashmir w.e.f. 21st September, 1987 and decided to under- take the said tour from 27th October, 1987.
· 12	. 31st August, 1987	* 7	1. Oral examination of the representatives of Education department in respect of para- graph 6.7 and 6.2 of the report of Comp- troller and Auditor General of India for the year 1983-84 (Civil).
•		*. • •	2. Oral examination of the representative of Food and Supplies department in respect of paragraph 7.3 of the report of the Comp- troller and Auditor General of India for the year 1983-84 (Civil).
¥.	•1	•	÷

c

Ľ

ÿ.

1 :	2	3	4
13. 1	ist September, 987	8	Otal examination of the representatives of Home department in respect of paragraph 3.9 and 3.10 of the report of Comptroller and Auditor General of India for the year 1983-84 (Civil).
	7th September, 1987	6	The Committee held discussion with the mem- bers of the Public Accounts Committee of Assam State Legislative Assembly on matters of common interest.
	3th September, 1987	7	(i) Resumption of oral examination of the re- presentatives of the Education deptt. in respect of paragraph 6.7 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
	• •	جد ۲	 (ii) Oral examination of the representatives of the Agriculture department in respect of paragraph 6.6 of the report of the Comp- troller, and Auditor General of India for the year 1983-84 (Revenue Receipts).
• <u>•</u> •		·· ¹ , , , , , , , , , , , , , , , , , , ,	.(iii) Resumption of oral examination of the re- presentatives of the Home Department in respect of paragraph 3.9 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
16.	14th September, 1987	5	(i) The Committee decided to undertake on the spot-study tour of various Industrial Units set up in Karnal, Sonipat, Faridabad and Gurgaon districts from 5th to 9th October, 1987.
-	· · ·		(ii) Oral examination of the representatives of the Industries department in respect of paragraph 6.2 of the report of the Comp- troller and Auditor General of India.
			(iii) Oral examination of the representatives of the Industrial Training department in res- pect of paragraph 3.8 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
17	15th September, 1987	5	(i) Oral examination of the representatives of the P. W. D. Public Health, department in respect of paragraph 4.9 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
•			 (ii) The Committee drafted/approved the questionnaires on the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil) relating to the Printing and Stationery department and Welfare of Scheduled Castes and Backward Classes department.
18.	21st September, 1987	3	Scrutiny of replies received from the Govt. in regard to the implementation of observations/ recommendations contained in the following pargraphs of various reports of Public Accounts Committee of Haryana Viohan Sabha :
	and a star	· ·	Paragraphs Reports
	-		21 and 27 17th

17th 18th

•:

1	2	· <u>3</u>	4 -	۲, ۲,
19.	22nd September, 1987	5.	Scrutiny of replies receiv regard to the implementa recommendations contain	ation of observations
-		م ^ر م	paragraphs of various Accounts Committee of Hay	reports of Publi
			Paragraphs	Reports
	*	3	21	18th
			4 and 5	21st
	28th September, 1987	-4	Scrutiny of replies receive regard to the implementations as conta	ation of observations
-	•		paragraphs of various re counts Committee of Hary	eports of Public Ac
		E	Paragraphs 4	Reports
		ı	8 and 9	6th
•	۰ . ۱	а. К	16 5	7th 9th
21.	29th September, 1987	5: -	Scrutiny of replics receive regard to the implement recommendations as conta	ation of observations
	· ,	Ĭ.	paragraphs of various re counts Committee of Har	eports of Public Ad
	، شسند		Paragraphs	Reports
		•	8	19th -
22. ,	5th October, 1987	5	The Committee chalked on the spot study tour c industrial Units set up in Sonepat, Faridabad and C	rogramme of variou n districts of Karna
23.	5th October, 1987	4 ·	The Committee visisted Wear Company and M/s. Karnal and held discussi tatives of the said firms.	M/s. Liberty Foo JABCO Industries a on with the represen
24.`	5th October, 1987	4	The Committee visisted National Fertilizers Ltd. discussion with the repre- firms.	at Panipat and hel
25.	6th October, 1987	4	The Committee visisted M tries at So nipat, Atlas	Ancillary Complex
, ^r	,		Road King Cycle & syste Industreis, Haryana Brew and M/s. Abrol Watches	Pvt. Ltd., M/s. Gau
	• •	•	Apparels Pvt. Ltd., M Perfumes and Essence at cussion with the represe firms.	/s. Gupta and Co Kundli and held di
26.	7th October; 1987	ें 4 रूप	The Committee visisted M/s. Hitkari Potteries, Ltd., M/s. Super Parts P and Carpet Industries at	Kelvinator India Pv vt. Ltd. at Faridaba Badshahpur (Farida
	·		bad) and held discussion of the said firms.	with the representativ

ç

-

	-	*	8
¥.1	2	3	4
27.	8th October, 1987	4	The Committee visisted M/s. Enkay (India) Rubber Pvt. Ltd., M/s. Olympia Elec- tronics (P) Ltd., Harton (Projects) Electronics Research Development & facilities Centre at Gurgaon and held discussion with the re- presentatives of the said firms.
·28.	8th October, 1987	.4	The Committee visited Hero Honda Motors Ltd. at Dharuhera and held discussion with the representatives of the said firm.
29.	9th October, 1987	4 `	The Committee desired to convey their thanks to the all concerned.
30.	12th October, 1987	5	(i) Resumption of oral examination of the re- presentatives of the Transport Deptt. in respect of paragraph 4.4 of the Report of the Comptroller and Auditor General of India for the year 1983-84 (R.R.).
	· ·	.	(ii) Scrutiny of replies received from the Govt, in regard to the implementation of obser- vations/recommendations as contained in the following paragraphs of various reports of Public Accounts Committee of Haryana Vidhan Sabha :
5			Paragraphs Reports
	•		29 14th
			10 - 21st
		•	5 23rd
3i.	13th October, 1987	, 5 ⁻ ,	Oral examination of the representatives of the P.W.D.(B&R) in respect of paragraphs 6.3 6.4 and 6.5 of the Report of the Comptrolle and Auditor General of India for the year 1983-84(R.R.).
32.	19th October, 1987	_5	Resumption of oral examination of the representatives of P.W.D. (Public Health) depart ment in respect of paragraphs 4.9, 5.1 and 6.2 of the Report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).
4 33. }.	26th October, / 1987	. 5	The Committee framed the questionnaires fo discussion with the counterpart Committee o Jammu and Kashmir Legislative Assembly.
34.	29th October, 1987	4	The Committee partly drafted its 26th Report for the year 1987-88 on the report of the Comptroller and Auditor General of India fo the year 1982-83 (Civil).
	30th October, 1987	4	The Committee held discussion with the Secretary, Jammu and Kashmir Legislative Assembly Srinagar on matters of common interest.
36.	31st October, 1987	4. >	The Committee partly drafted its 26th Report for the year 1987-88 on the report of the Comptroller and Auditor General of India for the year 1982-83 (Civil).

ł

÷

÷.

					Ŷ
	2		<u></u>		
-			· .		9
			:*		7
	<i>,</i> •				
-	,	-1	2	3	4
•.		37	Ist November,	4	The Committee partly drafted its 26th Report for
	1.4		1987	• •	the year 1987-88 on the report of the Comptroller
•		•		÷	and Auditor General of India for the year 1982-83
-				9	(Civil).
2				-	
2		38.	9th November,	5	Resumption of oral examination of the represent-
2		50.	1987		atives of Agriculture Deptt. in respect of para-
-					graphs 6.6 of the Report of the Comptroller and
•			• •	· ·	Auditor General of India for the year 1983-84
		· ·		• .	(R.R.).
		- •	5 A		
		39.	10th November,	-4	Oral examination, of the representative of Medical
			1987	-	and Health Department in respect of paragraph
		Ł			3.5 of the report, of the Comptroller and Auditor
			14 14		General of India for the year 1983-84 (Civil).
					- , , , , , , , , , , , , , , , , , , ,
		40.	16th November,	4	(i) Resumption of oral examination of the re-
	41	.40.	1987	•	presentatives of Industrial Training Department
		-	1907		in respect of paragraph 3.8 of the report of
			• ×		 Comptroller and Auditor General of India for
		÷		م	the year 1983-84 (Civil).
			s	· ·	(ii) Resumption of oral examination of the re-
			د		presentatives of Transport Department in
		• ÷		-	respect of paragraphs 4.4 and 4.5 of the report
					of Comptroller and Auditor General of India
			•	•	for the year 1983-84 (Civil).
	-	41.	17th November,	5.	(i) Oral examination of the representatives of
•		•	1987	<i></i>	Housing Department in respect of paragraph
•		-	4		3.3 of the report of Comptroller and Auditor
	~	•		•	General of India for the year 1983-84 (Civil).
			\$		(1) Demonstrate of and promination of the re-
					(ii) Resumption of oral examination of the re- presentatives of Medical and Health Depart-
	4				meat in respect of paragraph 3.6 of the report
41					of Comptroller and Auditor General of India
	~				for the year 1983-84 (Civil).
			.*.		
					Oral examination of the representative of the
		42.	23rd November,	- 5	Finance Department in respect of paragraph 2.4
	•	-	1987		of the report of the Comptroller and Auditor
				•	General of India for the year 1983-84 (Civil).
				-	Discussion of analyzamination, of the represent-
	(43.	24th November,	. 5	ative of the Finance Department in respect of
•			1987 、	•	paragraph 2.4 of the Report of the Comptroller
			÷.		and Auditor General of India for the year 1983-84
				•	(Civil).
		•	- · ·	A	(Crivily.
		,	*		The Construction for an allow and the question
21		44.	30th November,	- 4	The Committee framed/approved the question- naire on the report of the Comptroller and Auditor
			1987	• •	General of India for the year 1984-85 (Revenue
					Receipts) relating to the following departments :
	4	ч			
			··· •	e .	1. Excise and Taxation
<i>«</i> ·		~			
				x .	2. Industries
			. ش .		
					3. Co-operation
		. k	7.		A Trainetion
				ŧ	4. Irrigation
				ŗ	
		1	· · · ·		·
		-	· .	-	
- 4			N 1		· · · · · ·

~

-

÷

٦,

÷,

Ъę,

•

••

	-			
1	2.	3	4	
45.	Ist December, 1987	5 -	The Committee framed/approved the question- naire on the report of the Comptroller and Auditor General of India for the year 1984-85 (Revenue Receipts) relating to the following departments :	
	*		1. Transport	
-	•	۰.	2. Revenue	
			3. P.W.D. (B & R)	
.`	2 ⁻		4. P.W.D. (Public Health)	
46.	8th December, 1987	6	Resumption of oral examination of the represent- ative of Medical and Health Department in respect of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
_ 47.	14th December, 1987	5	The Committee decided to undertake on-the-spot study tour of S.Y.L., Pong Dam and Dehar Dam Project from 29th to 31st December, 1987.	÷
48.	15th December, 1987	5 -	Oral examination of the representatives of Co- operation Department in respect of paragraph 6.15 & 6.16 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	.7
49.	29th December, 1987	8	Drafting of 26th Report on the Report of the Comptroller and Auditor General of India for the year 1982-83 (Civil) relating to the following departments :	•
	·.		1. Printing & Stationery	. :
	÷		2. Labour	
	· · ·	•	3. Home	-
ь -			4. P.W.D.(Public Health)	
	11	- '	5. Revenue	
	•	۲	6. Education	
r,	•		7. Development	
		••	8. Food & Supplies	
50.	5th January, 1988	5 	Oral examination of the representatives of Finance Department in respect of paragraph 6.4 & 7.1 of the report of the Comptroller and Auditor General of India for the year 1983-84	
51.	ilth January, 1988	4 4	 (Civil). (i) The Committee decided to undertake a study tour to the States of West Bengal, Maha- rashtra and the Union territory of Andaman & Nicobar Island from the second week of February, 1988. 	-
	بو	مذهب	(ii) The Committee drafted and approved 26th Report of the Committee for the year 1987-88	

,

t:

t

10

÷

ï

ţ

•	$\mathcal{L}_{1} = \mathcal{L}_{1}$		•
		×	• •
	· · · ·	11 👘 💡 👘	
	· · · · · · · · · · · · · · · · · · ·		
·*	1 2 ' 3	4	
	· · · · · · · · · · · · · · · · · · ·	on the report of the Comptroller and Auditor General of India for the year 1982-83 (Civil) relating to the following departments :	
AN A		1. P.W.D. (B & R) 2. Industries	
•.	•	3. Civil Aviation 4. Social Welfare	•
		5. Irrigation	
	• · · · · · · · · · · · · · · · · · · ·	6. Transport	
		7. Medical & Health	•
	× ¥ × ¥	8. Planning & Environment	
		(iii) Resumption of oral examination of the repre- sentatives of the Education department in respect of paragraph 6.7 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	- -
î Ivî:	52. 12th January, 5 1988	Resumption of oral examination of the re- presentatives of the Housing. Department in respect of paragraph 3.3 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
	53. 1 8th January, 7 1988	³ Oral examination of the representatives of the Printing & Stationery department in respect of paragraph 7.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
۶.	54. 19th January. 7 1988	(i) Resumption of oral examination of the representatives of Printing & Stationery De- partment in respect of paragraph 7.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	• .
5		 (ii) The Committee drafted and approved the 27th Report of the Public Accounts Committee on Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1983- 84. The Committee authorised the Chair- man to sign the report on its behalf. 	*
36/ ·		(iii) The Committee finalised part of 26th report of the Committee for the year 1987-88 on the report of the Comptroller and Auditor General of India for the year 1982-83 (Re- venue Receipts) relating to the following departments :	*
•		 P.W.D. (B & R) Excise and Taxation Transport Industries 	* •
¢		4. Industries 5. Co-operation 6. Revenue	

ά κ		
-		
2		
14 g +	1	12 N
7 i j 🦉 🖻 👘 👘 👘	J2 (*	54 A
and the second second		
	3 * 4	
1 2	3 1 4	н т. Р
		. .
	The Committee also authorised the Chairman	
	to sign the report on its behalf and desired	
	that these be sent for printing-	
2 9 1 H	the man for the state of the second that study	د ند [`] د
55. 25th January,	6 (i) The Committee decided to cancel the study tour to West Bengal and Union Territory	· · · · · · · · · · · · · · · · · · ·
1988	of Andaman & Nicobar and instead decided	
1. A	to undertake a study tour to the Match of	
	Maharashtra & Goa w.e.f. 22nd February,	-
	1988.	
		- <u>7</u> - N
	(ii) Oral examinations of the representatives of	ه د کې د
	the Development department in respect of	અં'
العامين والمع رسينة	paragraph 3.1 of the report of the Compt- roller and Auditor General of India for	•
5	roller and Aliditor Ocheral of India to:	- •
	the year 1983-84 (Civil).	
	- (iii) Resumption of oral examination of the re-	
	presentatives of the Education department in .	
	respect of paragraph 6.7 & 6.2 of the report	
	of the Comptroller and Auditor General	ő e
	of India for the year 1983-84 (Civil).	
	9 (i) The Committee decided to undertake a study	, * , · ·
56. Ist February,	tour to the States of Maharashtra & Goa	-4-
.1988	w.e.f. 15th February, 1988 instead of 22nd	
	February, 1988.	i veri Tir
		and the second
* _	. (ii) Resumption of oral examination of the re-	r -
in an an a	presentatives of the Housing Department	-
E E E E E E E E E E E E E E E E E E E	in respect of paragraph 3.3 of the report of	. Р
	the Comptroller and Auditor General of India	4:
	for the year 1983-84 (Civil).	
	(iii) Oral examination of the representatives of	
	the Walfara of Scheduled Castes and Back-	
	the Welfare of Scheduled Castes and Back-	
	ward Classes Department in respect of para-	
	ward Classes Department in respect of para-	all de la companya de La companya de la comp
	graph 3.4 of the report of the Comptroller and Auditor General of India for the year	an a
	ward Classes Department in respect of para- graph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
57 8th February	ward Classes Department in respect of para- graph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil).	
57. 8th February, 1988.	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa 	2. 2.
57. 8th February, 1988	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th. 	2. #2 - 7 - 7
	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa 	
	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashira & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. 	
	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashira & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the re- 	
	 ward Classes Department in respect of para- graph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the re- presentatives of the Welfare of Scheduled 	2. 2.
	 ward Classes Department in respect of para- graph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the re- presentatives of the Welfare of Scheduled Castes and Backward Classes Department in 	
	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department of the Comptroller and Auditor General of the comptroller and Auditor General of the comptrol of	
	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th. February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of 	
1988	 ward Classes Department in respect of para- graph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the re- presentatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 	
1988 58. 9th February,	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th. February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Departmentin respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the 	
1988	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report. 	
1988 58. 9th February,	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report of the Comptroller and Auditor General of the Comptroller and Auditor General of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 	
1988 58. 9th February,	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Intrigation Department in respect of paragraph 	
1988 58. 9th February, 1988	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 	
1988 58. 9th February, 1988 59 15th February,	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 	
1988 58. 9th February, 1988	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 	
1988 58. 9th February, 1988 59 15th February,	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Departmentin respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 	
1988 58. 9th February, 1988 59 15th February,	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Departmentin respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 	
1988 58. 9th February, 1988 59 15th February,	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 	
1988 58. 9th February, 1988 59 15th February,	 ward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 7 (i) The Committee decided to undertake a study tour to the States of Maharashtra & Goa w.e.f. 20th February, 1988 instead of 15th. February, 1988. (ii) Resumption of oral examination of the representatives of the Welfare of Scheduled Castes and Backward Classes Department in respect of paragraph 3.4 of the report of the Comptroller and Auditor General of India for the year 1983-84 (Civil). 5 Oral examination of the representatives of the Irrigation Department in respect of paragraph 4.3, 4.4, 4.5, 4.6, 4.7 and 5.2 of the report of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of India for the year 1983-84 (Civil). 5 Resumption of oral examination of the report of India for the year 1983-84 (Civil). 	

r: ••

1	2	3 	4
	19th Eebruary, 1988	5	The Committee Formulated the points/quest naire at Haryana Bhawan, New Delhi for cussion with their counterparts of Mahara and Goa States during their tour to States.
	22nd February, 1988		Discussion with the Deputy Secretary, M rashtra State Legislative Assembly on the ma of common interest.
62.	25th February, 1988	3	Discussion with the Secretary, Goa State L lative Assembly on the matters of common inte
.63.	28th February, 1988	3	The Committee informally reviewed the discuss at Pune held with the Deputy Secretary, M rashtra Legislative Assembly on 22nd Febru 1988 at Bombay.
	Ist March, 1988	4	The Committee informally reviewed at Harr Bhawan, New Delhi the discussion held with Secretary, Goa State Legislative Assembly 25th February, 1988 at Panaji.
65.	7th March, 1988	4	Resumption of oral examination of the presentatives of the Development Departr in respect of paragraph 3.1. and of the report of the Comptroller and Aud General of India for the year 1983-84 (Civi
66.	8th March, 1988	4 ⁻	Resumption of oral examination of the presentatives of the Co-operation Department respect of paragraph 6.17 and 6.18 of the re of the Comptroller and Auditor General India for the year 1983-84 (Civil).

Meeting Adjourned for want of Quorum.

The meeting i.e. on 4.1.88 was adjourned for want of quorum during the period under review.

Meetings held at places other than Chandigarh

The Committee held meetings at places outside Chandigarh as per details given below :---

.1.	Karnl/Panipat/Sonipat/ Faridabad/Gurgaon & Dharuhera (See Sr. No. 23,24,25,26,27 & 28)	5th, 6th, 7th & 8th 1987. (Four days)	Octob
		•.	

2. New Delhi (See Sr. No. 29)

9th October, 1987. (One day)

 Mughal Garden, Srinagar/ Srinagar/Gulmarg & Pehalgam (See Sr. No. 34,35,36 & 37) 29th, 30th, 31st October, 1987 & 1st November, 1987. (Four days)

eг

4. New Delhi (See Sr. No. 61.& 65)

Bombay/Panaji/Pune

(See Sr. No. 62, 63 & 64)

5.

19th February, 1988 & 1st March, 1988.

(Two days)

22nd, 25th & 28th February, 1988. (Three days)

Reports Presented

Under Rule 223 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the 26th & 27th Reports of the Public Accounts Committee on the report of the Comptroller and Auditor General of India for the year 1982-83 (Civil and Revenue Receipts) and on the Appropriation Accounts/Finance Accounts of the Haryana Government for the year 1983-84, both were presented to the House on 29th March, 1988.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretaijat.

COMMITTEE ON PUBLIC UNDERTAKINGS.

The term of office of members of the Committee on Public Undertakings who were elected by the House for the year 1986-87, was extended for the year 1987-88 by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th March, 1987. Accordingly, the members of the Committee on Public Undertakings who were elected to serve on the said Committee for the year 1986-87, continued to be the members of the said Committee for the year 1987-88 (upto 23-6-1987 when the Vidhan Sabha stood dissolved).

2. The Committee held a total number of 7 meetings up to 23rd June, = 1987. The names of the members and the number of meetings attended why each of them are shown in the following table :---

Sr. Name of t No.	he Members		A.	No. of meeti attended	
1 2		* ************************************			3
1. Sh. Kanwal	Singh, Chairn	nan			7:
2. Sh. Bhalle I	Ram, Member	- 	۹۰ رو		4 ~ ·
3. Sh. Brij Moh	an, Member	м, п		4 20	4 = 3
4. Sh. Dharam	Bir Gauba,	Member .	۲.	**. **.	້ງັ້
5. Sh. Nihal Si	ngh, Member	a "		in a start and a start and a start a st Start a start a	6
6. Sh. Sahib	Singh Saini,	Member	·•		3
7. Sh. Shiv Pa	г ^н . н	ن جر الحر			7
8. Sh. Sube Sin	igh Punia, Me Meetings held	-	ess Transa	cted	7
The dates of m transacted at each	ectings, the nun meeting is give	nber of men en below :-	nbérs prese	nt and the busi	ness
Sr. Date of No. Meeting	Number of Members Present		Business tr	ansacted	
1 2	3		4		2 4. 3 4.
1, 6th April, 1987	gei	rutiny of t teral working rporation.	he replies g of the l	o questionnaire (laryana Wareho	on the ousing

		16		•••• •••	
1 2	3		4		-
2. 15th April,	. 18	`(i) Cónfilm	ation of proceedin	gs.	
	* *	the in observation of the C of Har working	of the replies reco plementation of r ons contained in ommittee on Public yana Vidhan Sabha of Haryana State ls) Corporation.	commendations/ the 14th Report Undertakings on the general	ż
3.4.23rd April, 1987	•	in regard to ations /obs port of the of Haryana	of scrutiny of the the implementation rvations contained Committee on Public Vidhan Sabha on the ana State Minor I poration.	of recommend- in the 14th Re- c Undertakings general working	ر. ۲
4. 24th April, 1987	7	On-the-spot Haryana St Corporation	study of the Wa ate Minor Irriga	ter Courses of tion (Tubewells)	
-5. 29th Ápril, 1987	6	Resumption naire on t housing C	of scrutiny of replic regeneral working orporation.	s to the question- of Haryana Ware-	
6. 4th May, 1987	5	(i) Confirm	ation of proceedings		
ι.	· · ·	question	ion of scrutiny of naire on the gene Warehousing Co	a working of	÷
7. 11th May, 1987	4	question	tion of scrutiny of naire on the general Warehousing Corp	working of the	
4 -		(ii) Confirm	ation of Proceedings	2 <u>2</u> - 2	
Meetings/on-the-spot places in the State.				يع المج محرم أي	
On-the-spot stud Irrigation (Tubewells Kurali and Rampur.)	s). Cor	poration at	urses of Haryans Faridabad, Nee	State Minor mika factory,	÷
. Meetings/on-the-spot				агуала.	· •
DELHI	۔ جانب یہ	الاير فاليام با بالمانية السام با	الا الم الم الم الم الم الم الم الم الم	ر قائلیمون این این د د میگریم بر این مار این م	
Report of the Comm Sabha on the genera (Tubewells) Corporat	ommen uttee 1 work ion.	idations/obser on Public U king of the	ndertakings of Ha Haryana State M	d in the 14th Iryana Vidhan- inor Irrigation	
Upon the consti Public Undertaking consisting of nine m	tution. Is for	the remaini	dhan Sabha, the sg period of the	year 1987-88,	

been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th July, 1987, and was notified vide Haryana Vidhan Sabha Secretariat notification No. CPU-1/1987-88/41, dated 14th July, 1987.

The Committee held a - total number of 59 meetings during the period under review. The names of members and the number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Member			No.	of me atten	
-*1,	Shri Nar Singh Dhand	a i a				8 * .
2.	Ch. Shiv Lal	- -		-	~	54
***3 .	Shri Dhir Pal		- •		· .	40
****4	Dr. Maha Singh					4
5.	Shri Mangal Sein		•		_	35
****6.	Ch. Mange Ram	· .	₽~ •			15
· ***7.	Dr. Raghuvir Singh		,	-	ж. Г	<u>`</u> 2
<u>,</u> 8.	Shri Raghu Yadav	• •	()			53 .
9.	Rao Ram Narain	•		· · ·		5 <u>6</u>
****10	. Ch. Siri Krishan					i7
J	1. Shri Tayyab Hussain		-	•	-	11 ,.
	2. Shri Yogesh Chand S	harma	<i>.</i>	к. К	E '	47

w.e.f. 19-11-87.

Shri Dhir Pal, M.L.A., resigned from the Committee w.e.f. 16-1-1988 on his appointment as Chief Parliamentary Secretary. ***Dr. Raghuvir Singh, M.L.A. resigned from the Committee w.e.f. 11-8-1987 on his appointment as Minister of State. *The Hon'ble Speaker, having been authorised by a motion moved and passed by Haryana Vidhan Sabha, in, its sitting held

on 13-7-1987, to nominate the members of Committee on Public Undertakings for the year 1987-88, nominated Ch. Mange Ram, M.L.A., and Ch. Siri Krishan, M.L.A., w.e.f. 19-11-1987, and Dr. Maha Singh, M.L.A., w.e.f. 25-1-1988 as members of the Committee for the remaining period of the year 1987-88.

Meetings held and Business transacted

3. The details showing dates of meetings held, the number of members present and the business transacted at each meeting, are given in the following table :--

Sr. No.	Date of meeting	Number of member present	Business transacted
-1	2	3	<u> </u>
1.	28th July, 198	37 _ 6	Address to the Committee by the Hon'ble Speaker, Haryana Vidhan Sabha, Accountant General, Haryana, and Financial Commissioner & Secret- ary to Govt., Haryana, Finance Department and discussion about the scope and functions of the Committee.
2.	4th August, 1	987 7	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 13th Report of the Committee, on the general Working of Haryana Concast Limited.
3 .	18th Augnst, 1987	Т. ,	Oral examination of the representatives of the Industries Department/Haryana Concast in regard to the implementation of recommendations/ observations contained in the 13th Report of the Committee on the general working of the Haryana Concast Limited.
4	19th August, 1987	. 5	Resumption of oral examination of the re- presentatives of the Industries Department / Haryana Concast Limited in regard to the implementation of recommendations/observations contained in the 13th Report of the Committee; on the general working of the Haryana Concast Limited.
5.	25th August, 1987	7. 	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in 20th Report of the Committee, on the general working of the Haryana Housing Board.
6.	26th August, 1987	4	Resumption of scrutiny of the replies received in regard to the implementation of - recommend- tions/observations contained in 20th Report of the Committee, on the general working of the Haryana Housing Board.
, 7.	31st August, 1987	÷ 5	Scrutiny of the replies to the questionnaire and other material relating to the general working of the Haryana State Industrial Development Cor- poration.
8.	1st September 1987	6 (A) (G) 6	Resumption of scrutiny of the replies to the questionnaire and other material relating to the general working of the Haryana State Industrial Development Corporation.
- 9. .:	6th September 1987	c, 4	Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in paragraph No. 91 of the 22nd Report of the Committee relating to Haryand Minerals Limited, Narnaul.

19. --

ï

•

Ξ.

1	2	3*	4
10.	7th September, 1987	6	Oral examination of the representatives of the In dustries Department/Haryana Minerals Limite
• • .			in regard to the implementation of the recom- mendations/observations contained in the para- graphs No. 91 of the 22nd Report of the Com- mittee, relating to Haryana Minerals Limited Narnaul.
11.	15th Scptember, 1987.	6	Oral examination of the representatives of the Social Welfare Department/Haryana Harijan Kalyan Nigam in regard to the implementation of recom- mendations /observations contained in the 18th Report of the Committee on the General Working relating to Haryana Harijan Kalyan Nigam.
12.	16th September, 1987.	7 7	Resumption of oral examination of the rep resentatives of the Social Welfare Department Haryana Harijan Kalyan Nigam in regard to the implementation of recommendations/ob servations contained in the 18th Report of th Committee on the General Working relating to Haryana Harijan Kalyan Nigam.
Ĩ3,	22ad September, 1987	6 a 310 5	(i) Resumption of oral examination of the representatives of the Industries Department Haryana Minerals Limited in regard to the implementation of the recommendations observations contained in paragraphs No. 9 of the 22nd Report of the Committee re lating to Haryana Minerals Limited, Narnaul
•		• , •	 (ii) Oral examination of the representatives of the Industries Department/Haryana Breweries in regard to non-supply of replies to the question nnaire.
14.	29th September, 1987 -	`6 ' ``	Oral examination of the representatives of the Industries Department/Haryana State Industria Development Corporation in regard to the General Working of the Haryana State Industria Development Corporation.
15.	30th September, 1987	5	Resumption of oral examination of the represent tatives of the Industries Department/Haryan State Industrial Development Corporation in regard to the general working of the Haryan State Industrial Development Corporation.
16.	6th October, 1987	- 7	Resumption of oral examination of the representatives of the Industries Department/Haryani State Industrial Development Corporation in regard to the general working of the Haryani State Industrial Development Corporation.
17.	12th October, 1987	6	Resumption of oral examination of the representatives of the Industries Department/Haryand State Industrial Development Corporation in regard to the General Working of the Haryand State Industrial Development Corporation.
18 .	13th October, 1987	5	On-the-spot study of the Industries promoted/ set up with Financial Assistance of Haryana Stat Industrial Development Corporation :

L

¢

10

. .

				20
<u>.</u>	1	2	- 3	4
<u>.</u> ۲		<u> </u>		(ii) Haryana Tanneries Limited, Jind; (iii) H.P. Cotton Mills Mayer (Hissar); and
		÷		(iv) Haryana Concast Limited, Hissar.
		4th October, 1987	· ,4	(i) On-the-spot study of Haryana State Indus- trial Development Corporation, Udyog Vihar, Dunda-hera (Gurgaon) and Haryana Telebird Limited, Faridabad; and
•	-	•		(ii) On-the-spot study of Thermal Power Station. Faridabad of Haryana State Electricity Board.
		5th October, 987	4	On-the-spot study of the Industries Promoted/ set-up with Financial Assistance of Haryana State Industrial Development Corporation :
		•		(i) M/s D.H. Woodhead Limited, Roz-Ka-Meo (District Gurgaon);
-		• -	- -	(ii) M/s Continental Valves Limited, Roz-Ka- Meo;
:		<u>.</u>		(iii) M/s Pashupati Spining Mill, Dharuhera;
	 	*	نه در د	 (iv) Sidharath Paper Mill, Dharuhera; (v) M/s East India Syntex Limited, Dharuhera;
•	<u>.</u> **	: " **	··· ,	(vi) M/s Westen Electronics Component, Dharu- hera;
ъ.			• • • .	(vii) M/s Rico Auto India Limited, Dharuhera; and
			 <u>-</u> -	(viii) M/s Haryana Petro-Chemicals Limited, Rewari.
-		0th October, 987	6	Resumtion of oral examination of the represen- tatives of the Industries Department/Haryana State Industrial Development Corporation in regard to the General Working of the Haryana State Industrial Development Corporation.
		lst October, 987	. 6	Discussion with the delegation of American Coun- cil of Young Political Leaders on the matter of common interest:
,	23 2 1	26th October, 987	6	The Committee scrutinised the material and the proceedings of the meetings relating to Haryana State Industrial Development Corporation for the purpose of drafting of Report.
	24. 1 1	7th October, 987	, ¹ 5 - 1, 1	The Committee discussed the important points to be covered in the Report of the Committee.
•	25. 2	8th October, 987	5	The Committee framed some points for the pur- pose of Report of the Committee,
		9th October, 1987	, - - 5	The Committee partly drafted the Report on the General Working of the Haryana State Indus- trial Development Corporation.
		th November 1987		Resumption of scrutiny of the replies received in regard to the implementation of recommen- dations/observations contained in 20th Report of the Committee on the General Working of the Haryana Housing Board.

z <

1	2	3	4
- 28.	10th November, 1987	6	Oral examination of the representatives of the Housing Department/Housing Board in regard
* . 	3. 3 - 4 4. - 4 4.	ntan get Kan Tring	to the implementation of recommendations/observations contained in the 20th Report of the Committee on the General Working relating to Hanyana Housing Board.
29.	11th November, 1987	6	Resumption of oral examination of the represent tatives of the Housing Department/Housing Boar in regard to the implementation of recommendations/observations contained in the 20th Report of the Committee on the general working relatin to Haryana Housing Board.
30.	17th November, 1987 *	6	Resumption of scrutiny of the replies received is regard to the implementation of recommendation observations contained in the 19th Report of the Committee on the general working relating to the Haryana State Small Industries & Expo- Corporation, Limited.
31. 2 x	18th November, 1987	6	Resumption of scrutiny of the replies receive in regard to the implementation of recommenda- tions/observations contained in the 19th Repo- of the Committee on the general working relatin to the Haryana State Small Industries & Expo- Corporation, Limited.
32.	24th November, 1987	3 7	Scrutiny of the replies to paragraph No. 8.01 the Report of the Comptroller & Auditor Gener of India for the year 1983-84 (Commercial) rel- ting to Haryana Breweries Limited.
33.	1st December, 1987	8	Scrutiny of replies of paragraph Nos. 3.01 3.11.2 of the Report of Comptroller & Audito General of India for the year 1983-84 (Commer cial) relating to Haryana State Minor Irrigatio (Tubewells) Corporation.
	2nd December, 1987	8	Resumption of scrutiny of replies of paragraphies and the scrutine of the Report of Comptroll & Auditor General of India for the year 1983-8 (Commercial) relating to Haryana State Mine Irrigation (Tubewells) Corporation.
35,	8th December, 1987	8	Consideration of papers placed before the Cormittee.
	9th December, 1987	8' •	Resumption of oral examination of the repr sentatives of the Housing Department/Housin Board in regard to the implementation of re commendations/observations contained in the 20th Report of the Committee on the General Working of Haryana Housing Board.
37.	15th December, 1987	8	Consideration of papers placed before the Conmittee.
38.	16th December, - 1987	. ż.	Scrutiny of the replies of paragraph Nos. 5.1 & 5.02 of the Report of Comptroller & Audit General of India for the year 1983-84 (Cor mercial) relating to Haryana Concast Limited.
مونية بي مونية			a state the state of the state

21 .

ż

ю.

-

٢,-

1	2	3	4
. 39 .	30th December, 1987	·* 6 ÷	The Committee partly resumed the scrutiny of the replies of paragraph Nos. 5.01 & 5.02 of the Report of Comptroller & Auditor General of India for the year 1983-84 (Commercial) rela- ting to Haryana Concast Limited.
	5th January, 1988	8	Resumption of scrutiny of the replies received in regard to the implementation of recommendations/ observations contained in the 19th Report of the Committee on the General Working relating to the Haryana State Small Industries & Export Corporation Limited.
41. 	6th January, 1988		Resumption of scrutiny of the replies received in regard to the implementation of recommenda- tions/observations contained in the 19th Report of the Committee on the general working relating to the Haryana State Small Industries & Export Corporation Limited.
42.	12th January, 1988	8	 (i) Consideration of papers placed before the Committee. (ii) The Committee framed and approved questionaire on the Report of the Comptroller & Auditor General of India for the year 1984-85 (Commercial).
43.	13th January, 1988	7.	Resumption of scrutiny of replies of paragraph Nos. 5.01 to 5.02 of the Report of Comptroller ⁷ & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana Concast Limi- ted.
44.,	18th January, 1988	· 7	The Committee partly drafted the Report on the General Working of the Haryana State Industrial Development Corporation.
45.	20th January, 1988	4 · -	The Committee framed the questionnaire for discussion with the counterpart Committees of Maharashtra, Goa & Tamil Nadu Legislative Assemblies.
46	22nd January, 1988	. 3	The Committee discussed the matters of com- mon interest with the section officer of the Maharashtra Legislative Assembly.
	25th January. 1988	, 3	The Committee discussed the matters of com- mon interest with the Secretary, Goa Legislative Assembly.
48.	29th January, 1988	3°	The Committee discussed the matter of common interest with the Section Officer of the Tamil Nadu Legislative Assembly.
49.	2nd February, 1988	4. 	The Committee reviewed the discussion held with the Officers of Maharashtra, Goa & Tamil Nadu Legislative Assemblies.
50.	5th February, 1988	4	On-the-spot study of Complexes at Murthal of Haryana State Small Industries & Export Cor- poration.
51.	6th February, 1988	₩ `4 ™	On the spot study of Emporia at Agra of Haryana State Small Industries & Export Corporation.

· . ·	23
	1 2 3.3 6 4 <u>be</u>
×.	52. 9th February, 1988 53. 9th February, 1988 54. Resumption of oral examination of the represen- tatives of the Housing Department/Housing Board in regard to the implementation of recommen- dations/observations contained in the 20th Report of the Committee on the general working of the Harvana Housing Board.
	53. 10th February, 5 1988 55. 10th February, 5 1988 55. 10th February, 55 1988 55. 10th February, 55 10th Febru
	54. 15th February, 1988 1988 1988 8 Resumption of scrutiny of replies of paragraph Nos. 3.01 to 3.11.2 of the Report of the Comp- troller & Auditor General of India for the year 1983-84 (Commercial) relating to Haryana State Minor Irrigation (Tubewells) Corporation, Limited:
• •	55. 24th February, 1988 Scrutiny of the replies received in regard to the implementation of recommendations/observations contained in the 20th Report of the Committee on the general working of the Haryana Housing Board.
<u>N</u>	56. 29th February, 55 1988 56. 29th February, 55 1988 56. 29th February, 55 1988 56. 29th February, 55 1988 57 1988 56. 29th February, 55 1988 56. 29th February, 55 1988 57 1997 57 1997 199
e Se de	57. 1st March, 1988 - Rewari. - State of the Housing Board at Bhiwani &
	58. 2nd March, 3 1988 On-the-spot study of Housing Colonies/on-going works/Houses under Rural Housing Scheme of the Housing Board at Gurgaon.
• • •	59. 7th March. 1988 3- Postponement of oral examination of the represen- tatives of the Housing Department/Housing Board in respect of the implementation of recom- mendations/observations contained in the 20th Report of the Committee on the general working of the Haryana Housing Board.
	4. Meetings/on-the-spot study/conducted outside Chandigarb at different places in the State.
	(i) On-the-spot study of the Industries promoted/set up with Financial Assistance of Haryana State Industrial Develop- ment Corporation :—
	(a) Haryana Leather Chemicals Limited, Jind; and
	(b) Haryana Tanneries Limited, Jind; H.P. Cotton Mills mayer (Hisar) and Haryana Concast Limited, Hisar.
,	(ii) On-the-spot study of Haryana State Industrial Develop

.

- (iii) On-the-spot study of Thermal Power Station, Faridabad of Haryana State Electricity Board.
- (iv) On-the-spot study of the Industries promoted/set up with Financial Assistance of Haryana State Industries Develop- ment Corporation :-----
 - (a) M/s. D.H. Woodhead Limited, Roz-Ka-Meo, Dist Gurgaon;
 - (b) M/s. Continental Valves Limited, Roz-ka-Meo;
 - (c) M/s. Pashupati Spinning Mill, Dharuhera;
 - Sidharath Paper Mill, Dharuhera (d)
 - (e) M/s. East India Syntex Limited, Dharuhera:
 - (f) M/s. Western Electronics Component, Dharuhera;

(g) M/s. Rico Auto India Limited, Dharuhera; and

- (h) M/s. Haryana Petro-Chemicals Limited, Rewari.
- (v) On-the-spot study of Complexes at Murthal of Harvana State Industrial Development Corporation.
- (vi) On-the-spot study of the Housing Colonies/on-going works/ houses under Rural Housing Schemes of Haryana Housing Board at Hisar.
- (vii) On-the-spot study of Housing Colonies/on-going works/ houses under Rural Housing Schemes of the Housing Board at Bhiwani and Rewari; and
- (viii) On-the-spot study of Housing Colonies/on-going works/ houses under Rural Housing Schemes of the Housing Board at Gurgaon.

Meetings/on-the-spot study at places outside Chandigarh/Haryana.

- Mussoorie (1) The Committee discussed the important points to be covered in the Report of the Committee.
 - (2) The Committee framed some points for the purpose of Report of the Committee.
 - (3) The Committee partly drafted the Report on the. general working of the Haryana State Industrial Development Corporation. لرايي السرام ا

Bombay

(4) The Committee discussed the matter of common interest with the Section Officer of the Maharashtra Legislative Assembly.

Panaji

Madras

(5) The Committee discussed the matter of common interest with the Secretary, Goa Legislative Assembly

(6) The Committee discussed the matter of common interest with the Section Officer of the Tamil Nadu Legislative Assembly.

New Delhi

(7) The Committee framed the questionnaire for discussion with the counterpart Committees of Maharashtra, Goa and Tamil Nadu Legislative Assemblies and return from the tour, the Committee reviewed the discussion held with the Officers of Maharashtra, Goa and Tamil Nadu Legislative Assemblies.

Agra

(8) On-the-spot study of Emporium of the Haryana State Industrial Development Corporation at Agra.

6. Report Presented

27th Report of the Committee on the General Working of Haryana State Industrial Development Corporation Limited.

7. Proceedings

্টি র্যায় উত্তেহন

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

The term of office of members of the Committee on Estimates, who were elected by the House for the year 1986-87, a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 10th March, 1987, was extended for the year 1987-88. Accordingly, the members of the Committee on Estimates, who were elected to serve on the said Committee for the year 1986-87, continued to be the members of the 'said Committee for the year 1 1987-88 upto 23rd June, 1987, when the Vidhan Sabha stood dissolved.

The Committee held a total number of 8 meetings upto 23rd June, 1987 when the Vidhan Sabha stood dissolved. The names of the members and the number of meetings attended by each of them are shown in the following table.

Sr.	Name of Members	Number of meetings attended
No.		<u> </u>
 -	Shri Vijai Vir Singh	Chairman 6
2.	Shri Hukam Singh Salhawas	Member 2
3.	Shri Kundan Lal	
4.	Shri Neki Ram	······································
Ś.	Shri Nihal Singh	
6.	Shri Phusa Ram	
7	Shri Ram Bilas Sharma	- 17 2
8.	Shri Ram Singh	n 1
9.	Shri Prabhu Ram	**

Meetings held and Business transacted

Sr. No.	Date of meeting	Number of members present	Business transacted
r	2	3	4
1.	6th April, 1987	4	Part scrutiny of the replies received from the Government in connection with the imple- mentation of the recommendations in respect of various paragraphs of the 18th Report of the Estimates Committee for the year, 1985-86 rela- ting to the Industries Department.

:26

ĩ		
- 	e *.	.27
<u></u>	2 3	4
2 a	15th April. 8 1987	Part scrutiny of the replies received from the Government in connection with the implemen- tation of the recommendations in respect of various paragraphs of the 18th Report of the Estimates Committee for the year, 1985-86 rela- ting to the Industries Department.
	20th April, 6 1987	(i) Consideration of Communications received from the Chief Secretary to Government, Haryana and Commissioner and Secretary to Government Haryana, Finance Depart- ment regarding 19th Report of the Com- mittee on Estimates for the year 1986-87.
		(ii) Scrutiny of the replies received from the Government in connection with the imple- mentation of the recommendations in res- pect of various paragraphs of the 18th Report for the year 1985-86, relating to the Indus- tries Department.
./s	- -	(iii) Decision to undertake the study tour to the State of Jammu and Kashmir and back via Vashnow Devi for a period of one week from 5th May, 1987.
4 X	27th April, 6 1987	(i) Consideration of Communication received from the Joint Secretary, Assam Legislative Assembly regarding visit to various Irrigation Projects of Haryana near Chandigarh.
		 (ii) Part scruting of the replies received from the Government in connection with the imple- mentation of the recommendations in respect of various paragraphs of the 16th Report of the Estimates Committee for the year 1983-84 relating to the Health Department.
7		(iii) Approval of the study tour to be undertaken to the State of Jammu and Kashmir with effect from 10th May, 1987 instead of 5th May, 1987.
5.	4th May, 5 1987	(i) Confirmation of proceedings of the meetings.
		(ii) Cancellation of the study tour to the State of Jammu and Kashmir.
		 (iii) Part scrutiny of the replies received from the Government, in connection with the implementation of the recommendations in respect of various paragraphs of the 16th Rep ort for the year 1983-84, relating to the Health Department.
		(iv) Discussion with the representatives of the Irrigation Department regarding on-the- spot study tour by the Estimates Committee of Assam Legislative Assembly to the Irri- gation Projects of Haryana near Chandigarh.
6.	11th May 5 1987	(i) Consideration of Communication received from the Engineer-in-Chief Irrigation De- partment regarding the arrangements made in connection with the tour programme of the Estimates Committee of the Assam Legis- lative Assembly.
		U

ця Д	5 •		e i i i	implementa respect of Report for	rnment in tion of the various p the year 19	e replies rec connection e recommen aragraphs 83-84, re	with the dations is of its 16th
7. 18tl 198	h May, 7	* 5 *	Disc - Assa mon visit an o of F	Health Der cussion with am Legislati in interest an to Ambali m-the-spot Iaryana wit am Legislati	the Com ve Assem d other Do a, Tajewala study of va h the Com	bly on matt velopment a and Kuru rrious Irriga mittee on	ers of Com activities & akshetra fo tion Project
8. 25t 198	h May, 7	ai •		business tr		•	ຸ ພວກນາສາ.
N	o report v	vas presente	ed by tl	his Comm	ittee.		
			nea via	de Harvai	ia viona	n Sabha	Secretaria
Notific Th period meetin table:	ation N ne Comm ,under n gs atten	o. EC-1/19 nittee held eview. Th ded by ea	987-88/4 a. tota e nam	48, dated 1 number ares of mo	of 37 r embers a shown	neetings of nd the r in the	during th number of following
Notific Th period meetin table:	ation N ne Comm ,under n gs atten	o. EC-1/19 nittee held eview. Th ded by ea	987-88/4 a. tota e nam	48, dated 1 number ares of mo	of 37 r embers a shown	neetings of nd the r in the	during th number of following
Notific Th period meetin table	ation N ne Comm ,under n gs atten	o. EC-1/19 nittee held eview. Th ded by ea nember	987-88/4 a. tota e nam	48, dated 1 number ares of mo	of 37 r embers a shown Nun	neetings of nd the r in the	during th number of following
Notific Th period meetin table:	ation N ne Comm under n gs atten Name of n	o. EC-1/19 nittee held eview. Th ded by ea nember	287-88/4 a tota e nam ch of	48, dated 1 number ares of mo	of 37 m embers a shown Num atte	neetings of nd the r in the	during th number of following etings
Notific Th period meetin table: Sr. 1 No.	ation N ne Comm under n gs atten Name of n	o. EC-1/19 nittee held eview. Th ded by ea member	287-88/4 a tota e nam ch of ned	48, dated 1 number thes of mo them are Chairma	of 37 m embers a shown Num atte 3 n (upt	neetings of nd the r in the nber of me inded	during th number of following ettings
Notific Th period meetin table :- Sr. 1 No. 1 *1.	ation N ne Comm under n gs atten Name of n Shri Ki Shri Ha	o. EC-1/19 hittee held eview. Th ded by ea member hurshid Ahr	287-88/4 a tota e nam ch of ned	48, dated 1 number thes of mo them are Chairma	of 37 m embers a shown Num atte 3 n (upt	neetings of nd the r in the nber of me inded	during th number of following ettings
Notific Th period meetin table :- Sr. 1 No. 1 *1.	ation N ne Comm under in gs atten Name of n 2 Shri Ki Shri Hi Shri Hi	o. EC-1/19 nittee held eview. Th ded by ea member nurshid Ahr ari Singh	287-88/4 a tota e nam ch of ned	48, dated 1 number the of mo the mare Chairma Chairma	of 37 m embers a shown Num atte 3 n (upt	neetings of nd the r in the nber of me inded	during th number of following ettings
Notific Th period meetin table :- Sr. 1 No. 1 *1.	ation N ne Comm ,under in gs atten Name of n 	o. EC-1/19 hittee held eview. Th ded by ea member murshid Ahr hurshid Ahr hri Singh 1kam Singh	287-88/4 a tota e nam ch of ned	48, dated 1 number the of mo the mare Chairma Chairma	of 37 m embers a shown Num atte 3 n (upt	neetings of nd the r in the nber of me inded	during th number of following ettings
Notific Th period meetin table :- Sr. 1 No. 1 *1. 2. *3. 4.	ation N ne Comm ,under in gs atten Name of n Z Shri KJ Shri Hi Shri Hi Shri Ja Shri M	o. EC-1/19 nittee held eview. Th ded by ea nember nurshid Ahr ari Singh 1kam Singh gan Nath	287-88/4 a tota e nam ch of ned	48, dated 1 number the of mo the mare Chairma Chairma	of 37 m embers a shown Num atte 3 n (upt	neetings of nd the r in the nber of me inded	during th number of following ettings) wards) 3 - 2
Notific Th period meetin table :- Sr. P No. -1 *1. 2. *3. 4. 5.	ation N ne Comm ,under in gs atten Name of n Z Shri KJ Shri Hi Shri Hi Shri Ha Shri Ja Shri M Shri M	o. EC-1/19 nittee held eview. Th ded by ea nember nurshid Ahr ari Singh Ikam Singh Ikam Singh gan Nath ange Ram	287-88/4 a tota e nam ch of ned	48, dated 1 number the of mo the mare Chairma Chairma Member "	of 37 m embers a shown Num atte 3 n (upt	neetings of nd the r in the nber of me inded	during th number of following ettings) wards) 3 - 2 2
Notific Th period meetin table :- Sr. P No. -1 *1. 2. *3. 4. 5.	ation N ne Comm under in gs atten Name of n Shri KJ Shri Hi Shri Hi Shri Hi Shri Ja Shri M Shri M Shri M	o. EC-1/19 nittee held eview. Th ded by ea nember nurshid Ahr ari Singh Ikam Singh Ikam Singh gan Nath ange Ram ani Ram	287-88/4 a tota e nam ch of ned	48, dated 1 number the of mo the mare Chairma Chairma Member "	of 37 m embers a shown Num atte 3 n (upt	neetings of nd the r in the nber of me inded	during th number of following ettings) wards) 3 - 2 2

4

Ş

X

ž

		2		• • •		`*	i M	-
		· · ·		29		-	2 ·	
÷ .	1	2	e elet		فربيو اله	3 🐖 🔹 🛶	يە كەر بىر مىر ي	a
÷		Shri Kanti Bhalla	i Parkash	Men	ber	ـــــــــــــــــــــــــــــــــــــ	15	(- 1
	••11.	Shri Bálbi	ir Singh	~			18	
÷.	**12. 7	Shri Tek (Chand 🚽	ີ ເ ² 2. ອາ	-1.4 -	• ,	6	:
	·	Sharma	ash Chand	२.भ		:	- 14	
	***14.	Shri Ran	Singh Man	n ,,			, - ,	
	Khurshi the men	d Ahmed nbership (18-7-1987;	of the Con	. Sushma mmittee o	'Swaraj, M n their app	Ram Bilas M.L.As resi pointment a 987; and	gned from s Minister	
×.	M.L.As,	arvshri K , were n ber, 1987.	anti Parka nominated	ish Bhalla to serve	, Balbir S on the	ingh and T Committee	Tek Chand w.e.f. 7th	
	@S on the	hri Kaila Commiti	sh Chand tee w.e.f.	Sharma, 1 14-12-198	M.L.A. wa	s nominate	d to serve	à
• •	on the of the	Committ Committee lic Entern	ee w.e.f. e on his a prises w.e.	25-1-1988 ppointmen f. 1-2-198	resigned : t as Chair 8.	as nominate from the r man, Hary:	nembership	
			· · ·	ייי	isiness trai	nsacted	in a	•
	Sr. Dat No. mee	te of	Number of members present	ة غانة		s transacted	ند. 	
 	Sr. Dat No. met	te of	Number of members	ة غانة			1	 -
	No. mee	te of eting 2	Number of members	(i) Con tragi Ranj	Business 4 lolence resolic c death of S it Singb, M.	transacted	t his life in a	
	No. mee 1	te of eting 2	Number of members present	(i) Cond tragi Ranj road (ii) Wek exp l	Business 4 lolence resolic c death of s it Singh, M. accident at come address	transacted ution on the Shri Sandeep L.A. who los the prime of by the Secret cope and fund	Son of Shri t his life in a	
	No. mee 1	te of eting 2	Number of members present	(i) Cond tragi Ranj road (ii) Wek exp l Com (iii) Selec	Business delence resolution death of s it Singh, M. accident at come address ained the so mittee to the tion of Dep	transacted ution on the Shri Sandeep L.A. who los the prime of by the Secret cope and fund Members.	Son of Shri t his life in a his youth. ary who also tions of the examine their	· · ·
	No. mes	te of eting 2 August,	Number of members present 6	(i) Con tragi Ranj road (ii) Wek exp l Com (iii) Selec Budg Scrutiny ment in outstand	Business 4 lolence resolic c death of S it Singh, M. accident at ome address ained the ss mittee to the stion of Dep ret, Estimates of the replies regard to ng recomm	ution on the Shri Sandeep L.A. who los the prime of by the Secret cope and funk Members. artments to for the year, s received from the imple nendations in 22,22	Son of Shri t his life in a his youth. ary who also tions of the examine their 1987-88:	· · ·

	· · · · · · · · · · · · · · · · · · ·
×	
	30
14	and the second secon
1 2 .3	4
3. 2nd September, 4 1987	(i) Consideration of communication received from the Health Department.
۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲. ۲.	(ii) Part scrutiny of the replies received from the Government in respect of the implemen- tation of outstanding recommendations in respect of paragraphs 14 to 20 of the 18th Report of the Estimates Committee relating to the Industries Department for the year 1985-86.
4. 9th September, 5 .\$1987	(i) Consideration of communication received from the Health Department.
	 (i) Scrutiny of the replies received from the Government in connection with the implementation of recommendations/observations contained in various outstanding paragraphs, of the 16th Report of the Committee on Estimates for the year 1983-84, relating to the Health Department and postponment of the oral examination of the Department in connection therewith.
5 16th September: 3 5 1987	(i) Consideration of communication received from the Tourism Department.
ອກເອຍ ດູ່ຊີະການການເປັນກໍ່ໃ ຊີເປັນເປັນເພາ ເປັນການີ້ ໃນ ເຫັນ ແມ້ນສະເຫັນໃຫ້ເຫັນ	(ii) Resumption of the scrutiny of the replica received from the Industries. Department in connection with the implementation of the recommendations in respect of paragraphs No. 21 to 24 of the 18th Report of the Esti- mates. Committee for the year 1985-86, rela- ting to the said department.
6. 21st September; 5 1987	Further part scrutiny of the replies received from the Government in connection with the imple- mentation of recommendations in respect of various paragraphs of the 18th Report of the Committee for the year 1985-86 relating to the Industries Department.
1987	Scrutiny of the replies received from the Govern- ment in regard to the implementation of recom- mendations/observations in respect of paragraphs No.25 to 44 of the 18th Report of the Estimates Committee for the year 1985-86 relating to the Industries Department.
58: 3rd October, 1999 44: 1987 2002 1987	Scrutiny of the material relating to the Budget Estimates of the Town and Country Planning Department for the year 1987-88.
9. 9th October, 4 1987	(i) Confirmation of proceedings
ರ್ಷ-೧೯೭೫ ಕಾರ್ಯನ್ನು ಎಂದು ಕಾರ್ಯಕರ್ಷ-೧೯೭೫ - ೧೯೯ 'ಮ್ಮಾ ಪ್ರೆಕ್ಟ್ ಪ್ರೈಕ್ಟ್ ಪ್ರೈಕ್ಟ್ ಕ್ರೈಕ್ಟ್ - ೧೯೯	(if) Consideration of communication received from various Departments on different sub- jects.
ి సిగ్రామించుకు దూడి వరికి కండాలు చిర్ణించి. విశోతితో గోగా ఈ సాయోగం బాదికిందుకు	(iii) Framing of questionnaire on the Budget Estimates of the Town & Country planning Department for the year 1987-88.

•••

Ni.

÷,

Ŧ

	نه خراف	اس ایا حو	
· ·		,×	
-	а. Б	a to to	. 31
	، بر بر ا یر		a di a constanti di a
	1 2	د ج ر بر شر	
	10. 16th Octa 1987	ober, 5	Oral examination of the representatives of the Health Department in respect of implementation of the recommendations contained in various paragraphs of 16th Report of the Estimates Com- mittee for the year 1983-84, relating to the said Department.
1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1	11 21st Octo 1987	ober, 4	Part scrutiny of the replies received from the Government in connection with the implemen- tation of recommendations contained in the 17th Report of the Committee for the year 1984.85 relating to the Excise & Taxation Department.
8 	12. 28th Octo 1987	ober, 4	Resumption of scrutiny of the replies received from the Government in connection with the implementation of the recommendations in res- pect of paragraphs No. 11, 13, 16 and 21 of the 17th Report of the Committee for the year 1984- 85 relating to the Excise and Taxation Depart- ment.
н X	13. 4th Nove 1987	mber, 2	No business transacted for want of quorum.
ан на 1	14. 10th Nov 1987	ember, 5	(i) Consideration of communication received from the Co-operation Department.
		÷	 (ii) Oral examination of the representatives of the Cooperation Department in respect of. the implementation of the recommendations of the Committee on Estimates contained in para 32 of the 15th Report of the Com- mittee for the year, 1982-83.
*	15. 17th Nov 1987	vember, 4	Framing of questionnaire on the Budget Esti- mates of the Tourism Department, for the year 1987-88.
• • •	-16. 23rd Nov 1987	vember, 4	(i) Scrutiny of the replies received from the Government in connection with the imple- mentation, of the recommendations in res- pect of paragraph No. 18; relating to the Education Department and paragraphs No. 39 and 40 relating to the Irrigation Depart- ment contained, in 12th Report of the Com- mittee for the year 1979-80.
		د. س	(ii) Consideration of communication received from the Public Health Department.
· •/ ·	17. 1st Dece 1987		Scrutiny of the replies received from the Govern- ment, in connection with the implementation of recommendations in respect of peragraphs, No. 21, 22, 27 & 28 of the 19th Report of the Committee for the year 1986-87 relating to the Food and Supplies Department.
*	18. 7th Dece	mber 2	No business transacted for want of quorum.
	- 1987. 19. 14th Dec 1987		(i) Consideration of communication received from the Finance Department regarding fixa- tion of the meeting of the Committee to consider the Supplementary Estimates (Ist Instalment) 1987-88.
e in	1999 1997 1997 1997		

	: 6			•
• ,	1. A	ند		•
;		•	•	•
•		32	•	
жан ^а ж. 55 ж. 66 ж. 64 ж. 46 ж. 46 <u>ж.</u>	· · · · ·	v ÷		
······································	3	·····		n Ng ng ng
	· · · · · · · · · · · · · · · · · · ·	(ii) Scruting of	the replies receive	d from the
χ ² / ₂ −	* g	Town & Cou respect of t mittee on the	he questionnaire d Budget Estimates the year, 1987-88	partment in of the Com- of the De-
20. 21st December, 1987	6	the Finance representative respect of the	ation of the repret Department al s of various dep e Supplementary E for the year, 1987	ongwith the partments in stimates (1st
	~1		l Finalisation of r y Estimates (1st 987-88.	
ر میں میں ایک میں ایک میں ایک میں میں ایک میں ایک میں ایک میں	1 - 1 4 1 1	Union Terri and the State	undertake a study tory of Andaman es of Tamil Nad 16th January, 198	& Nicobar 1 & Andhra
21. 30th December, 1987	9	Town & Country pect of the question	n of the representa Flanning Departu onnaire (Question on the Budget Est ne year 1987-88.	Nos. 1 to 3)
22. 5th January, 1988	8		n of communicati rism Department.	
		Blair and ins Estimates Co- lative Assen tour to the St	of the proposed t itead to hold meet minitee of West J ably and to under ates of Tamil Nadu Iready decided, on	ing with the Bengal Legis- ake further and Andhra
	م ب می از بد	resentatives o ning' Depart tionnaire (Qu mittee on	of oral exmination f the Town and C tment in respect estion Nos. 3 to 12) the Budget Estima or the year 1987-88	ountry Plan- of the ques- of the Com- ites of the
23. 11th January, 1988	8	ment in respect Nos. 13 to 22) of	ral examination of n' & Country Plan of the questionnai f the Committee or epartment for the y	ning Depart- re (Question the Budget
. 24. 15th January, 1988	, 6 [°]		of points for disc ittees during tour	
		various sche ment of Town ment Haryar authorised cor	ndertake a study to mes prepared by & Country Plan a Particularly re- astruction at Panch ad on 27th & 28t	the Depart- ning Depart- ating to un- kula, Karnal
: 25. 20th January, 1988	1. 7		of the material r ublic Health Branc ates for the year,	(h) on their

~~~~~

÷,

J,

Ś

|              |                                                               | • •                                                                                                                                                                                                         |
|--------------|---------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|              | •                                                             | •                                                                                                                                                                                                           |
|              | 14 15 15 15 15 15 15 15 15 15 15 15 15 15                     |                                                                                                                                                                                                             |
|              | •<br>•                                                        |                                                                                                                                                                                                             |
|              |                                                               |                                                                                                                                                                                                             |
|              | 1 <b>2 3</b>                                                  | 4                                                                                                                                                                                                           |
| ÷.<br>≆      |                                                               | (ii) Decision to undertake study tour to the<br>States of West Bengal, Tamil Nadu and<br>Andhra Pradesh w.e.f. 4th February 1988 to<br>16th February, 1988.                                                 |
| <u>م</u> ر ب | 26. 27th January, 6<br>1988<br>(Panchkula) -                  | Chalking out of the programme of the visit of<br>the Committee to various un-authorised cons-<br>tructions at Panchkula, Ambala, Karnal,<br>Panipat and Faridabad, with the representatives                 |
|              |                                                               | of the Town & Country Planning Department<br>and visit to Panchkula, Ambala, Karnal and<br>Panipat for an on-the-spot inspection of various<br>sites and stay at Delhi.                                     |
| •            | 27. 28th January, 4<br>1988                                   | Visit Faridabad for inspection of various sites/<br>unauthorised colonies at Faridabad and Ballabh-                                                                                                         |
|              | (Faridabad/<br>New Delhi)                                     | garh and review of the inspection at New Delhi.                                                                                                                                                             |
| <b>-</b> .   | 28. 3rd February, 6<br>1988 (Haryana<br>Bhawan, New<br>Delhi) | Framing and approval of the questionnaire for<br>discussion with the sister Committees during its<br>tour to West Bengal, Tamil Nadu & Andhra<br>Pradesh States with effect from the 4th February,<br>1988. |
|              | سيانية مريسة مندية المسام £5.<br>                             |                                                                                                                                                                                                             |
| <u>.</u>     | 29. 6th February, 5<br>1988 (Calcuita)                        | Discussion with the Committee on Estimates of<br>the West Bengal Legislative Assembly on matters<br>of Common interest etc.                                                                                 |
|              | 30. 8th February, 5<br>1938 (Madras)                          | Discussion with the Secretary, Tamil Nadu Legis-<br>lative Assembly, on matters of common interest<br>and procedure relating to the Estimates Committee<br>etc.                                             |
| ŭ            | 31. 11th February, 5<br>1988 (Madurai)                        | Review of discussion of the meetings held with<br>the Committee on Estimates of West Bengal<br>Legislative Assembly at Calcutta and the Secre-                                                              |
|              |                                                               | tary, Tamil Nadu Legislative Assembly, Madras.                                                                                                                                                              |
|              | 32. 13th February, 5<br>1988 (Hyderabad)                      | Discussion with the Committee on Estimates of<br>the Andhra Pradesh Legislative Assembly on<br>matters of common interest etc.                                                                              |
|              | 33. 16th February, 6<br>1988 (New Delhi)                      | <sup>a</sup> Review of discussion <sup>o</sup> f meeting held with the<br>sister Committee of the Andra Pradesh Legis-<br>lative Assembly.                                                                  |
| <u> </u>     | - 34. 24th February, 5<br>1988                                | (i) Postponement of oral examination of the<br>Tourism Department in respect of the ques-<br>tionnaire of the Committee on their Budget<br>Estimates for the year 1987-88.                                  |
| *<br>        |                                                               | (ii) Confirmation of proceedings.                                                                                                                                                                           |
|              | 35. 2nd March, 1<br>1988                                      | No business transacted for want of quorum.                                                                                                                                                                  |
| -            | 36. 3rd March, 3<br>1988.                                     | (i) Drafting and partly finalization of the 20th<br>Report of the Committee on the Budget<br>Estimates of the Town and Country Planning<br>Department for the year 1987-38.                                 |
|              |                                                               | (ii) Confirmation of proceedings.                                                                                                                                                                           |

**⊂**-34

|                               | ·                                |                                                                                                                                                                                                                                                                       |
|-------------------------------|----------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 2                           | 3                                | 4                                                                                                                                                                                                                                                                     |
| 37. 14th March,<br>1989       | . t                              | Oral examination of the representatives of<br>the Finance Department alongwith the rep-<br>resentatives of various Departments in res-<br>pect of Supplementary Estimates (2nd Instal-<br>ment) for the year 1987-88 and drafting/<br>finalization of Report thereon. |
|                               | <b>(ii)</b>                      | Finalization of the 20th Report of the Com-<br>mittee on the Budget Estimates of the Town<br>& Country Planning Department for the<br>year 1987-88.                                                                                                                   |
|                               | (jii)                            | Confirmation of proceedings.                                                                                                                                                                                                                                          |
|                               | 👘 👘 Repor                        | rt Presented                                                                                                                                                                                                                                                          |
| 5. During<br>the following    | the period und<br>Reports to the | der review the Committee presented<br>House.                                                                                                                                                                                                                          |
|                               | Data of                          | Subject                                                                                                                                                                                                                                                               |
| Sr. By whom<br>No. presented  | presentation *                   |                                                                                                                                                                                                                                                                       |
| on Estimate<br>2. Do          | s<br>Ī5th March,<br>1988         | mates (1st Instalment) for the year<br>1987-88.<br>Report of the Committee on Esti-<br>mates on the Supplementary Esti-<br>mates (2nd Instalment), for the<br>year 1987-88.                                                                                           |
| 3. Do                         | 30th March,<br>1988              | 20th Report of the Committee on<br>Estimates on the Budget Estimates<br>of the Town and Country Planning<br>Department for the year 1987-88.                                                                                                                          |
| Meet                          | ings held at Plac                | es other than Chandigarh                                                                                                                                                                                                                                              |
| 6. The de<br>Chandigarh are : | tails of the m<br>given below :  | acctings held at places other than                                                                                                                                                                                                                                    |
|                               | kula (Sr. Nó. 26)                | 27th January, 1988.                                                                                                                                                                                                                                                   |
| - (ii) Farid                  | abad and New D<br>No. 27)        |                                                                                                                                                                                                                                                                       |
| (iii) New                     | Delhi (Sr. No. 28                | 3) 3rd February, 1989.                                                                                                                                                                                                                                                |
|                               | itta (Sr. No. 29)                | 6th February, 1988.                                                                                                                                                                                                                                                   |
| (v) Mad                       | ras (Sr. No. 30)                 | 8th February, 1988.                                                                                                                                                                                                                                                   |

ì

5

1

## (vi) Madurai (Sr. No. 31)

• •

3 . . .

2

- 3

· 2- - 10

## 11th February, 1988.

÷.,

(vii) Hyderabad (Sr. No. 32) 13th February, 1988. (viii) New Delhi (Sr. No. 33) 5.3 ÷., 16th February, 1988.

 $S_{\rm eff} = s_{\rm eff}$ 

Proceedings

7. The record of the proceedings, of each meeting has . kept in the Haryana Vidhan Sabha Secretariat.

and december of the second water water

Committee on Welfare of Scheduled Castes and Scheduled Tribes.

The term of the Committee on Welfare of Scheduled Castes and Scheduled Tribes, elected by the House for the year 1986-87, was, by a motion moved and passed by the Haryana Vidhan Sabha, in its sitting held on 10th March, 1987, extended for the year 1987-88 vide notification dated 11th March, 1987.

The names of the members of the Committee and the number of meetings attended by each of them out of the total number of 5 meetings (this number includes 2 meetings when business could not be transacted for want of quorum) held during the period under review are given below —

| Sr.<br>No. | Name of Member    | :i, |   |     |   | Nun<br>atter |   | of meet | ings |    |
|------------|-------------------|-----|---|-----|---|--------------|---|---------|------|----|
| 1.         | Shri Neki Ram     |     |   |     | * |              |   | 1       |      |    |
| 2.         | Shri Banarsi Dass | •   |   |     |   |              |   | 1       | •    |    |
| 3.         | Shri Bhalle Ram   | ÷   |   | · · |   | _            |   | 2       |      | `* |
| 4.         | Shri Devi Dass    |     |   |     |   |              |   | Nil     | ·    |    |
| 5.         | Shri Dilu Ram     |     |   |     |   | •••••        | * | Nil     |      |    |
| 6.         | Shri Jogi Ram     | `   |   |     |   |              | • | Nil     |      |    |
| 7.         | Shri Kundan Lal   |     |   |     |   |              |   | 4       | ÷    | •  |
| 8.         | Shri Prabhu Ram   |     | • |     |   |              |   | 4       | ۲    |    |
| 9.         | Shri Ram Singh    |     |   |     |   |              | • | 3,      |      |    |

#### Meetings held and Business transacted

| Sr.<br>No. | meeting                         | Number of<br>members<br>present | Business Transacted                                                                                                                                             |
|------------|---------------------------------|---------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|
| • 1        | 2                               | 3                               | 4                                                                                                                                                               |
| <b>J.</b>  | 15th April,<br>1987             | 6                               | Resumption of scrutiny of material relating to<br>the reservation/representation of Scheduled Cas-<br>tes in the Haryana State Agricultural Marketing<br>Board. |
| 2.         | 22nd April,<br>1987 (New Delhi) | 4                               | Resumption of scrutiny of material relating to<br>the reservation/representation of Scheduled Cas-<br>tes in the Haryana State Agricultural Marketing<br>Board. |
| 3,         | 30th April, 1987                | 3                               | Do                                                                                                                                                              |
| 4.         | 7th May,<br>1987                | - 2<br>-                        | No business was transacted for want of quo-<br>rum.                                                                                                             |
| 5.         | 20th May, 1987                  | Nil                             | Do                                                                                                                                                              |

The above Committee continued to function, upto 23-6-1987 when the 6th Vidhan Sabha stood dissolved.

Upon the constitution of the 7th Vidhan Sabha, the Committee on Welfare of Scheduled Castes and Scheduled Tribes was reconstituted for the remaining period of the year 1987-88, as a consequence of a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 13th July, 1987, authorising the Speaker to nominate the members of the Committee. Shri Bhag Mal, M.L.A., was appointed as the Chairman of the Committee by the Hon'ble Speaker on 14th July, 1987. Subsequently, uponthe resignation of Shri Bhag Mal, from the Chairmanship/Membership of the Committee, on his appointment as Parliamentary Secretary, Shri Jai Narain Khundia, M.L.A., a member of the Committee, was appointed as Chairman of the Committee by the Hon'ble Speaker for the remaining period of the year 1987-88 w.e.f. 18th November, 1987.

Ì

The names of the Members of the Committee and number of meetings attended by each of them out of the total number of 36 meetings (this number includes one meeting when business could not be transacted for want quorum) held during the period under review are given below :--

| Sr. Name of Me<br>No.                                       | mber-                | *******<br>****        | Nu<br>atte                                                                                                                                                                                                                         | mber of meet<br>inded | ings      |
|-------------------------------------------------------------|----------------------|------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-----------|
| <ul> <li>*1. Shri Bhag I</li> <li>2. Shri Jai Na</li> </ul> | Mal<br>Irain Khundia | ¥.<br>4 2 <sup>7</sup> |                                                                                                                                                                                                                                    | 7<br>32               |           |
| 3. Shri Atma<br>4. Shri Banar                               | Singh                | · · ·                  | •<br>•                                                                                                                                                                                                                             | 28                    |           |
| 5. Shri Buta S                                              | Singh                | •                      |                                                                                                                                                                                                                                    | 25                    | ,å<br>*ı  |
| **6. Shri Manp<br>7. Shri Ranjit                            | Singh                | •<br>•                 |                                                                                                                                                                                                                                    | Nil<br>5              |           |
| 8. Shri Muni<br>9. Miss Mayo                                |                      |                        | ••••                                                                                                                                                                                                                               | - 33<br>. 1           | * 24<br>- |
| @10. Shri Hazar<br>@11. Shri Risal S                        |                      | ÷.                     | n de la constante de la constan<br>La constante de la constante de | * 8<br>* 11           |           |

\*Shri Bhag Mal, M.L.A., resigned from Chairmanship, and Membership of the Committee w.e.f. 14th September, 1987 on his appointment as Parliamentary Secretary and in his place Shri Jai-Narain Khundia, M.L.A., was appointed as Chairman of the Committee w.e.f. 18th November, 1987.

\*\*Shri Manphool Singh, M.L.A., resigned from the Membership of the Committee w.e.f. 18th July, 1987 on his appointment as Minister of State.

@Sarvshri Hazar Chand, M.L.A., and Risal Singh, M.L.A., were nominated as members of the Committee w.e.f. 18th November, 1987.

# Meetings held and Business transacted

The details of dates of meetings held, the number of members present and the business transacted at each meeting are given below :--

| Delow :                    |                                         | · · · · · · · · · · · · · · · · · · ·                                                                                                                                                                                                                                                                      | • `                            |
|----------------------------|-----------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|
| Sr. Date of<br>No. meeting | Number of<br>members<br>present         | Business Transacted                                                                                                                                                                                                                                                                                        |                                |
| 1 2                        | 3                                       | <u> </u>                                                                                                                                                                                                                                                                                                   | ,<br>                          |
| 1. 30th July,<br>1987.     | 6                                       | (i) Inaugural address to the Committee by<br>Secretary, Haryana Vidhan Sabha and<br>Chairman of the Committee and discu<br>in regard to scope and functions of the<br>mittee.                                                                                                                              | d the<br>ssion                 |
| 2. 4th August,<br>1987     | - 5                                     | (i) Consideration of papers placed before<br>Committee.                                                                                                                                                                                                                                                    | • the                          |
| · · · · ·                  |                                         | (ii) Detailed discussion with the Director, S<br>Welfare, Haryana regarding several<br>cession being given to the Scheduled C<br>in the State.                                                                                                                                                             | con-                           |
| 3. 14th August,<br>1987    | · 4                                     | (i) Consideration of the papers placed to the Committee.                                                                                                                                                                                                                                                   | efore                          |
| nt game                    | ξ.<br>                                  | (ii) Oral examination of the Commissioner<br>Secretary to Govt. Haryana, Health De<br>ment-regarding replies to the question<br>framed by the Committee.                                                                                                                                                   | part-`                         |
| * *                        |                                         | (iii) Selection of Department/Board for<br>examination.                                                                                                                                                                                                                                                    | oral                           |
| 4. 19th August,<br>1987    | 4                                       | The Committee passed condolence resol<br>the untimely & tragic death of Shri San<br>Singh S/o Shri Ranjit Singh, M.L.A. Har<br>who lost his life in Road accident at the prin<br>his youth.                                                                                                                | deep<br>yana                   |
| 5. 27th August,<br>1987    | 6,                                      | (i) Consideration of the papers placed b<br>the Committee.                                                                                                                                                                                                                                                 | efore.                         |
| * *<br>2<br>. <u>*</u> •   | *<br>*                                  | <ul> <li>(ii) Oral examination of the Commissione<br/>Secretary to Govt. Haryana, Indu<br/>Department regarding replies receiven<br/>the questionnaire.</li> </ul>                                                                                                                                         | stries                         |
| 6. 3rd September<br>1987   | 6                                       | (i) Consideration of the papers placed before<br>Committee.                                                                                                                                                                                                                                                | te the                         |
|                            | • • • •                                 | (ii) Scrutiny of the replies received in regative the implementation of recommendation observations contained in the 11th R of the Committee.                                                                                                                                                              | tions/                         |
| 7. 10th Septembe<br>1987   | r, 6                                    | (i) Consideration of the papers placed b<br>the Committee.                                                                                                                                                                                                                                                 | efore                          |
|                            | าย<br>ในรู้กับ ไม่เหล่<br>เหล่ะ หลังเบล | <ul> <li>(ii) Oral examination of the Commissioner<br/>Secretary to Govt. Haryana; Local C<br/>Department with regard to Non-suppl<br/>replies to the recommendations/observa<br/>contained in the 11th Report of the C<br/>mittee for the year 1985-86 in respect<br/>Local Bodies Department.</li> </ul> | Jovt.<br>y of<br>tions<br>Com- |
| *#. 2                      |                                         | · · · · · · · · · · · · · · · · · · ·                                                                                                                                                                                                                                                                      |                                |
|                            |                                         |                                                                                                                                                                                                                                                                                                            |                                |

J.

£.,

,÷

ł

| •   | ۰.                                            |                |                                                                                                                                                                                                                                                                            |  |  |
|-----|-----------------------------------------------|----------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|--|
|     | 1 ,2 , 3                                      | 3              | 4                                                                                                                                                                                                                                                                          |  |  |
|     |                                               | τ.<br>         | (iii) Oral examination of the Commissioner and<br>Secretary to Govt. Haryana, Education<br>Department with regard to implementation<br>of the recommendations/observations con-<br>tained in the 11th Report of the Committee<br>for the year 1985;36.                     |  |  |
|     |                                               | · · ·          | (iv) Confirmation of proceedings.                                                                                                                                                                                                                                          |  |  |
| 1   | <ol> <li>17th September,<br/>1987.</li> </ol> | 5              | <ul> <li>(i) Cancellation of discussion due to non arri-<br/>val of Scheduled Castes Committee of Assam<br/>Legislative Assembly.</li> </ul>                                                                                                                               |  |  |
|     |                                               |                | (ii) Consideration of the papers placed before<br>the Committee.                                                                                                                                                                                                           |  |  |
|     |                                               | :              | (iii) Framing of tentative tour programme of the<br>Committee to visit the State of Karna-<br>taka, Kerala & Tamil Nadu.                                                                                                                                                   |  |  |
|     | 9. 22nd September,<br>1987                    |                | Oral examination of the Commissioner and<br>Secretary to Govt. Haryana, P.W.D. (B&R)<br>and Irrigation and Power Department with re-<br>gard to the non-supply of material regarding to<br>the reservation/representation of Scheduled Castes<br>in the above Departments. |  |  |
| ÷   | 10. 8th October,<br>1987                      | 5              | (i) Consideration of the papers placed before the Committee.                                                                                                                                                                                                               |  |  |
|     |                                               |                | <ul> <li>(ii) Framing of questionnaire on the material<br/>received from the Haryana State Agricultural<br/>Marketing Board.</li> </ul>                                                                                                                                    |  |  |
| `   | 11. 15th October,<br>1987                     | 5              | (i) Consideration of the papers placed before<br>the Committee.                                                                                                                                                                                                            |  |  |
| •   |                                               |                | <ul> <li>(ii) Oral examination of the Commissioner and<br/>Secretary to Govt. Haryana, Health Depart-<br/>ment regarding questionnaire framed by the<br/>Committee.</li> </ul>                                                                                             |  |  |
|     |                                               | • .            | (iii) The Committee decided to undertake a<br>study tour to the State of Karnataka, Kerala<br>and Tamil Nadu with effect from 16th<br>November, 1987.                                                                                                                      |  |  |
| 2   |                                               | •              | (iv) The Committee decided to hold its meeting<br>at Shimla on 27th October, 1987.                                                                                                                                                                                         |  |  |
| · . | 12. 20th October,<br>1987                     | 4              | Resumption of oral examination of the Com-<br>missioner & Secretary to Govt. Haryana, Health<br>Department regarding general policy of reser-<br>vation of persons beloging to Scheduled Castes.                                                                           |  |  |
|     | 13. 26th October,<br>1987                     | 5              | Consideration of replies received from the Haryana<br>State Electricity Board in respect of reservation/<br>representation of Scheduled Castes in the Board.                                                                                                               |  |  |
| -   | 14. 4th November,<br>1987                     | 3              | Framing of questionnaire on the material received<br>from the Haryana State Electricity Board.                                                                                                                                                                             |  |  |
|     | $\sim - \lambda_{\rm eff}$                    | , <del>,</del> | а <u>а</u> 1 м.                                                                                                                                                                                                                                                            |  |  |

|             |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |              | • •                                  | <b>40</b> 2 a                                                                                                 |                                                        |                                       |
|-------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|--------------------------------------|---------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|---------------------------------------|
|             | ی ہیڈ توجہ اور اسم<br>ورید ا                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |              | ÷. •                                 |                                                                                                               | ۵ <b>س</b> م م                                         | <u></u> .                             |
| 1           | 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 3            | 4                                    | 4                                                                                                             | <b>*</b>                                               | ـــــــــــــــــــــــــــــــــــــ |
| 15.         | 11th November,<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 5            | (i) Con<br>the                       | sideration of th<br>Committee.                                                                                | ne papers place                                        | d before                              |
| •           | in a constant<br>in a constant<br>in a constant in a constant<br>in a constant in a constant<br>in a constant in a constant<br>in a constant in a constant<br>in a constant in a constant<br>in a constant in a constant<br>in a constant in a constant<br>in a constant in a constant<br>in a constant in | ŗ            | (ii) Fran<br>ceive<br>Boar           | ning of question<br>d from the Ha<br>d.                                                                       | naire on the ma<br>aryana State                        | sterial re-<br>Electricity            |
| 16.         | 15th November,<br>1987<br>(New Delhi)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | <u>, 6</u> , | the Con<br>and Sch                   | of questionnai<br>mittee on Welf<br>eduled Tribes o<br>and Tamil Nad                                          | are of Schedule<br>f the State of K                    | ed Castes                             |
| 17.         | 19th November,<br>1987<br>(Vrindavan Garden)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 4            | the sister                           | of the question<br>Committee of t<br>y the matters of                                                         | he Karnataka L                                         | egislative                            |
| 8,          | 20th November,<br>1987<br>(Karoataka)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 4            | Framing<br>the siste                 | of the question<br>r. Committee o<br>y the matters of                                                         | naire for discus<br>of Karnataka L                     | sion with<br>egislative               |
| 9.          | 22nd November, *<br>1987<br>(Kanya Kumari)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 4            | discussio                            | on on the que<br>on with the sister<br>ve Assembly th                                                         | Committee of the                                       | he Kerala                             |
| .0.         | 23rd November,<br>1987<br>(Trivandrum)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 4: ``        | Discussion<br>the sister<br>Assembly | on on matters o<br>Committee                                                                                  | f common inte<br>of Kerala L                           | rest with<br>egislative               |
| 21.         | 25th November,<br>1987<br>(Madras)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | .4           | Discussic<br>the siste<br>Assembly   | on on matters of<br>Committee of                                                                              | f common inte<br>Tamil Nadu L                          | rest with<br>egislative               |
| 2.          | 27th November,<br>1987<br>(New Delhi)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | .4           | Review<br>with siste                 | of the discussion<br>r Committee of v                                                                         | held during<br>arious States Le                        | the tour<br>gislative.                |
| 3.          | 3rd December,<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 6 ~,'        | (i) Consi<br>Comi                    | ideration of pa<br>nittee                                                                                     | pers placed be                                         | fore the                              |
|             |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | -            | serval<br>Command                    | iny of the replics<br>mentation of<br>ions contained in<br>nittee on Welfan<br>Scheduled Tribe<br>Department. | recommendat<br>the 11th Report<br>of Scheduled         | tions/ob-<br>t of the,<br>Castes      |
| 4.          | 8th December,<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 5            | (i) Cons<br>the                      | ideration of th<br>Committee.                                                                                 | e papers placed                                        | l before                              |
|             |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |              | receiv                               | examination of r<br>mment Departme<br>ed in regard to<br>mendations/obset<br>Report of the Co                 | ont in respect of<br>the implement<br>reations contain | replies                               |
| <b>5.</b> : | 15th December,<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 6            | Departme                             | ion of oral exam<br>& Secretary to<br>ent regarding repl<br>y the Committee                                   | Govt. Haryana,<br>lies to the quest                    | , Health<br>ionnaire                  |
|             | 31st December,<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 6            | - (i) Consi<br>the C                 | deration of the                                                                                               | papers placed                                          | i before                              |
|             | د<br>بي گيند<br>برمي بود                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | -            | (ii) Frami<br>receive                | ng of question<br>of from the Publ<br>R).                                                                     | naire on the<br>lic Works Der                          | material<br>partment                  |

ų,

÷

×,

\$

| -41 | С. Р <sub>а</sub> |  |
|-----|-------------------|--|
|     |                   |  |

• ,

|          |                          |            | • • • • • • • • • • • • • • • • • • •                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|----------|--------------------------|------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1        | 2                        | 3          | and the second |
| 27.      | 6th January,<br>1988     | 6          | (i) Consideration of the papers placed before<br>the Committee.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|          |                          |            | (ii) Implementation of recommendations/obser-<br>vations contained in the 12th Report regard-<br>ing Industries Department (Haryana State Small<br>Industries and Export Corporation Ltd.).                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 28.      | 12th January,<br>1988    | 5          | Partly scrutinised the replies of questionnaire<br>framed on the material received from the H.S.E.B.<br>regarding reservation/representation.of Scheduled<br>Castes in the said Board.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 29.      | Q0th January,<br>1988    | 7          | No business transacted due to death of Shri Abdul<br>Gaffar Khan.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 30.      | 28th January,<br>1988    | 6          | (i) Consideration of the papers placed before<br>the Committee.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| ų        | •                        | ,          | (ii) Oral examination of the Commissioner and<br>Secretary to Govt. Haryana, Industries De-<br>partment (Haryana State Small Industries and<br>Export Corporation Ltd.) in respect of<br>replies received to the implementation of<br>recommendations/observations contained in<br>the 12th Report.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|          |                          | · ·        | (iii) Confirmation of proceedings.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| 31.<br>- | ' 3rd' February,<br>1988 | 7          | Oral examination of the Commissioner and<br>Secretary to Govt. Haryana, Irrigation and<br>Power Department regarding replies to the<br>questionnaire framed by the Committee.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 32.      | 9th February,<br>1938    | 5          | (i) Consideration of the papers placed before the Committee.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|          | 5<br>5<br>9<br>2         | · .        | <ul> <li>(ii) Oral examination of the Commissioner and<br/>Secretary to Govt. Haryana, Agriculture<br/>Department (Agricultural Marketing Board)<br/>with regard to non-supply of replies to the<br/>questionnaire framed by the Committee.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 33.      | 17th February,<br>1988   | . <b>7</b> | The Committee passed a condolence resolution<br>on sad & sudden demise of Shri Karpoori Tha k ur,<br>M.L.A.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 34.      | 25th February, -<br>1988 |            | (i) Consideration of the papers placed before<br>the Committee.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| ·        | ,                        | 15         | (ii) Scrutiny of the replics received in regard to<br>the implementation of recommendations/<br>observations contained in the 10th Report of<br>the Committee in respect of various Depart-<br>ments.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 35.      | 2nd March,<br>1988       | - 1        | No business transacted for want of quorum.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|          | . :-                     |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |

• • • .

Ž.

er at

. "A"3

**,** 

4

۰ ۲۰ ۲۰

á.

•

÷

## Report Presented

During the period under review, the Committee presented its 13th Report to the House on the 30th March, 1988, in respect of Reservation/Representation of Scheduled Castes in Health, Industries, Public Works (B & R) Departments, Haryana State Electricity Board and Agricultural Marketing Board and the action taken by the Government on the recommendations contained in its Tenth, Eleventh and Twelfth Reports.

#### **Proceedings**

A record of the proceedings of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

4 Car 1.22

## COMMITTEE ON GOVERNMENT ASSURANCES ---

The Committee consisting of nine members and four special invitees was nominated by the Hon. Speaker on the 14th July, 1987. Rao Dharam Paul, M.L.A. was nominated as Chairman of the Committee by Hon. Speaker.

2. The Committee held 41 meetings during the period under review. The names of the members and number of meetings attended by each one of them are shown in the following table :---

| Sr. Na<br>No.                   | me of member                                                                                                                  | -               | Num<br>atten | ber of meetings<br>ded                                |
|---------------------------------|-------------------------------------------------------------------------------------------------------------------------------|-----------------|--------------|-------------------------------------------------------|
| . 5.<br>**6.<br>***7.<br>****9; | Shri Hazar Chand<br>Shri Kishan Singh Sa<br>Shri Harpal Singh<br>Shri Maha Singh<br>Shri Laxmi Narain<br>Shri Durga Dutt Attr | ingwan .<br>i - |              | 23<br>Nil<br>36<br>32<br>29<br>3<br>1<br>33<br>6<br>5 |
| ·                               | Special Invitees<br>Shri Harnam Singh<br>Shri Sardul Singh<br>Shri Brij Mohan Gup<br>Shri Mohinder Partap                     |                 | -<br>-<br>-  | 30<br>32<br>33<br>18                                  |

\*Shri Pardeep Kumar Chaudhary, M.L.A. resigned from the membership of the Committee w.e.f. 10th August, 1987 and Shri Rattan Lal Kataria, M.L.A. was nominated in his place w.e.f. 12-8-1987.

\*\*Shri Maha Singh, M.L.A. resigned from the membership of the Committee w.e.f. 2-9-1987 on his appointment as State Minister.

\*\*\*Shri Laxmi Narain, M.L.A. resigned from the membership of the Committee w.e.f. 17-8-1987 on his appointment as Minister.

\*\*\*\*Shri Sachdev Tyagi, M.L.A. resigned from the membership of the Committee w.e.f. 14-9-1987 on his appointment as Parliamentary Secretary.

\*\*\*\*\*\*Shri Rattan Lal Kataria, M.L.A. resigned from the membership of the Committee w.e.f. 14-9-1987 on his appointment as Parliamentary Secretary. Four Special invitees Sarvshri Harnam Singh, Sardul Singh, Brij Mohan Gupta and Mohinder Partap Singh were nominated as members of the Committee for the remaining period of the year 1987-88 w.e.f. 29-1-1988.

## Meetings held and Business transacted

٠.,

4

3.7 The dates of meetings, the number of members present and business transacted at each meeting are given below :-----

| Sr.<br>No.  | Date of<br>Meeting         | Number<br>of members<br>present | Business transacted                                                                                                                                                                                           |
|-------------|----------------------------|---------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.          | 30th July, 1987            | 9                               | Scope and functions of the Committee were explained.                                                                                                                                                          |
| 2.          | 4th August, 1987           | 9                               | Scrutiny of replies received from the various<br>Govt. Departments in regard to implementation of<br>outstanding Assurances.                                                                                  |
| 3.          | 14th August,<br>1987       | 9                               | (i) . Do                                                                                                                                                                                                      |
|             | · -                        | -                               | <li>(ii) The Committee decided to undertake the tour<br/>to Kulu Manali.</li>                                                                                                                                 |
|             | 21st August,<br>1987       |                                 | (i) The Committee passed condolence resolution<br>on the untimely & tragic death of Shri<br>Sandeep Singh S/o Shri Ranjit Singh, M.L.A.<br>who lost his life in a road accident at the prime<br>of his youth. |
| .`          | · · · · ·                  | 2                               | (ii) Scrutiny of replies received from the various<br>Govt. Departments in regard to implement-<br>ations of outstanding Assurances.                                                                          |
| 5.          | 28th August,<br>1987       | .8                              | Scrutiny of replies received from the various<br>Government Departments in regard to implement-<br>ation of outstanding Assurances.                                                                           |
| 6.          | 3rd September,<br>1987     | 10                              | Do                                                                                                                                                                                                            |
| ī.          | 8th September,<br>1987     | 7                               | (i) Do                                                                                                                                                                                                        |
|             |                            | , :                             | <ul> <li>(ii) The Committee decided to visit various places<br/>in the State where the Bus stands are under<br/>"construction.</li> </ul>                                                                     |
| <b>8.</b> , | 16th September,<br>1987    | . 8                             | (i) Scrutiny of statement of assurances given by<br>the Ministers on the floor of the House during<br>the Session held in the month of November<br>and December, 1986.                                        |
| يو<br>نو    | د کر در<br>در ۲ در<br>در ۲ |                                 | (ii) The Committee decided to postpone on the<br>spot study tour of the Bus Stands of Haryana<br>Roadways starting from 21st September, 1987                                                                  |
| 9.<br>• • • | 21st September,<br>1987    | 6                               | Scrutiny of the statement of assurances given by<br>the Ministers on the floor of the House during<br>the Session held in the month of November<br>and December, 1986.                                        |
|             | 28th September;            | 6                               | (j) Do                                                                                                                                                                                                        |

| en e e                                                                     | بنا ک<br>بر ۱۰۰ میں<br>۱۰۰ میں                                                                                                                                                                                                                                              |   |
|----------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---|
| د. ۲۰۰۰ ه.<br>م                                                            |                                                                                                                                                                                                                                                                             |   |
|                                                                            | 45                                                                                                                                                                                                                                                                          |   |
|                                                                            | <b>T</b> <u>v</u>                                                                                                                                                                                                                                                           |   |
| 1 2 3                                                                      | <u> </u>                                                                                                                                                                                                                                                                    |   |
|                                                                            | (il) The Committee decided to undertake a study                                                                                                                                                                                                                             |   |
|                                                                            | tour on 12th & 13th October, 1987 to the<br>various Bus Stands are under constructions in<br>the State.                                                                                                                                                                     |   |
| 11. 5th October, 7<br>1987                                                 | (i) Letter received from Gujarat Legislature<br>Secretariat Gandhi Nagar regarding post-<br>ponement of study tour of various com-<br>mittee of State Legislature, was placed be-<br>fore the Committee, which noted the<br>contents thereof.                               |   |
|                                                                            | (ii) Scrutiny of the statement of assurances given                                                                                                                                                                                                                          |   |
| and and an and an and an and an and an | by the Ministers on the floor of the House<br>during the Session held in the month of<br>November and December, 1986.                                                                                                                                                       | • |
| 12. 12th October, 7<br>1987                                                | (i) Letter received from the Commissioner and<br>Secretary to Govt. Haryana, Transport De-<br>partment showing the inability to attend the<br>meeting of the Committee held on 12th Octo-<br>ber, 1987 was placed before the Committee<br>which noted the contents thereof. |   |
|                                                                            | (ii) The Committee postponed the oral examination<br>of the Transport Department and decided<br>that the representatives of the Department<br>will be examined after study tour of the Bus<br>Stands.                                                                       |   |
|                                                                            | (iii) The Committee undertook an on-the-spot<br>study to visit and inspect the Bus Stands of<br>Ambala, Pipli and Karnal.                                                                                                                                                   |   |
| 13. 13th October, 6<br>1987                                                | The Committee undertook an-on-the spot study<br>to visit and inspect the Bus Stands of Uklana,<br>Barwala, Meham and Robtak.                                                                                                                                                |   |
| 14. 14th October, 6<br>1987                                                | The Committee reviewed the discussion held with<br>the representatives of the Transport and P.W.D.<br>(B & R) Departments during on-the-spot study<br>programme on 12th and 13th October, 1987.                                                                             |   |
| 15. 19th October, 7<br>1987                                                | Scrutiny of the statement of assurances given by<br>the Ministers on the floor of the House during<br>the month of November and December, 1986<br>and February & March, 1987.                                                                                               |   |
| 16. 26th October, 7<br>1987                                                | Scrutiny of the statement of assurances given by the Ministers on the floor of the House during the month of February & March, 1987.                                                                                                                                        |   |
| 17. 3rd November, 6<br>1987                                                | Do                                                                                                                                                                                                                                                                          |   |
| 18. 10th November, 7<br>1987                                               | (i) Do                                                                                                                                                                                                                                                                      |   |
|                                                                            | (ii) The Committee decided to undertake a study<br>tour to the U.T. of Andaman Nicobar<br>and the State of Karnataka and Maharashtra<br>w.e.f. 15th December, 1987 to 27th December,<br>1987.                                                                               |   |
| 19 17th November, 6                                                        | Scrutiny of the statement of assurances given by<br>the Ministers on the floor of the House during the<br>Session held in the month of July, 1987.                                                                                                                          |   |
|                                                                            |                                                                                                                                                                                                                                                                             |   |

| ,<br>,                                  |              | •                                    | ÷                       |                                                                                                                                                                                                                                    |
|-----------------------------------------|--------------|--------------------------------------|-------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| r;                                      | •            | •                                    | ÷                       | 46                                                                                                                                                                                                                                 |
|                                         | : 1          | 2                                    | 3.                      | 4                                                                                                                                                                                                                                  |
| 3. <sup>17</sup><br>• 2. 24<br>• 1      | 23.          | 16th December,<br>1987               | 6                       | (i) Letter received from General Manager<br>Haryana State transport, Kaithal regarding the<br>installation of two hand pumps was placed<br>before the Committee, which noted the<br>contents thereof.                              |
| •                                       | •            |                                      |                         | (ii) Scrutiny of the replies received from the<br>Government in regard to implementation of<br>outstanding assurances.                                                                                                             |
|                                         | 24.          | lst January,<br>1988                 | 7                       | The Committee framed and approved the quest-<br>ionnaire to be discussed with the sister Committee<br>of State of Andama & Nicobar, Karnataka and<br>Maharashtra.                                                                  |
|                                         | 2 <b>5</b> . | 3rd January<br>1988<br>(Calcutta)    | 5.<br>>                 | The Committee reviewed the assurances of the 18th Report partly.                                                                                                                                                                   |
|                                         | 26.          | 5th January,<br>1988<br>(Port Blair) | 5                       | Held discussion with the Councillors, of<br>Andaman & Nicobar Council regarding matters<br>of common interest.                                                                                                                     |
| к <del></del><br>Ф                      | 27.          | -7th January,<br>1988<br>(Bangalore) | 5                       | Discussed with the Sister Committee of Karnataka<br>Legslative Assembly on matters of common in-<br>terest.                                                                                                                        |
|                                         | 28.          | 8th January,<br>1988 -<br>(Mysote)   | 5                       | The Committee reviewed its 18th Report partly.                                                                                                                                                                                     |
| . *                                     | 29.          | 12th January,<br>1988<br>(Bombay)    | <b>5</b>                | Discussed with the sister Committee of Maha-<br>rashtra Legislative Assembly on matters of<br>common interest.                                                                                                                     |
| • • • • • • • • • • • • • • • • • • • • | <b>30.</b>   | 13th January,<br>1988<br>(Delbi)     | ⊶ <b>5</b>              | The Committee reviewed its experience gained during its tour to the other States.                                                                                                                                                  |
| ін.<br>•                                | <b>31.</b>   | 20th January,<br>1988                | ٦<br>۲                  | No business was transacted in the meeting due to<br>sad and sudden demise of Khan Abdul Gaffar<br>Khan, Frontier Gandhi.                                                                                                           |
| •                                       | ×32.         | 27th January,<br>1988                | 7.                      | (i) Oral examination of representatives of the<br>Environment Department in regard to imp-<br>lementation of outstanding assurances.                                                                                               |
|                                         | ,            | -<br>                                | -                       | (ii) The Committee after oral examination de-<br>cided to undertake an on-the-spot study tour<br>to visit various. Industries in the districts of<br>the State of Haryana.                                                         |
|                                         | 33.          | 3rd February, 1<br>1988              | 9                       | (i) Confirmation of the proceedings of meetings held on various dates.                                                                                                                                                             |
|                                         |              |                                      | ین <sup>م</sup> ر<br>بر | (ii) Oral examination of the representatives of the<br>Transport Department in regard to implement-<br>ation of outstanding assurances as contained<br>in the 18th Report.                                                         |
|                                         | 34.          | 8th February,<br>1988                | 8<br>                   | The Committee undertook an on-the-spot study<br>to visit and inspect the Sukhna Nala Kalka,<br>Bhupendra Cement Works Surajpur, Jattan<br>Wala Nala Kala Amb, Haryana Distelleries<br>Ltd., Ballarpur Industries Ltd. Yamma Nagar. |
| •                                       | •            | -                                    | -                       |                                                                                                                                                                                                                                    |

à

S

ł

|       | · · ·                                      |                                                                                                                |                  |
|-------|--------------------------------------------|----------------------------------------------------------------------------------------------------------------|------------------|
|       |                                            | and a second |                  |
| •     |                                            | ×                                                                                                              |                  |
|       | •                                          | 47                                                                                                             |                  |
|       |                                            | · · · · · · · · · · · · · · · · · · ·                                                                          |                  |
| -     | 1 2 3                                      | 4                                                                                                              | · ·              |
|       | 35. 9th February, - 7                      | The Committee undertook an on-the-spot study                                                                   |                  |
| ÷.    | 1988                                       | to visit and inspect, the Sarswati Sugar Mill<br>Yamuna Nagar, Cooperative Distellery Ltd.                     | 19               |
| • •   |                                            | Panipat, Haryana Breweries Ltd. Murthal and<br>Atlas Cycles Industries Sonipat                                 |                  |
| È.    | ar tot Thursday 7                          | The Committee inspected the Hitkari Potterics                                                                  |                  |
|       | 36. 10th February, 7<br>1983               | Ltd. Tharmal Plant, Escorts Motor Cycles                                                                       | ÷                |
|       | 4 <sup></sup>                              | Division, Radhika Rubber Company, Good<br>Year India Ltd. Faridabad Hero Honda                                 |                  |
| •-    | 1                                          | Motors Dharuhera and Maruti. Udyog Ltd.<br>Gurgaon.                                                            | • 2              |
|       | 37. 17th February, 6                       | The Committee passed condolence resolution                                                                     | ,                |
| ·     | 1988                                       | on sudden and untimely demise of Shri Karpoori                                                                 |                  |
|       |                                            | Thakur, and thereafter the meeting adjourned without transact any business.                                    | · ·              |
|       | 38. 18th February. 5 -                     | Oral examination of the representatives of the                                                                 |                  |
|       | 1988                                       | Home Department in regard to implementation of the outstanding assurances.                                     |                  |
|       | '39. 25th February. 7                      | (i) Oral examination of the representatives of                                                                 | •                |
|       | 39. 25th February, 7<br>1988               | the Transport Department in regard to                                                                          | •                |
|       |                                            | implementation of the outstanding assurances.                                                                  |                  |
|       | and an | (ii) Confirmation of the proceedings of the meeting<br>held on various dates.                                  | -                |
| ز نه  | 40. 2nd March, 6                           | The Committee partly drafted its 19th Report.                                                                  |                  |
|       | 1988                                       |                                                                                                                |                  |
| 1     | 41. 10th March 7                           | The Committee drafted and finalised its 19th                                                                   | ·<br>            |
|       | 1988<br>(Delhi)                            | Report for the year 1987-88.                                                                                   |                  |
|       | 4. Presentation of the Repo                | n na far                                                                                                       | ,<br>:           |
|       |                                            | Committee 'on Government Assurances of                                                                         | ·.               |
|       | the Haryana Vidhan Sabh                    | a was presented to the House on 30th                                                                           |                  |
|       | March, 1988.                               |                                                                                                                |                  |
|       | 5. Meetings held at places                 | other than Chandigarh                                                                                          |                  |
|       | The Committee held n                       | neetings at places other than Chandigarh,                                                                      | o .              |
|       | the details of which are                   | given below :                                                                                                  |                  |
|       | 1. Calcutta                                | 3-1-1988                                                                                                       |                  |
| *     | 2. Port Blair                              | 5-1-1988<br>7-1-1988                                                                                           | . · ·            |
| 2     | 3. Banglore<br>4. Mysore                   | 8-1-1988                                                                                                       | -                |
| •     | 5. Bombay                                  | 12-1-1988                                                                                                      | 2                |
| C.2   | 6. Delhi<br>7. Delhi                       | 13-1-1988<br>10-3-1988                                                                                         |                  |
| ~ n   | ;                                          | te et e                                                                       | . 7              |
| ,     | Pr.                                        | oceedings                                                                                                      | · · ·            |
| ·* 2. | A record of the proce                      | edings of the meetings of the Committee.                                                                       |                  |
|       | has been kept in the Ha                    | aryana Vidhan Sabha Secretariat.                                                                               | -                |
| •     |                                            |                                                                                                                | •                |
| -     | e e e e e e e e e e e e e e e e e e e      |                                                                                                                | <b>.</b> .       |
|       |                                            |                                                                                                                | 2 <sup>1</sup> 2 |
|       |                                            |                                                                                                                |                  |

### COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of eight Members (including the Advocate General) and five Special Invitees was nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on the 17th July, 1987 and was notified in the Official Gazette.—vide Notification No. HVS-LA(Sub-Leg)-1/87-88/47, dated the 17th July, 1987.

Shri Subhash Chand, was appointed as the Chairman of the Committee by the Speaker.

The Committee held 35 meetings during the period under review.

The names of members/special invitees and number of meetings attended by each of them are shown in the following table :---

| Sr.<br>No. | Name of Members                           |                            | Nu<br>atte                                    | mber of meetings<br>nded |                |
|------------|-------------------------------------------|----------------------------|-----------------------------------------------|--------------------------|----------------|
| *          | **1. Shri Subhash C                       | Shand                      | · · · · · · · · · · · · · · · · · · ·         | - i                      | ч.<br><i>к</i> |
|            | 2. Shri Atma Ran                          | n                          |                                               | 31                       |                |
| -          | *3. Shri Dharambi                         | r a'                       | ۰.<br>ر ۰.                                    | . —                      |                |
|            | · 4; Shri Mahendra                        | · ·                        | a at a                                        | 24                       |                |
|            | 5. Shri Satbir                            | • <u>c</u>                 | ta y                                          | 30                       | •              |
|            | 6. Shri Surender                          | non en la la<br>NES capita | an an<br>Faring an                            | 28                       | F              |
| •          | 7. Shri Devi Dass                         | . •• *•                    | L                                             | 14                       |                |
| ****       | **8. Shri Lachhman                        | Singh Kambo                | yj Ì∘∈ ,                                      | 4                        | -              |
|            | 9: Advocate Gene                          | Fral                       |                                               |                          | ļ              |
| Spec       | ial Invitees                              |                            | ,                                             |                          |                |
| -          | *****Shri Rattan La<br>*****Shri Sita Ram |                            | الم المؤلم                                    | 6.7                      | -              |
| p. 1       | " Shri Jai Singh "                        |                            | en per la | 27                       |                |
|            | ***Shri Balbir Pal                        | Shah                       |                                               | 1                        |                |

\*\*Shri Subhash Chand, M.L.A., resigned from the Chairmanship and Membership of the Committee with effect from 12th August, 1987 on his appointment as Minister of State, Haryana, vide Notification No.,-HVS-LA(Sub-Leg)-1/87-88/64, cated the 14th August, 1987

48

ن به انتشفه،

\*\*\*Shri Balbir Pal Shah, M.L.A., resigned as Special Invitee of the Committee with effect from the 17th September, 1987 vide Notification No., HVS-LA(Sub-Leg)-1/87-88/67, dated the 18th September, 1987.

\*\*\*\*Shri Rattan- Lal Kataria, M.L.A., resigned as Special Invitee of the Committee with effect from the 14th September, 1987 on his appointment as Parliamentary. Secretary, Haryana, vide,—Notification No. HVS-LA(Sub-Leg)-1/87-88/78, dated the 8th October, 1987.

\*\*\*\*\*Shri Sita Ram Singla, M.L.A., resigned as Special Invitee of the Committee with effect from the 17th September, 1987 on his appointment as Minister of State, Haryana, vide,—Notification No. HVS-LA(Sub-Leg)-1/87-88/81, dated the 11th November, 1987.

\*\*\*\*\*\*Shri Lachhman Singh Kamboj, M.L.A., was nominated by the Speaker as Member to serve on the Committee with effect from 1st February, 1988, for the remaining period of the year 1987-88, vide,—Notification No. HVS-LA(Sub-Leg)-1/87-88/7, dated the 7th February, 1988.

#### Rules Scrutinised

The Committee scrutinised the following Rules:-

- 1. The Punjab Entertainments Duty Rules, 1956 framed under the Punjab Entertainments Duty Act, 1955.-
- 2. The Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.

The Haryana Cold Storage (Licensing and Regulation) Order, 1979 framed under the Essential Commodities Act, 1955.

#### Meetings held and Business transacted

The dates of meetings, the number of Members/Special Invitees present and the business transacted at each meeting are given below :---

| Sr. D<br>No. | ate of meeting      | 3 Number of<br>Members/<br>Special-<br>Invitees | · · · ·                         | Business transacted                           |
|--------------|---------------------|-------------------------------------------------|---------------------------------|-----------------------------------------------|
|              |                     | present                                         |                                 |                                               |
| 1            | ** <b>2</b> : • • • | -3.5                                            |                                 | · 4 · ·                                       |
|              |                     |                                                 |                                 |                                               |
|              | l August,<br>37     | 75                                              | 1. Welcome add<br>Haryana Vidh  | dress by the Hon'ble Speaker, an Sabha.       |
| 198          |                     |                                                 | Haryana Vidh                    | an Sabha.<br>n the Scope and functions of the |
|              |                     |                                                 | Haryana Vidh<br>2. Discussion o | an Sabha.<br>n the Scope and functions of the |

N.N.

| · -               | ·, 1 ·                                |                | 50                                                                                                                                                                         |
|-------------------|---------------------------------------|----------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                   |                                       |                | <u> </u>                                                                                                                                                                   |
| <br>I             | 2                                     | 3              | 4                                                                                                                                                                          |
| 2.                | 12th August,<br>1987                  | <b>В</b><br>қ. | Scrutiny of the Punjab Entertainments Duty Rules,<br>1956 framed under the Punjab Entertainments<br>Duty Act, 1955.                                                        |
| 3.                | 19th August,<br>1987                  | 10             | Resumption of scrutiny of the Punjab Entertain-<br>ments Duty Rules, 1956 framed under the Punjab<br>Entertainments Duty Act, 1955.                                        |
| 4.                | 26th August,<br>1987                  | 5              | Meeting adjourned for want of quorum.                                                                                                                                      |
| 5.                | 2nd September,<br>1987                | .9.            | 1. Passing of condolence resolution on the sad<br>demise of Shri Sandeep son of Shri Ranjit<br>Singh, M.L.A.                                                               |
| .1                | · · · · · · · · · · · · · · · · · · · | +              | 2. Resumption of scrutiny of the Punjab Enter-<br>tainments Duty Rules, 1956 framed under the<br>Punjab Entertainments Duty Act, 1955.                                     |
| · `` 6.           | 9th September,<br>1987                | 9              | 1. Chalking out of spot study tour programme<br>to the States of Andhra Pradesh, Orissa and<br>the Union Territory of Andaman & Nicobar<br>from 5th to 16th October, 1987. |
|                   | 30<br>G                               | *              | 2. Resumption of scrutiny, of the Punjab Enter-<br>tainments Duty Rules, 1956 framed under the<br>Punjab Entertainments Duty Act, 1955.                                    |
| • <b>7</b> )<br>• | 16th Scotember,<br>1987               | 6,             | 1. Passing of condolence resolution on the sad<br>demise of Sardar Amar Singh Chatha,<br>father of Sardar Harmohinder Singh Chatha,<br>Speaker Haryana Vidhan Sabha.       |
| ~                 |                                       |                | 2. Resumption of scrutiny of the Punjab Enter-<br>tainments Rules, 1956 framed under the Punjab<br>Entertainments Duty Act, 1955.                                          |
| , 8               | 22nd September,<br>1987               | 7.             | Resumption of scrutiny of the Punjab Enter-<br>tainments Duty Rules, 1956 framed under the<br>Punjab Entertainments Duty Act, 1955.                                        |
| 9                 | . 28th September,<br>1987             | 5              | Resumption of scrutiny of the Punjab Entertain-<br>ments Duty Rules, 1956 framed under the Punjab<br>Entertainments Duty Act, 1955.                                        |
| · 10              | Sth October,<br>1987                  | · 6            | 1. Cancellation of earlier study tour programme and change thereof.                                                                                                        |
|                   | · · · ·                               | •              | 2. Resumption of scrutiny of the Punjab Enter-<br>tainments Duty Rules, 1956 framed under the<br>Punjab Entertainments Duty Act, 1955.                                     |
|                   | 14th October,<br>1987                 | -6             | 1. Decision regarding meetings of the Com-<br>mittee at Badkal Lake for oral Examination<br>of the Excise and Taxation Department.                                         |
|                   | <u>-</u>                              | . X.           | 2. Resumption of scrutiny of the Punjab Enter-<br>tainments Duty Rules, 1956 framed under<br>the Punjab Entertainments Duty Act, 1955.                                     |
| . 12              | 2. 23rd October,<br>1987              | 5<br>          | 1. Scrutiny of replies received from the Excise<br>and Taxation Department in respect of the<br>observations/Recommendations of the<br>Committee made on the Punjab Enter- |
| 4                 |                                       |                | tainments. Duty Rules, 1956 framed under<br>the Punjab Entertainments Duty Act, 1955.                                                                                      |

|                                       | - <u>-</u>                                                   | k               | - 4 - 174 - 194 - 47 - 19<br>- <u>1999 - 1999 - 1999 - 1999 - 1999 - 1999</u> - 1999 - 1999 - 1999 - 1999 - 1999 - 1999 - 1999 - 1999 - 1999 - 199                                                                                |
|---------------------------------------|--------------------------------------------------------------|-----------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| - 1                                   | <b>2</b>                                                     | 3               | المربقة من المربق ا<br>المربقة المربق المرب |
| ـــــــــــــــــــــــــــــــــــــ |                                                              | 54 - F          | 2. Oral examination of the representatives of the<br>Excise and Taxation Department in respect<br>of the Punjab Entertainments Duty Rules,<br>1956 framed under the Punjab Entertainments<br>Duty Act, 1955.                      |
| 13.                                   | 24th October,<br>1987                                        | 7               | Oral examination of the representatives of the<br>Excise and Taxation Department in respect of<br>the Punjab Entertainments Duty Rules, 1956<br>framed under the Punjab Entertainments Duty<br>Act, 1955.                         |
| 14.                                   | 29th October,<br>1987                                        | 5               | 1. Chalking out of study tour to the States of<br>Andhra Pradesh, Orissa and Union Territory of Andaman & Nicobar from 23rd<br>November to 4th December, 1987.                                                                    |
| -<br>-                                | tini<br>tini<br>tini<br>tini<br>tini<br>tini<br>tini<br>tini |                 | <ol> <li>Scrutiny of the Punjab Welfare Officers<br/>Recruitment and Conditions of Service Rules<br/>1952 framed under the Factories Act, 1948.</li> </ol>                                                                        |
| 15.                                   | 4th November,<br>1987                                        | 4               | Meeting adjourned for want of quorum.                                                                                                                                                                                             |
| 16.<br>3                              | 10th November,<br>1987                                       | <b>`7</b><br>'⊛ | Resumption of scrutiny of the Punjab Welfard<br>Officers Recruitment and Conditions of Service<br>Rules, 1952 framed under the Factories Act, 1948                                                                                |
| 16.                                   | 17th November,<br>1987                                       | 7               | Resumption of scrutiny of the Punjab Welfar<br>Officers Recruitment and Conditions of servic<br>Rules, 1952 framed under the Factories Act, 1948                                                                                  |
| 18                                    | 23rd November,<br>1987                                       | <b>5</b>        | Framing of questionnaire for discussion with<br>the Sister Committees of Andhra Pradesh a n<br>Orissa etc.                                                                                                                        |
| 19?-                                  | 25th November,<br>1987                                       | · ·             | Discussion with the Sister Committee of Andhra<br>Pradesh Legislative Assembly on matters o                                                                                                                                       |
| 20.                                   | 28th November, .<br>1987                                     | 5               | common interests.<br>Discussion with the Sister Committee of Orissi<br>Legislative Assembly on matters of common<br>interests.                                                                                                    |
| 21.                                   | 30th November,<br>1987                                       | <b>5</b> ,      | Review of discussion held with the Sister Com<br>mittees of Andhra Pradesh and Orissa Legislativ<br>Assemblies.                                                                                                                   |
| 22.                                   | Ist December,<br>1987                                        | .5 <sup>*</sup> | Discussion with the Councillors of Andaman &<br>Nicobar Islands on matters of common interests                                                                                                                                    |
| 23.                                   | 10th December,<br>1987                                       | 6               | Resumption of scrutiny of the Punjab Welfar<br>Officers Recruitment and Conditions of Servic<br>Rules, 1952 framed under the Fectories Act, 1948                                                                                  |
| 24.                                   | 16th December,<br>1987                                       |                 | Scrutiny of the Haryana Cold Storage (Licensin<br>and Regulation) Order, 1979 framed under th<br>Essential Commodities Act, 1955.                                                                                                 |
| <b>2</b> 5.                           | 30th December,<br>1987                                       | 6               | Resumption of scrutiny of the Haryana Col<br>Storage (Licensing and Regulation) Order, 197<br>framed under the Essential Commodities Act<br>1955.                                                                                 |
|                                       | 1988                                                         | <b>5</b>        | Resumption of scrutiny of the Harvana Col<br>Storage (Licensing and Regulation) Order, 197<br>framed under the Essential Commodities Ac<br>1955.                                                                                  |

g

! e.

N.

-

| 1       2       3       4         27. 13th January, 1988       6       Resumption of scrutiny of the Haryana Cold Storage (Licensing and Regulation) Order, 1979 framed under the Essential Commodilies Act, 1975.         28. 18th January, 1988       5       1. Scrutiny of replies received from Labour and Employment Department in respect of the Observations/recommendations of Strvice Rules, 1955.         28. 18th January, 1988       5       1. Scrutiny of replies received from Labour and Employment Department in respect of the Duptoment Department in respect of the Labour and Employment Department in respect of the Labour and Employment Department in respect of the Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.         29. 19th January, 1988       5       1. Resumption of oral examination of the representatives of Labour and Employment Department in respect of the Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.         20. 19th January, 1988       1. Resumption of oral examination of the representatives of Labour and Employment Department in respect of the Punjab Welfare Officers Recruitment and Conditions of Service Rules, 1952 framed under the Factories Act, 1948.         30. 27th January, 1988       1. Drafting of Part Report of the Committee on Subordinate Legislation.         31. 3rd February, 1988       6       Drafting of part Report of the Committee on Subordinate Legislation.         31. 3rd February, 1988       1. Passing of condelence resolution on the sad demise of Sintr Karpoort Thakur, Ex-Chief Min                                                                                                                                                                                                                                                                                                                                                                                                          | . :           | •          |                                                                                                                                                                                                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       2       3       4         27.       13th January,<br>1983       6       Resumption of scrutiny of the Haryana Cold<br>Storage (Licensing and Regulation) Order, 1979<br>framed under the Essential Commodities Act,<br>1955.         28.       18th January,<br>1988       5       1. Scrutiny of replies received from Labour<br>and Employment Department in respect of<br>the Observations/recommendations of Service<br>Rules, 1952 framed under the Factories Act,<br>1948.         29.       19th January,<br>1988       5       1. Scrutiny of or al examination of the representatives of<br>the Labour and Employment Department in<br>respect of the Punjab Welfare Officers Re-<br>crutiment and Conditions of Service<br>Rules, 1952 framed under the Factories Act, 1948.         29.       19th January,<br>1988       5       1. Resumption of oral examination of the<br>representatives of Labour and Employment<br>Department in respect of the Punjab Welfare<br>Officers Recruitment and Conditions of Service<br>Rules, 1952 framed under the Factories Act, 1948.         20.       19th January,<br>1988       5       1. Decision regarding on the spot study pro-<br>gramme of some factories in Haryana.         30.       27th January,<br>1988       5       1. Drafting of part Report of the Committee on<br>Subordinate Legislation.         31.       3rd February,<br>1988       6       Drafting of of part Report of the Committee on<br>Subordinate Legislation.         32.       17th February,<br>1988       1       Passing of condelence resolution on the sad<br>demise of Shri Karpoori Thakur. Ex-Chief<br>Mininster, Bihar.         <                                                                                                                                                                                                                                                                                                                                                                                                                                               |               | <b>.</b>   | 52                                                                                                                                                                                                                          |
| <ol> <li>13th January, 1988</li> <li>18th January, 1988</li> <li>19th January, 1988</li> <li>18th January, 1988</li> <li>1951 Framed under the Factories Act, 1948.</li> <li>1952 Framed under the Factories Act, 1948.</li> <li>1953 Framed under the Factories Act, 1948.</li> <li>1954 Traned under the Factories Act, 1948.</li> <li>1955 Traned under the Factories Act, 1948.</li> <li>1956 Decision regarding on the spot study programme of some factories in Haryana.</li> <li>20th January, 1988</li> <li>20th January, 1988</li> <li>21th January, 1988</li> <li>22th January, 1988</li> <li>23th January, 1988</li> <li>24th February, 1988</li> <li>25th January, 1988</li> <li>26th January, 1988</li> <li>27th January, 1988</li></ol>                                                                                                                                                                                                                                         | a sa sa sa sa | • • • · ·  | اري.<br>په اين در د شريبسام خه سري در اس                                                                                                                                                                                    |
| <ul> <li>Storage (Licensing and Regulation) Order, 1979<br/>framed under the Essential Commodities Act,<br/>1988</li> <li>1. Serutiny of replies received from Labour<br/>and Employment Department in respect of<br/>the Observations/recommendations of Service<br/>Rules, 1952 framed under the Factories Act,<br/>1948</li> <li>Oral examination of the representatives of<br/>the Labour and Employment Department in<br/>respect of the Punjab Welfare<br/>Officers Recruitment and conditions of Service<br/>Rules, 1952 framed under the Factories Act,<br/>1948</li> <li>Oral examination of oral examination of the<br/>representatives of Labour and Employment<br/>Department in respect of the Punjab Welfare<br/>Officers Recruitment and conditions of Service<br/>Rules, 1952 framed under the Factories Act,<br/>1948</li> <li>Pecision regarding on the spot study pro-<br/>gramme of some factories in Haryana.</li> <li>Drafting of Part Report of the Committee on<br/>Subordinate Legislation.</li> <li>Chalking out of spot study tour programme<br/>of some factories located at Sonipat, Farida-<br/>bad, Bahadurgarh and Rohtak.</li> <li>Th February,<br/>1988</li> <li>Ath February,<br/>1988</li> <li>Ath February,<br/>1988</li> <li>Ath February,<br/>1988</li> <li>Ath February,<br/>1988</li> <li>Chalking of condolence resolution on the sad<br/>demise of Shri Karpoori Thakur, Ex-Chief<br/>Minister, Bihar.</li> <li>Oral examination of the representatives of<br/>the Agriculture Department in respect of the Essential<br/>Commediture, 1979, framed under the Essential<br/>Commediture, Act, 1975.</li> <li>Ioth March,</li> <li>Meeting adjourned for want of quorum.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                            | . 1 - 2 -     | 2 2 3 jun  | <b>a a a a a a a a a a</b>                                                                                                                                                                                                  |
| <ul> <li>1988</li> <li>and Employment Department, in respect of the Observations/recommendations of the Committee made on the Punjab Welfare Officers Recruitment and conditions of Service Rules, 1952 framed under the Factories Act, 1948.</li> <li>29. 19th January, 5</li> <li>29. 19th January, 5</li> <li>20. 27th January, 5</li> <li>30. 27th January, 1988</li> <li>30. 27th January, 6</li> <li>31. 3rd February, 1988</li> <li>32. 42th February, 1988</li> <li>33. 24th February, 1988</li> <li>34. 2nd March, 1988</li> <li>34. 2nd March, 1988</li> <li>35. 10th March, 3</li> <li>36. March, 1988</li> <li>37. 10th March, 3</li> <li>36. 2nd March, 3</li> <li>37. 10th March, 3</li> <li>36. 2nd March, 3</li> <li>36. 2nd March, 3</li> <li>36. 2nd March, 3</li> <li>37. 10th March, 3</li> <li>36. 2nd March, 3</li> <li>37. 10th March, 3</li> <li>38. 2000 Antimation 4000 Antimation 40000 Antim</li></ul> |               | 6 -        | Storage (Licensing and Regulation) Order, 1979<br>framed under the Essential Commodities Act,                                                                                                                               |
| <ul> <li>the Labour and Employment Department mrespect of the Punjab Welfare Officers Recruitment in respect of the Committee on Subordinate Legislation.</li> <li>20. 27th January, 1988</li> <li>31. 3rd February, 1988</li> <li>32. 17th February, 1988</li> <li>33. 24th February, 1988</li> <li>33. 24th February, 1988</li> <li>34. 2nd March, 1988</li> <li>34. 2nd March, 1988</li> <li>35. 10th March, 3</li> <li>36. 10th March, 3</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |               | 5          | and Employment Department in respect of<br>the Observations/recommendations of the<br>Committee made on the Punjab Welfare<br>Officers Recruitment and conditions of Service<br>Rules, 1952 framed under the Factories Act, |
| <ul> <li>1988</li> <li>1988</li> <li>representatives of Labour and Employment<br/>Department in respect of the Punjab Welfare<br/>Officers Recruitment and Conditions of Service<br/>Rules, 1952 framed under the Factories Act.<br/>1948.</li> <li>2. Decision regarding on the spot study pro-<br/>gramme of some factories in Haryana.</li> <li>30. 27th January, 15</li> <li>31. 3rd February, 16</li> <li>31. 3rd February, 1988</li> <li>32. 17th February, 1988</li> <li>33. 24th February, 1988</li> <li>34. 2nd March, 1988</li> <li>34. 2nd March, 1988</li> <li>35. 10th March, 3</li> <li>Meeting adjourned for want of guorum.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |               |            | the Labour and Employment Department in<br>respect of the Punjab Welfare Officers Re-<br>cruitment and Conditions of Service Rules,                                                                                         |
| <ul> <li>30. 27th January, 1988</li> <li>30. 27th January, 1988</li> <li>31. 3rd February, 1988</li> <li>31. 3rd February, 1988</li> <li>32. 17th February, 1988</li> <li>33. 24th February, 1988</li> <li>34. 24th February, 1988</li> <li>35. 10th March, 1988</li> <li>36. 27th January, 37. 10th March, 3</li> <li>37. 27th January, 37. 10th March, 3</li> <li>38. 27th January, 37. 10th March, 3</li> <li>39. 27th January, 37. 10th March, 3</li> <li>30. 27th January, 39. 27th January, 1988</li> <li>33. 24th February, 4</li> <li>34. 2nd March, 3</li> <li>35. 10th March, 3</li> <li>35. 10th March, 3</li> <li>36. 27th January, 1988</li> <li>37. 17th February, 1988</li> <li>38. 20th February, 1988</li> <li>39. 20th February, 1988</li> <li>30. 20th February, 1988</li> <li>31. 20th February, 1988</li> <li>32. 20th February, 37. 20th February, 38. 20th February, 37. 20th February, 38. 20th February, 37. 20th February, 38. 20th February, 37. 20th February, 37. 20th February, 37. 20th February, 37. 20th February, 38. 20th February, 37. 20th</li></ul> |               | 5          | representatives of Labour and Employment<br>Department in respect of the Punjab Welfare<br>Officers Recruitment and Conditions of Service<br>Rules, 1952 framed under the Factories Act.                                    |
| <ul> <li>1988</li> <li>Subordinate Legislation.</li> <li>Chalking out of spot study tour programme of some factories located at Sonipat, Faridabad, Bahadurgarh and Rohtak.</li> <li>31. 3rd February, 1988</li> <li>Trth February, 1988</li> <li>17th February, 1988</li> <li>24th February, 1988</li> <li>24th February, 7</li> <li>Passing of condolence resolution on the sad demise of Shri Karpoori Thakur, Ex-Chief Minister, Bihar.</li> <li>Oral examination of the representatives of the Agriculture Department in respect of the Haryana Cold Storage (Licensing and Regulation) Order, 1979, framed under the Essential Commodities Act, 1955.</li> <li>24. 2nd March, 4</li> <li>Drafting and finalisation of 19th Report of the Committee on Subordinate Legislation.</li> <li>Meeting adjourned for want of quorum.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | · · · · ·     | r<br>• •   |                                                                                                                                                                                                                             |
| <ul> <li>of some factories located at Sonipat, Faridabad, Bahadurgarh and Rohtak.</li> <li>31. 3rd February, 1988</li> <li>32. 17th February, 1988</li> <li>33. 24th February, 1988</li> <li>34. 2nd March, 1988</li> <li>34. 2nd March, 1988</li> <li>35. 10th March, 3</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |               | <u>,</u> 5 |                                                                                                                                                                                                                             |
| <ul> <li>1988</li> <li>32. 17th February, 1988</li> <li>33. 24th February, 1988</li> <li>33. 24th February, 1988</li> <li>34. 2nd March, 1988</li> <li>34. 2nd March, 1988</li> <li>35. 10th March, 3</li> <li>Meeting adjourned for want of quorum.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |               | · ·        | of some factories located at Sonipat, Farida-                                                                                                                                                                               |
| <ul> <li>1988</li> <li>33. 24th February, 1988</li> <li>33. 24th February, 1988</li> <li>34. 2nd March, 1988</li> <li>35. 10th March, 3</li> <li>Meeting adjourned for want of quorum.</li> <li>1. Passing of condolence resolution on the sad demise of Shri Karpoori Thakur, Ex-Chief Minister, Bihar.</li> <li>2. Oral examination of the representatives of the Agriculture Department in respect of the Haryana Cold Storage (Licensing and Regulation) Order, 1979, framed under the Essential Commodities Act, 1955.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |               | 6 *        |                                                                                                                                                                                                                             |
| <ul> <li>demise of Shri Karpoori Thakur, Ex-Chief Minister, Bihar.</li> <li>Oral examination of the representatives of the Agriculture Department in respect of the Haryana Cold Storage (Licensing and Regulation) Order, 1979, framed under the Essential Commodities Act, 1955.</li> <li>24. 2nd March, 4 Drafting and finalisation of 19th Report of the Committee on Subordinate Legislation.</li> <li>35. 10th March, 3 Meeting adjourned for want of quorum.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |               | 4          | Meeting adjourned for want of quorum.                                                                                                                                                                                       |
| <ul> <li>the Agriculture Department in respect of the Haryana Cold Storage (Licensing and Regulation) Order, 1979, framed under the Essential Commodities Act, 1955.</li> <li>34. 2nd March, 4 Drafting and finalisation of 19th Report of the Committee on Subordinate Legislation.</li> <li>35. 10th March, 3 Meeting adjourned for want of quorum.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |               | 7          | demise of Shri Karpoori Thakur, Ex-Chief                                                                                                                                                                                    |
| 1988     Committee on Subordinate Legislation.       35.     10th March,     3       Meeting adjourned for want of quorum.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |               | 1          | the Agriculture Department in respect of the<br>Haryana Cold Storage (Licensing and Regula-<br>tion) Order, 1979, framed under the Essential                                                                                |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |               | . 4        |                                                                                                                                                                                                                             |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |               | - 3        | Meeting adjourned for want of quorum.                                                                                                                                                                                       |

The Committee under took an official tour to the States of Andhra Pradesh, Orissa and Union Territory of Andaman &

f

2

÷

Nicobar from 23rd November to 4th December, 1987 with a view to have discussion with its counterparts on matters of common interests and held 5 meetings at different places i.e. New Delhi, Hyderabad, Bhubneshwar, Calcutta and Port Blair.

The Committee also held its meetings at Badkal Lake on 23rd and 24th October, 1987 and Shimla on 18th and 19th January, 1988 for oral examination of the representatives of the Excise and Taxation Department and Labour and Employment Department respectively.

#### Report presented

The Committee presented to the House its Ninteenth Report for the year 1987-88 on the 30th March, 1988.

### Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## COMMITTEE OF PRIVILEGES

Ś

| 49.5     | was no            | The Committee of Privileges consistin<br>minated by the Speaker on the 4th D                                           | ng of ten members<br>ecember, 1987:       |   |
|----------|-------------------|------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|---|
| <br>     | Shi<br>as ' Cha   | ri Atma Ram Godara, M.L.A. was appo<br>airman of the Committee. The names<br>ommittee are as under :—                  | inted by the Speaker<br>of the members of |   |
| 2 ( A ). | <u>1</u> .        | Shri Atma Ram Godara, M.L.A.                                                                                           | Chairman                                  |   |
|          | 2.                | Shri Bhagwan Sahar, M.L.A.                                                                                             | Member                                    |   |
|          | 3.                | Shri Risal Singh, M.L.A.                                                                                               | Member                                    |   |
| 1,12     | 4.                | Shri Jagpal Singh Chaudhri, M.L.A.                                                                                     | Member                                    |   |
|          | , <sup>2</sup> 5. | Shri Balbir Singh Chaudhri, M.L.A.                                                                                     | Member                                    |   |
|          | 6.                | Shri Kanti Parkash Bhalla, M.L.A.                                                                                      | Member                                    |   |
| ,        | 7.                | Shri Lachhman Dass Bajaj, M.L.A                                                                                        | Member                                    |   |
|          | 8.                | Shri Mohammad Aslam Khan, M.L.A.                                                                                       | Member                                    |   |
| 2        | <b>•</b> 9.       | Shri Piru Ram, M.L.A.                                                                                                  | Member                                    |   |
|          | - 10.             | Shri Muni Lal, M.L.A.                                                                                                  | Member                                    |   |
| ÷.,      | period            | e Committee held a total number of 9<br>under review. The names of the mem-<br>etings attended by each of them are sho | bers and the number                       |   |
|          | Sr. N<br>No.      |                                                                                                                        | Number of meetings<br>ttended             | 1 |
|          |                   |                                                                                                                        |                                           |   |

٩. ſ. Shri Atma Ram Godara, M.L.A. Shri Bhagwan Sahai, M.L.A. 2. 3: Shri Risal Singh, M.L.A. Shri Balbir Singh Chaudhari, M.L.A. 4. Shri Jagpal Singh Chaudhari, M.L.A. 5. 5 6 Shri Kanti Parkash Bhalla, M.L.A. 6. Shri Lachhman Dass Bajaj, M.L.A. 7. 9 Shri Mohammad Aslam Khan, M.L.A. 8. . Shri Piru Ram, M.L.A. 9. 4 10. Shri Muni Lal, M.L.A. ÷ 5

## Questions of Privileges Pending

The Committee considered question of alleged breach of Privilege against Shri Hazari Lal, Deputy Superintendent 4. of Police in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on Phone.

۰., ۱

The Committee considered question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex. M.L.As in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987.

# Meetings held and Business transacted .

2

| <ul> <li>4. 45th January.</li> <li>4. 45th January.</li> <li>1988</li> &lt;</ul>  | Sr<br>N     |   | g       | Number<br>member<br>present                  |     | Business tr                                                                                                                                       | ansacted                                                                                                   |                                                                            |                                                                      |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------|---|---------|----------------------------------------------|-----|---------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|----------------------------------------------------------------------|
| <ul> <li>1987</li> <li>2. 18th December, 8 <ol> <li>The Committee considered the privilissue.</li> <li>The Committee drafted and finalised first preliminary report in regard to the quition of alleged breach of privilege aga Shri Hazari Lal, Deputy Superintendent police, 'Jind, in respect of his using m derogatory, insulting and contemptuous I guage against Shri D.D. Attri, M.L.A. The House on 12-9-1987 on Phone.</li> </ol> </li> <li>3. 1st January, 5 <ol> <li>The Committee decided to summon in D.D. Attri, M.L.A. The House on 12-9-1987 on Phone.</li> </ol> </li> <li>(i) The Committee decided to summon in D.D. Attri, M.L.A. On Friday, the I January, 1988 at 2.15 P.M. for oral examtion in regard to the question of alleged breach of privilege against Shri Hazari Lal, D. Jind in respect of his using most derogat insulting and contemptuous language age Shri D.D. Attri, M.L.A. and the House on 12-9-187 on phone.</li> </ul> 4. 15th January, 7 (i) Shri D.D. Attri, M.L.A. appeared before Committee to tender this evidence. Tagge                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 1           | 2 |         | 3                                            |     |                                                                                                                                                   | <b>4</b>                                                                                                   | •.                                                                         | <u> </u>                                                             |
| <ul> <li>1987</li> <li>(ii) The Committee drafted and finalised first preliminary report in regard to the quasition of alleged breach of privilege aga Shri Hazari Lal, Deputy Superintendent police, Jind, in respect of his using m derogatory, insulting and contemptuous I guage against Shri D.D. Attri, M.L.A. The House on 12-9-1987 on Phone.</li> <li>3. 1st January, 5</li> <li>(ii) The Committee consideerd the privings against Shri D.D. Attri, M.L.A. The House on 12-9-1987 on Phone.</li> <li>(iii) The Committee consideerd the privings against Shri D.D. Attri, M.L.A. On Friday, the January, 1988 at 2.15 P.M. for oral examption in regard to the question of alleged breads of privilege against Shri Hazari Lal, D. Jind in respect of his using most derogat Shri D.D. Attri, M.L.A. and the House on A2-9787 on phone.</li> <li>4. 45th January. 7</li> <li>(i) Shri D.D. Attri, M.L.A. appeared before Committee to tender his evidence. The made a request for extension of dimitive difference and to submit certain do give his evidence and to submit certain do the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive after some of the made a request for extension of dimitive</li></ul> | <br>1       |   | sember, | .8                                           |     | · .                                                                                                                                               |                                                                                                            |                                                                            | - j 1                                                                |
| <ul> <li>first preliminary report in regard to me of tion of alleged breach of privilege aga Shri Hazari Lal, Deputy Superintendent police, Jind, in respect of his using in derogatory, insulting and contemptuous I guage against Shri D.D. Attri, M.L.A. the House on 12-9-1987 on Phone.</li> <li>i) The Committee consideerd the privisies of the privises of the privises of the privises of the privilege against Shri D.D. Attri, M.L.A. on Friday, the I January, 1988 at 2.15 P.M. for oral examption in regard to the question of alleged breach of privilege against Shri Hazari Lal, D. Jind in regard to the question of alleged breach of privilege against Shri Hazari Lal, D. Jind in respect of his using most derogat insulting and contemptuous language against insulting and contemptuous language.</li> <li>4. 45th January. 7</li> <li>(i) Shri D.D. Attri, M.L.A. appeared before Committee to tender his evidence. he made a request for extension of tim give his evidence and to submit certain. discussion of a submit certain.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |             |   | cember, | .8                                           |     | issue.                                                                                                                                            |                                                                                                            | •                                                                          | • •                                                                  |
| <ul> <li>1988</li> <li>(ii) The Committee decided to summon in D.D. Attri, M.L.A. on Friday, the Information of alleged by January, 1988 at 2.15 P.M. for oral example of privilege against Shri Hazari Lal, D. Jinformation in respect of his using most derogat insulting and contemptuous language against D.D. Attri, M.L.A. and the He on 12-9:37 on phone.</li> <li>4. 45th January, 7. (i) Shri D.D. Attri, M.L.A. appeared before Committee to tender his evidence. The made a request for extension of time give his evidence and to submit certain. difference in the made a request for extension of time give his evidence and to submit certain.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | •           |   |         | nini<br>Antoni<br>Antoni<br>Antoni<br>Antoni | વાં | first preliminary<br>tion of alleged<br>Shri Hazari La<br>police, Jind, in<br>derogatory, insu                                                    | iting and C                                                                                                | privilege<br>Superinte<br>of his usi<br>contemptu                          | against<br>ndent of<br>ng most<br>ous lan-                           |
| <ul> <li>Attri, M.L.A. on Finar, the January, 1988 at 2.15 P.M. for oral example to the question of alleged break of privilege against Shri Hazari Lal, D. Jind in respect of his using most derogat insulting and contemptuous language agr Shri D.D. Attri, M.L.A. and the Hayon 12-9:87 on phone.</li> <li>4. 45th January, 7. (i) Shrip, D. Attri, M.L.A. appeared before Committee to tender his evidence. The made a request for extension of time give his evidence and to submit certain of give his evidence and to submit certain.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Ŧ           |   | uary,   | - 5                                          | ÷., | issue.                                                                                                                                            |                                                                                                            | <b>1</b>                                                                   | -                                                                    |
| 1988 Committee to tender mission of time<br>be made a request for extension of time<br>give his evidence and to submit certain, d                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | •           |   |         |                                              |     | D.D. Attri, M<br>January, 1988 a<br>tion in regard to<br>of privilege ag<br>Jind in respect<br>insulting and c<br>Shri D.D. Atto<br>on 12-9-87 on | LLA. OB<br>t 2,15 P.M.<br>t the questic<br>ainst Shri<br>of his using<br>ontemptuou<br>i, M.L.A.<br>phone. | for oral<br>on of alleg<br>Hazari La<br>g most de<br>is languag<br>and the | examina-<br>ed breach<br>il, D.S.P<br>rogatory,<br>e agains<br>House |
| ments. The Communication of Shifi<br>cussion acceeded to the request of Shifi<br>Attri and decided that he may be calle<br>give oral evidence in one of its. subsec                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | :<br>,<br>, |   | LOURTY, | 1                                            |     | committee to<br>he made a req<br>give his eviden<br>ments. The<br>cussion acceed                                                                  | ce and to su<br>committee<br>ed to the re                                                                  | tension o<br>bmit cert<br>after s<br>quest of<br>may be                    | f (time)to<br>ain (docu<br>ome dis<br>Shri-D:D<br>called to          |

s .... 2 3 consider the Committee decided to (ii) The pending issue regarding obstruction and manhandling of Hon'ble Chief Minister. Sarvshri Vasudev Sharma, Mange Ram and Dhirpal, M.L.As. by Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.As. while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987. -7 The Committee considered the pending privilege 21st January, 1988 issues: Neither Shri D.D. Attri, M.L.A. appeared before 6. 5th February, the Committee nor sent any request for excusing 1988 his absence. 22nd February, The Committee considered the pending privi-1988 lege issues. The Committee also decided to draft and finalise its preliminary reports in respect of the pending . privilege issues in the next meeting. (i) The Committee drafted and finalised 8. 29th February, its second preliminary report in regard to the 1988 question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police, Jind, in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on Phone. (ii) The Committee drafted and finalised its first preliminary report with regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.As: in regard to the obstruction and manhandling of Hon'be Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As. while they were coming towards the Haryana Vidhan Sabha to attend the Session on 21st December, 1987. 25th March. The Committee decided to undertake a study. 1988

56

tour to the States of Goa and Karnatka and Kerela w.e.f. 18th April, 1988.

#### Reports Presented

(i) The Chairman of the Committee (Shri Atma Ram Godara, M.L.A.) presented the First Preliminary Report of the Committee of Privileges to the House on 21st December, 1987 on the matter in regard to the question of alleged breach of privilege against against . Shri Hazari Lal, Deputy Superintendent of Police in respect of. his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on Phone.

The Chairman of the Committee (Shri Atma Ram Godara,

M.L.A.) presented the Second Preliminary Report of the Committee of Privileges to the House on 14th March, 1988 on the matter in regard to the question of alleged breach of privilege against Shri Hazari Lal, Deputy Superintendent of Police in respect of his using most derogatory, insulting and contemptuous language against Shri D.D. Attri, M.L.A. and the House on 12-9-87 on Phone.

(iii) The Chairman of the Committee (Shri Atma Ram Godara, M.L.A.) presented the First Preliminary Report of the Committee of Privileges to the House on 14th March, 1988 on the matter in regard to the question of alleged breach of privilege against Shri Inder Singh Nain and Shri Bhalle Ram, Ex-M.L.A.s in regard to the obstruction and manhandling of Hon'ble Chief Minister and Sarvshri Vasudev Sharma, Mange Ram and Dhir Pal, M.L.As while they were coming towards the Haryana Vidhan Sabha to "attend the Session on 21st December, 1987.

## BUSINESS ADVISORY COMMITTEE

The Seventh Haryana Vidhan Sabha met in its first Session on 9th, 10th and 13th July, 1987 and no Business Advisory Committee was constituted for that Session.

Similarly, the Seventh Haryana Vidhan Sabha met in its second Session on 9th August, 1987 and no Business Advisory Committee was constituted for that Session also.

The Committee, consisting of 6 Members and one Special invitee was nominated by the Speaker in the Third Session on 14th December, 1988, and was notified vide Notification No. HVS-LA-124/87/89, dated the 15th December, 1987. Sardar Harmohinder Singh Chatha was the ex-officio Chairman of the Committee.

The Committee, which was constituted on 14th December, 1987, held 1 meeting only i.e. on 21st December, 1987. The names of the Members of the Committee/Special Invitee and the meeting attended by each Member are given below :--

| Sr.<br>No. | Name of Member                                         | Number of meetings _<br>attended | · 1.                                         |
|------------|--------------------------------------------------------|----------------------------------|----------------------------------------------|
| 1.         | Sardar Harmohinder Singh<br>Chatha, Speaker            | Ex-officio<br>Chairman           | ì                                            |
| 2.         | Ch. Devi Lal, Chief Minister                           | Member                           | <u>.                                    </u> |
| 3.         | Ch. Verender Singh, Parliamentary Affairs.<br>Minister | Member                           | 1                                            |
| 4.         | Shri Suraj Bhan, Revenue Minister                      | Member                           | ĺ                                            |
| 5.         | Shri Ran Singh Mann, Chief Parliamentary<br>Secretary  | Member                           |                                              |
| · 6:       | Shri Tayyab Hussain, M.L.A.                            | Member                           | ·                                            |
| Spe        | cial Invitee                                           | · · · ·                          |                                              |
| 1.         | Ch. Kulbir Singh Malik, Deputy Speaker                 |                                  | 1                                            |

The Business Advisory Committee, which was constituted on 14th December, 1987 continued to function upto 10th March, 1988 when a new Committee was nominated by the Hon'ble Speaker on the 11th March, 1988 and was notified vide Notification No. HVS-LA-40/88/13, dated the 11th March, 1988.

The Committee, which was constituted on 11th March, 1988, held two meetings i.e. on 14th and 22nd March, 1988. The name of the Members/Special Invitee and the meetings attended by each Member/Special-Invitee are given below ....

|                            | Sr.                                                      | Name of Member                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                                    | No. of                                                                                               |
|----------------------------|----------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|
| 4                          | No.                                                      |                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                                                    | meetings<br>attended                                                                                 |
| <br>-                      | <u>, 10</u>                                              |                                                                                                                                                                                                                                                                                                                                                           |                                                                                                                                                    |                                                                                                      |
| •                          | 1.                                                       | Sardar Harmohinder Singh Chatha,<br>Speaker                                                                                                                                                                                                                                                                                                               | Ex-officio<br>Chairman                                                                                                                             | . 2                                                                                                  |
|                            | 2.                                                       | Ch. Devi Lai, Chief Minister                                                                                                                                                                                                                                                                                                                              | Member                                                                                                                                             | 1                                                                                                    |
| i.                         | 3.                                                       | Ch. Verender Singh,<br>Parliamentary Affairs Minister                                                                                                                                                                                                                                                                                                     | Member                                                                                                                                             |                                                                                                      |
|                            | 4.<br>N                                                  | Shri Suraj Bhan,<br>Revenue Minister                                                                                                                                                                                                                                                                                                                      | Member                                                                                                                                             |                                                                                                      |
|                            | 5.                                                       | Shri Dhir Pal,<br>Chief Parliamentary Secretary                                                                                                                                                                                                                                                                                                           | Member                                                                                                                                             |                                                                                                      |
|                            | 6.                                                       | Shri Tayyab Hussain, M.L.A.                                                                                                                                                                                                                                                                                                                               | Member                                                                                                                                             |                                                                                                      |
|                            | Spee                                                     | cial Invitee                                                                                                                                                                                                                                                                                                                                              |                                                                                                                                                    | •                                                                                                    |
| ,                          | ·<br>•                                                   | Ch. Kulbir Singh Malik, Deputy Speake                                                                                                                                                                                                                                                                                                                     | r                                                                                                                                                  |                                                                                                      |
| -                          | <sub>.</sub> Subj                                        | ects discussed                                                                                                                                                                                                                                                                                                                                            |                                                                                                                                                    | -<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-<br>-          |
|                            | 1987<br>In<br>befo<br>1987<br>21st                       | The Committee, which was constitute<br>7 and 11th March, 1988, held one and<br>these meetings the Time Table for<br>re the Vidhan Sabha during its sitting<br>7 to 24th December, 1987 and from<br>to 25th March, 1988; 28th to 30th                                                                                                                      | l two meetings<br>various items<br>gs held on 21s<br>14th to 16th M                                                                                | respectively<br>of busines<br>t December<br>Aarch, 1988                                              |
|                            | 1987<br>In<br>befo<br>1987<br>21st                       | The Committee, which was constitute<br>7 and 11th March, 1988, held one and<br>these meetings the Time Table for<br>the Vidhan Sabha during its sitting<br>7 to 24th December, 1987 and from                                                                                                                                                              | two meetings<br>various items<br>gs held on 21s<br>14th to 16th M<br>March, 1988;                                                                  | respectively<br>of busines<br>t December<br>Aarch, 1988                                              |
| -<br>-<br>-<br>-<br>-<br>- | 1987<br>In<br>befo<br>1987<br>21st<br>8th                | The Committee, which was constitute<br>7 and 11th March, 1988, held one and<br>these meetings the Time Table for<br>re the Vidhan Sabha during its sitting<br>7 to 24th December, 1987 and from<br>to 25th March, 1988; 28th to 30th<br>April, 1988 were settled.                                                                                         | two meetings<br>various items<br>gs held on 21s<br>14th to 16th M<br>March, 1988;                                                                  | respectively<br>of busines<br>t December<br>farch, 1988<br>and 4th to                                |
|                            | 1987<br>In<br>befo<br>1987<br>21st<br>8th                | The Committee, which was constitut<br>7 and 11th March, 1988, held one and<br>these meetings the Time Table for<br>re the Vidhan Sabha during its sitting<br>7 to 24th December, 1987 and from<br>to 25th March, 1988; 28th to 30th<br>April, 1988 were settled.<br>Reports presented<br>The following reports were presented<br>Subject of Report        | two meetings<br>various items<br>gs held on 21s<br>14th to 16th M<br>March, 1988;                                                                  | respectively<br>of busines<br>t December<br>farch, 1988<br>and 4th to<br>oted agains                 |
|                            | 1987<br>In<br>befo<br>1987<br>21st<br>8th<br>each<br>Sr. | The Committee, which was constitut<br>7 and 11th March, 1988, held one and<br>these meetings the Time Table for<br>re the Vidhan Sabha during its sitting<br>7 to 24th December, 1987 and from<br>to 25th March, 1988; 28th to 30th<br>April, 1988 were settled.<br><b>Reports presented</b><br>The following reports were presented<br>Subject of Report | two meetings<br>various items<br>gs held on 21s<br>14th to 16th M<br>March, 1988;<br>a<br>on the dates n<br>Date o<br>present<br>Date o<br>present | respectively<br>of busines<br>t December<br>farch, 1988<br>and 4th to<br>oted agains<br>of<br>tation |

| Šr.<br>No:                 | Subject of Report                                                                        | Date of presentation                  |
|----------------------------|------------------------------------------------------------------------------------------|---------------------------------------|
|                            | •                                                                                        |                                       |
| الحالية من من<br>الحالي من | held from 21st to 24th December, 1987 i.e.                                               |                                       |
|                            | Obituary References, Papers to be laid/<br>re-laid on the Table of the House; Presen-    |                                       |
| •                          | tation of Supplementary Estimates (First                                                 |                                       |
|                            | Instalment) 1987-88; Presentation-of First                                               | · · · · · · · · · · · · · · · · · · · |
| ÷.                         | Preliminary Report of the Committee of                                                   |                                       |
| · ·                        | Privileges and extension of time for the pre-                                            |                                       |
|                            | sentation of the final Reports thereon;                                                  |                                       |
|                            | Leave to introduce and introduction of                                                   | · · · ·                               |
| :                          | Government Bill; Discussion and Voting                                                   | · , .                                 |
|                            | on Supplementary Estimates (First Instal-                                                | •                                     |
| •                          | ment) for the year 1987-88; Official Reso-                                               | · .                                   |
| •                          | lution; Appropriation Bill in respect of                                                 |                                       |
|                            | Supplementary Estimates (First Instalment)                                               |                                       |
|                            | for the year 1987-88; Government Bills;                                                  |                                       |
| -                          | · · · ·                                                                                  | . ð ·                                 |
| 2.                         | Recommendation regarding allocation of                                                   | 14th March, 1988                      |
| -                          | time for transaction of Government Busi-                                                 | · · · · · ·                           |
|                            | ness and Private members business from                                                   | <b>*</b> • • • •                      |
|                            | 14th to 16th March, 1988, 21st to 25th                                                   | · •                                   |
| · ·                        | March, 1988, 28th to 30th March, 1988 and                                                | •                                     |
|                            | 4th to 8th April, 1988 i.e. Obituary Referen-                                            |                                       |
|                            | ces; Papers to be laid/re-laid on the Table of                                           |                                       |
|                            | the House; Presentation of two Preliminary                                               |                                       |
|                            | Reports of the Committee of Privileges and                                               |                                       |
| 4                          | extension of time for presentation of the final                                          |                                       |
| ۲                          | reports thereon; Presentation of Supple-                                                 |                                       |
|                            | mentary Estimates (Second Instalment) for                                                |                                       |
| · ,                        | the year 1987-88; Discussion on Governor's                                               | ň., .                                 |
|                            | Address; Resumption of discussion on<br>Governor's Address; Papers to be laid on the     | . ×                                   |
|                            | Table of the House; Leave to introduce and                                               | · •••                                 |
|                            | introduction of Government Bills; Resump-                                                |                                       |
|                            | tion of discussion on Governor's Address                                                 | در <sup>مع</sup> ر<br>قه خونهم        |
| - 44 - 5                   | and Voting on Motion of Thanks; Presen-                                                  |                                       |
| たいと言う                      | tation of Budget for the year 1988-89; Dis                                               |                                       |
| ÷ *                        | cussion and Voting on Supplementary Esti-                                                |                                       |
|                            | mates (Second Instalment) for the year 1987-                                             |                                       |
|                            | 88; Non-official business; General discussion                                            | I                                     |
| <u>م</u> دي.               | on Budget for the year 1988-89; Re-                                                      |                                       |
| •                          | sumption of General discussion on Budget                                                 |                                       |
|                            | for the year 1988-89; Presentation of As-                                                |                                       |
| • • • •                    | - sembly Committees Report; Appropriation                                                | n s ser a                             |
|                            | Bill in respect of Supplementary Estimates                                               |                                       |
| يو هده                     | (Second Instalment) for the year 1987-88;<br>Appropriation Bill in respect of Budget for |                                       |
|                            | the year 1988-89. Government Bille. Non                                                  | - ,                                   |
| · · · ·                    | the year 1988-89; Government Bills; Non-<br>official business; Government Bills; and     |                                       |
|                            | Motion under Rule 84.                                                                    | na se s r<br>S s <u>a</u> r           |
|                            |                                                                                          | 1. 7 ir                               |
| -                          |                                                                                          | •                                     |

.....

il. L

í

.....

1404

ξ.

|                                                          |                                                                                                                                                                                                                                  |                                                                                                       | н<br>А. ц                             |   |
|----------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------|---------------------------------------|---|
| <u> </u>                                                 | 61                                                                                                                                                                                                                               | - · ·                                                                                                 |                                       |   |
| Sr.<br>No.                                               | Subject of Report                                                                                                                                                                                                                |                                                                                                       | Date of presentation                  |   |
| <b>3</b> .                                               | Recommendation regarding<br>time for transaction of Gov<br>ness and private members<br>23rd to 25th March, 1988,<br>March, 1988 and 4th to 8th A<br>Discussion and Voting on S<br>Estimates (Second Instalment                   | ernment Busi-<br>business from<br>28th to 30th<br>April, 1988 i.e.<br>Supplementary<br>) for the year | 23rd March, 1988                      | • |
| میسر در<br>می<br>بر در از از از<br>بر در از از از        | 1987-88; Non-official business<br>cussion on Budget for the year<br>sumption of General discussi<br>for the year 1988-89; Presental<br>bly. Committee's Reports;<br>Bill in respect of Supplement<br>(Second Instalment) for the | r 1988-89; Re-<br>ion of Budget<br>tion of Assem-<br>Appropriation<br>tary Estimates<br>year 1987-88; |                                       |   |
|                                                          | Discussion and Voting on<br>grants on Budget for the year<br>propriation Bill in respect of<br>year 1988-89); Papers to be lai<br>of the House; Government B<br>cial business; Government Bill<br>under Rule 84.                 | 1988-89; (Ap-<br>Budget for the<br>d on the Table<br>ills; Non-Offi-                                  |                                       |   |
| 2<br>2<br>2<br>2<br>2<br>2<br>2<br>2<br>2<br>2<br>2<br>2 | · · ·                                                                                                                                                                                                                            | स्वार्थ्य 1.                                                                                          | ан н Га<br>ман табаран<br>ан н        |   |
| ،<br>به<br>به ا                                          |                                                                                                                                                                                                                                  | ۲۰۰۰ ۲۰۰۰ ۲۰۰۰ ۲۰۰۰ ۲۰۰۰ ۲۰۰۰ ۲۰۰۰ ۲۰۰                                                                |                                       |   |
| ingele i nj                                              |                                                                                                                                                                                                                                  |                                                                                                       |                                       |   |
| •<br>•<br>•<br>•<br>•                                    |                                                                                                                                                                                                                                  |                                                                                                       | , , , , , , , , , , , , , , , , , , , |   |
| ्रम्<br>दुन्द्रमार्थ                                     | 2 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4                                                                                                                                                                                          |                                                                                                       |                                       |   |

• .

,

••

#### HOUSE COMMITTEE

The Committee for the year 1987-88, consisting of five Members and one special invitce was nominated by the Hon'ble Speaker on the 14th July, 1987.

2. Shri Kulbir Singh, Deputy Speaker was the Ex-Officio Chairman of the Committee.

3. The Committee held a total number of 38 meetings.

| Sr.<br>No. | Name of Member                                         | No. of mee<br>attend |        |
|------------|--------------------------------------------------------|----------------------|--------|
| 1.         | Shri Kulbir Singh, Deputy Speaker, Ex-Officio Chairman | 35                   |        |
| 2.         | Shri Surender Kumar                                    | - 36                 | ; .    |
| · 3.       | Shri Udai Bhan                                         | 36                   | ; -    |
| 4.         | **Shri Vasudev Sharma                                  | 2                    | -<br>, |
| °° *5.°    | Shri Peeru Ram                                         | 37                   | •      |

#### Special Invitee

1. \*Shri Narbir Singh

\*Shri Narbir Singh, M.L.A. resigned as special invitee of the House Committee w.e.f. 2-9-1987 on his appointment as a Minister of State vide notification No. Hostel/H.C./1/73, dated 22-10-1987.

1

\*\*Shri Vasudev Sharma, M.L.A. resigned from the membership of the House Committee w.e.f. 30th September, 1987 vide notification No. Hostel/H.C./1/80, dated the 29th October, 1987.

5. The dates of meetings held, the numbers of the members present and business transacted at each meeting are given below :---

| Sr. Date of<br>No. meeting | No. of<br>members<br>present | Business transacted                                                                                                                                                                                                                                 |
|----------------------------|------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. 23rd July,<br>1987      | 3                            | (i) Elucidation of the scope and functions of the Committee.                                                                                                                                                                                        |
| •<br>•                     |                              | (ii) The Committee discussed the procedure to<br>be adopted for the allotment of M.L.As.<br>Flats/S. Qs. & M.Gs. to the newly elected<br>members of Vidhan Sabha and decided to<br>invite the applications from the members by<br>7th August, 1987. |

|          | • <sub>6</sub> : ¥ •                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | and the second sec                                                                                                                                                                                                                                             |
| ~        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 63                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| ,        | <u> </u>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | the contract of the state of th |
|          | 2. 30th July, 4<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Oral examination of the representatives of the<br>Hospitality Organisation Haryana regarding cate-<br>ring arrangements in Haryana M.L.As. Hostel.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|          | 3. 5th August, 3<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | (i) Oral examination of the representatives of<br>the P.W.D. (B&R), Department in respect<br>of maintenance of Haryana M.L.As. Hostel                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | during Session days.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | (ii) Allotment of rooms to the Hon'ble Members<br>in the M.L.As. Hostel during Session days.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| <u>.</u> | 4. 14th August, 4<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | <ul> <li>(i) As per orders of the Hon'ble Speaker the<br/>House Committee included flat No. 15 in</li> <li>the discretionary quota of the Hon'ble<br/>Speaker and decided to allot flat No. 25 by</li> <li>draw of lots instead of flat No. 15.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| ·<br>·   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | <ul> <li>(ii) The Committee also decided that Sharvshri<br/>Bhagi Ram, Devi Däss and Mange Ram who<br/>were re-elected to this Assembly be allowed<br/>to retain flat No. 24, 26 and 47 &amp; M.G. No. 9<br/>already allotted to them respectively.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| at .     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | <ul> <li>(iii) The Committee considered the applications received from the 54 Members and allotted flats, S. Os. and M.Gs. to the 15 Members by draw of lots. Shri Surender Kumar a member of the Committee was authorised to draw the lots.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|          | 5. 19th August; 4<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Oral examination of the representatives of Hos-<br>pitality Organisation Department in respect of<br>the following points :                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | (i) Catering arrangements in Hostel.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | (ii) Cleanliness of Hostel Canteen.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | (iii) Provision of good quality of tea sets in the $\gamma$ Canteen.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| ·. ·     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | (iv) Supply of meals to the members in the rooms under cover.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|          | in <sup>46</sup> the second s<br>Second second s | (v) Uniforms to waiters of Canteen and their behaviour with Members/visitors.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| :        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | (vi) Immediate removal of used utencils from the rooms.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| 1.1      | 6. 24th August, 5<br>1987                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | (i) Oral examination of the representatives of<br>the Public. Works Deptt. (B&R), Haryana<br>regarding the following Points:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| •        | 4. 「「「「「」」」」」、「」」、「」、「」、「」、「」、「」、「」、「」、「」、「                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 1. Repair/replacement of furniture in the M.L.As. Hostel.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | <ol> <li>Painting of cots.</li> <li>Regarding duties/uniforms of Beldars/<br/>Sweepers of P.W.D. (B&amp;R), Haryana in<br/>the Hostel.</li> </ol>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
|          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 4. Replacement of old carpets in the rooms<br>of Hostel.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| a.<br> * | م می می می<br>این می می این این این این این این این این این ای                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| · ع      | r i transforma de la companya de la<br>La companya de la comp                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | n e e<br>N de e e                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |

4 3 1 2 Replacement of furniture/curtains in the 5. M.L.As. Flats. Provision of cabin in the back, veranda б. of Dispensary. (ii) The request of the Incharge M.L.As. Hostel Dispensary for the allotment of a M.L.As flat to him was placed before the Committee and the Committee after considering the same observed that M.L.As. flat cannot be allotted to any other person except M.L.A. under the rules and recommended that Vidhan Sabha Secretariat should take up the matter with Chandigath Administration for the allotment accommodation to the Incharge of suitable M.L.As. Hostel Dispensary either in Sector-11 or in Sector-7, which are near to the M.L.As-Hostel. (i) Oral examination of the representatives of 7. 31st August, the P.W.D. (B & R) Haryana regarding main-1987 tenance of the M.L.As Hostel/flats and furniture therein. (ii) The Committee discussed the report sumb-mitted by the P.W.D. Department and decided that the repairable items should immediately be got repaired. Charpaies be supplied in the Hostel and flats duly filled in by cotton. ropes: (i) Resumptions of discussion with the re-7th September, 8. presentatives of P.W.D. (B & R), Haryana 1987 regarding replacement of old furniture in the M.L.As Hostel and flats. (ii) The estimate for replacing the furniture in the Hostel amounting to Rs. 25,400/- was placed before the Committee and the Committee de-cided that Sharvshri Surender Kumar and and Udai Bhan members of the Committee may of personally verify and check the items the M.L.As. Hostel and report be put up for consideration. The Committee asked for a detailed list of items provided in the M.L.As, flats alongwith the list of articles auctioned by the Supplies and Disposal Department from time to time in its next meeting. (i) Resumption of discussion with the TC-2 24th September, presentatives of the P.W.D. (B & R), Haryana regarding replacement of old furniture in M.L.As.; Hostel and flats. 1987 (ii) On the suggestion of S.E. P.W.D. (B & R) a Committee consisting of Shri Udai Bhan a member of the Committee, Shri Kuldip Singh, ,53 of the Research Officer and representatives R.W.D. (B & R) was constituted for making a report about old items of furniture which

64--

•:

¢,

÷

| •.                                              | Li                                                                                                                                                                                                                                                                                                                                                 |
|-------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| · .                                             | 65                                                                                                                                                                                                                                                                                                                                                                                        |
| 1 2 3                                           | 4                                                                                                                                                                                                                                                                                                                                                                                         |
|                                                 | require immediate replacement and the Com-<br>mittee decided to conduct physical verification<br>on 29th September, 1987 and for submission<br>of report therein in one of its subsequent<br>meetings.                                                                                                                                                                                    |
|                                                 | <ul> <li>(iii) Confirmation of the proceedings dated 23th<br/>July, 1987, 30th July, 1987, 5th August, 1987,<br/>14th August, 1987, 19th August, 1987, 24th<br/>August, 1987, 31st August, 1987 and 7th<br/>September, 1987.</li> </ul>                                                                                                                                                   |
| 10. 29th September. 3<br>1987                   | Oral examination of the representatives of the<br>Hospitality Organisation, Haryana in respect of<br>catering arrangements in the Haryana M.L.As.<br>Hostel.                                                                                                                                                                                                                              |
| 1. 8th October, 4<br>1987                       | Discussion with the representatives of P.W.D.<br>(B R R), Haryana regarding steps to be taken<br>for the improvement of M.L.As flats.                                                                                                                                                                                                                                                     |
| 49:<br>                                         | The Committee approved the items of furniture<br>for replacement in the M.L.As flats amounting to<br>Rs. 1,99,200/-                                                                                                                                                                                                                                                                       |
| 2. 15th October, 4<br>1987                      | <ul> <li>(i) The Committee discussed the steps to be taken<br/>for the improvement of the Working of the<br/>M.L.As. Hostel and approved the instructions/<br/>directions to be issued to the M.L.As. and staff<br/>working in the Hostel in this regard.</li> </ul>                                                                                                                      |
| · · · · · · · · · · · · · · · · · · ·           | (ii) The Committee decided to hold its next meet-<br>ing on 30th October, 1987 to discuss the<br>matters of common interests with the House<br>Committee of Assam Legislative Assembly.                                                                                                                                                                                                   |
| 13. 20th October, 4<br>1987                     | (i) The Committee discussed the steps to be taken<br>for the improvement of M.L.As. Hostel and<br>decided that a call bell system on the pattern<br>of Haryana Bhawan, New Delhi be intro-<br>duced in the M.L.As. Hostel and desired<br>that an estimate in this regard be prepared<br>from the P.W.D. (B & R), Deptt., Haryana.                                                         |
|                                                 | <ul> <li>(ii) The Committee decided to undertake, study<br/>tour to the States of Nagaland, Mizoram<br/>and Manipur w.e.f. the 10th November, 1987.</li> </ul>                                                                                                                                                                                                                            |
|                                                 | <ul> <li>(jii) The Committee decided to hold its meeting<br/>at Haryana Bhawan, New Delhi on 4th<br/>November, 1987 for discussion with special<br/>representative-cum-Commissioner, Haryana<br/>Bhawan and Director, Hospitality Organ-<br/>isation, Haryana regarding reservation<br/>facilities and catering arrangements etc. for<br/>the Members of Haryana Vidhan Sabha.</li> </ul> |
| 14. 30th October, 4<br>1987                     | Discussion with the House Committee of Assam-<br>Legislative Assembly on the matters of common<br>interests.                                                                                                                                                                                                                                                                              |
| 15. 4th November, 4<br>1987<br>(Haryana Bhawan, | (i) Discussion regarding reservation of rooms<br>for M.L.As. in Haryana Bhawan, New Delhi.                                                                                                                                                                                                                                                                                                |
| - New Delhi)                                    |                                                                                                                                                                                                                                                                                                                                                                                           |
|                                                 |                                                                                                                                                                                                                                                                                                                                                                                           |

|              |                |            |            |             |                    | 66                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|--------------|----------------|------------|------------|-------------|--------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1            |                | 2          |            |             | 3.                 | 4 · · · ·                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| ч <b>а</b> . | . <b>.</b>     |            | •:         | - ', -<br>- |                    | (ii) Discussion regarding telephone facilities in the -<br>rooms of Haryana Bhawan and behaviour of<br>Telephone Operators/Receptionists at Haryana<br>Bhawan.                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|              |                |            |            |             |                    | (iii) Maintenance of rooms at Haryana Bhawan.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
|              |                | -          |            |             |                    | (iv) Discussion regarding catering arrangements<br>in the Haryana Bhawan.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
|              |                |            |            |             |                    | (v) The Committee after perusal of the list showing<br>the outstanding dues against M.L.As. /<br>Ex.M.L.As/Ex. M.Ps decided that all such<br>Ex. M.L.As, and Ex. M.Ps be apprised of the<br>decision of the House Committee that they<br>may not be given room in the Haryana<br>Bhawan till they do not clear their dues.                                                                                                                                                                                                                                                                                                          |
|              | 9th N<br>1987  | ovemi      | ber,       |             | 4                  | The Committee discussed in detail the steps for the improvement of the working of M.L.As.<br>Hostel, and directed the Superintendent, Hostel, to check the cleanliness of every room daily and report about shortcomings room-wise separately to the Committee in its next meeting.                                                                                                                                                                                                                                                                                                                                                 |
|              | lóth N<br>1987 | lövem<br>- | iber,      | · · ·       | <b>4</b><br>-<br>- | <ul> <li>(i) The telegram dated 13th November, 1987<br/>received from Secretary Mizoram Legis-<br/>lative Assembly, Aizwal regardig non-avail-<br/>ability of members of Mizoram Legislative<br/>Assembly at Aizwal and telegram dated 13th<br/>November, 1987 received from the Secretary,<br/>Nagaland Legislative Assembly, Kohima re-<br/>garding non-availability of accommodation<br/>were placed before the Committee In view<br/>of above said telegrams the Committee de-<br/>cided to cancel its tour to the States of Mizo-<br/>ram, Nagaland and Manipur from 21st<br/>November, 1987 to 4th December, 1987.</li> </ul> |
|              |                | 19         | r <u>i</u> |             | ۰<br>-             | (ii) The Committee decided to undertake the tour<br>of the State of Rajasthan from 26th November,<br>1987 to 2nd December, 1987.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|              |                | -          |            | •           | •                  | <ul> <li>(iii) Letter No. 75/1/87-RVA, dated 8/10-9-1987</li> <li>received from the Chief Secretary to Govt.,<br/>Haryana regarding allotment of accommo-<br/>dation to various Chairman of Corporation/<br/>Boards in the M.L.As Hostel was placed be-<br/>fore the Committee.</li> </ul>                                                                                                                                                                                                                                                                                                                                          |
| ۴.           | •              | e.         |            | -           |                    | The Committee decided that due to<br>acute shortage of accommodation it was not<br>possible to provide accommodation in<br>Hostel to the Chairman of Corporations/<br>Boards and decided that Chief Secretary to<br>Govt: be informed accordingly.                                                                                                                                                                                                                                                                                                                                                                                  |
|              |                |            | •          | -           | <br>-              | (iv) Oral examination of the representatives of<br>the P.W.D. Department of U.T. Administration,<br>Chandigarh regarding maintenance of Haryana<br>M.L.A's Hostel.                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|              | • 1-           | ••••       | بو نیر     | 4.28        | ۰ ۲<br>۱           | (v) The Committee desired that concerned Officer<br>of P.W.D. Department should check the entire<br>M.L.As Hostel and whereever any defect or<br>lacuanae are noticed due attention be given<br>and asked for the inspection report within<br>a period of one want the should be should be attention be given                                                                                                                                                                                                                                                                                                                       |

66

i,

N.S.

Ś

\*

J,

÷

-

|                                        |                                                                                        |                        | 67                                                                                                                                                                                                                                                                                                                                                                                                                                     |
|----------------------------------------|----------------------------------------------------------------------------------------|------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| . ــــــــــــــــــــــــــــــــــــ | · · · · · · ·                                                                          |                        |                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| · - 1                                  | 2                                                                                      | 3                      | 4                                                                                                                                                                                                                                                                                                                                                                                                                                      |
|                                        |                                                                                        | 2<br>                  | (vi) The points regarding barbed wire and<br>lights were brought to the notice of the U.T.<br>Administration and representatives of the<br>P.W.D. department of U.T. Administration<br>assured that the same will be looked into<br>within a period of two weeks and report in<br>this regard will be submitted to the Com-<br>mittee.                                                                                                 |
|                                        | 25th November,<br>1987                                                                 | . 4                    | The Committee framed its questionnaire for dis-<br>cussion with the House Committee of Rajasthan<br>Legislative Assembly.                                                                                                                                                                                                                                                                                                              |
| 1 <b>.</b>                             | 27th November,<br>1987 (Jaipur)                                                        | <b>4</b>               | Discussion with the House Committee of Rajas-<br>than Legislative Assembly on the matters of<br>common interests.                                                                                                                                                                                                                                                                                                                      |
| ົ.⊅.                                   | 29th November,<br>1987<br>(Circuit House<br>Ajmer)                                     |                        | (i) The Committe reviewed the discussion held<br>with the sister Committee of Rajasthan<br>Assembly.                                                                                                                                                                                                                                                                                                                                   |
| <b>.</b>                               | بریندین<br>برگی<br>برگی می                                                             | •                      | The Committee visited some historical/<br>religious places at Ajmer, and saw the de-<br>velopmental activities carried out by the Rajas-<br>than Government.                                                                                                                                                                                                                                                                           |
| •<br>•<br>•                            | *<br>• • • • •                                                                         | - *                    | (ii) The Committee decided to visit Udaipur also<br>on Ist December, 1987 on its way back to<br>Delhi and desired that necessary permission<br>for the purpose may be obtained from the<br>Hon'ble Speaker on reaching Chandigarh.                                                                                                                                                                                                     |
| 2.                                     | 30th November,<br>1987                                                                 | 4                      | The Committee discussed the arrangements made<br>in the Haryana M.L.As Hostel and also the<br>facilities, being given to the members in the<br>light of the discussion held with the sister Com-<br>mittee of the Rajasthan Assembly and paid a<br>visit to some historical/religious places.                                                                                                                                          |
| <b>22.</b>                             | 2nd December,<br>1987<br>(Haryana Bhawan,<br>New Delhi)                                | · 3                    | (i) In the absence of the Ex-Officio Chairman<br>Shri Surender Kumar a member of the Com-<br>mittee was chosen as acting Chairman to pre-<br>side over the meeting.                                                                                                                                                                                                                                                                    |
| -                                      |                                                                                        |                        | <ul> <li>(ii) The Committee discussed the arrangements<br/>made in the Canteen of Haryana Bhawan,<br/>New Delhi.</li> </ul>                                                                                                                                                                                                                                                                                                            |
| <b>23</b> , <b>*</b>                   | 9th December,<br>1987                                                                  | <b>4</b>               | <ul> <li>(i) Discussion with the representatives of the<br/>Hospitality Organisation, Haryana in respect<br/>of catering arrangements etc. in the Haryana<br/>M L.As Hostel and in the Haryana Vidhan</li> <li>Sabha Canteen for the Hon'ble Members and<br/>asked the Director, Hospitality, Haryana to<br/>make elevorate arrangements in this regard<br/>keeping in view the number of visitors during<br/>Session days.</li> </ul> |
| ه مرکب و<br>په معرف<br>وه مورند و ف    | ಕ್ರಮ ಸಂಸ್ಥೆ ಸ್ಥಾನ<br>ಸ್ಥಾನ ಕ್ಷೇತ್ರ ಸಂಸ್ಥೆ<br>ಸ್ಥಾನ ಕ್ಷೇತ್ರ ಸಂಸ್ಥೆ ಸಂಸ್ಥೆ ಸಂಸ್ಥೆ ಸಂಸ್ಥೆ | 5 4 <sup>46</sup><br>1 | (ii) The Committee discussed the difficulties being faced by the members residing in first floor                                                                                                                                                                                                                                                                                                                                       |

|                            | ٠       | <b>68</b>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|----------------------------|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 2                        | 3       | 4                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|                            |         | 1. There should be provision of geysers in<br>all the 22 M.L.As flats and for this purpose,<br>the Engineer-in-Chief, P.W.D. (B & R)<br>Haryana be asked to prepare an estimate<br>of 22 geysers for the M.L.As flats at the<br>earliest so that the necessary sanction<br>from the Government be obtained.                                                                                                                                                                                  |
|                            |         | 2. The concerned authorities of the Union<br>Territory, Chandigarh be requested to<br>make a provision of Indian style latsines<br>in one bathroom of Haryana M.L.As<br>flats which are on the first floor; and                                                                                                                                                                                                                                                                              |
|                            | -<br>-  | 3. For ensuring regular water supply in the<br>Haryana M.L.As flats which are on the<br>first floor, the Public Health Depart-<br>ment of Union Territory, Chandigarh<br>be requested to look into the matter and<br>to make a provision of extra water tank<br>in these flats so that the water can be<br>stored and used when the same is required.                                                                                                                                        |
| 24. 14th December,<br>1987 | 4       | The Committee allotted the rooms in the M.L.As<br>Hostel to the Hon'ble members for the duration<br>of the Winter Session w.e.f. 21st December,<br>1987.                                                                                                                                                                                                                                                                                                                                     |
| 25. 29th December,<br>1987 | 4<br>,  | The Committee discussed the steps taken for the improvement of the working of the M.L.As Hostel and desired that :                                                                                                                                                                                                                                                                                                                                                                           |
| -<br>-                     | *       | 1. Curtains in the M.L.As Hostel be got dry cleaned.                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| ан<br>2                    | · · ·   | 2. The zero number dialing telephone faci-<br>lities as provided in the Haryana Bhawan<br>may also be provided in the Haryana<br>M.L.As Hostel.                                                                                                                                                                                                                                                                                                                                              |
| •                          | ••<br>• | 3. The Committee be apprised of the members<br>of the purchase Committee, if any con-<br>stituted for the purchase of vegetable etc.<br>in the M.L.As Hostel Canteen.                                                                                                                                                                                                                                                                                                                        |
|                            | -       | 4. The concerned Department be asked to<br>supply the flat-wise list of furniture pro-<br>vided in the M.L.As flats.                                                                                                                                                                                                                                                                                                                                                                         |
| 26. 5th January,<br>1988   | 4       | <ol> <li>Letter No. 22, dated 4th January, 1988 received from the Sub-Divisional Engineer, Hr.<br/>P.W.D. (B&amp;R), Chandigath regarding supply<br/>of furniture items was placed before the<br/>Committee. The Committee after going<br/>through the list of furniture items supplied<br/>by the Department decided that P.W.D. (B&amp;R)<br/>Haryana be asked to indicate the Flat No.,<br/>out of 22 flats in which furniture items have been<br/>supplied by the Department.</li> </ol> |
|                            | •<br>•  | <ul> <li>(ii) The Committee decided that before the flat</li> <li>No. 24 is allotted to any Member by draw of<br/>lots the names of four Member Sarvshri</li> <li>Vasu Dev Sharma, Mahendra Pratap Singh,</li> </ul>                                                                                                                                                                                                                                                                         |

ź

-

|                           | ÷ .                                          |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|---------------------------|----------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                           | ખ કરે                                        | 69                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| n                         |                                              |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
| 1 2                       | 3                                            | 4                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
|                           |                                              | <ul> <li>Tayyab Hussain and Smt. Jasma Devi, who have been allotted flats by the then Speaker but of discretionary quota and subsequently cancelled by the Hon'ble Speaker, may also be considered at the time of allotment. The Committee decided to allot flat No. 24 in its next, meeting to be held on 11th January, 1988 by draw of lots. The Committee also decided to consider all the pending applications received at the time of allotment made on 14th August, 1987 and directed to put up a complete list of the pending applications at the time of allotment.</li> <li>(iii) The Committee also decided that bell system be introduced in M.L.As Hostel on the pattern</li> </ul> |
|                           | ۰<br>ب                                       | <ul> <li>of Haryana Bhawan and directed that estimate for the purpose beasked for from the P.W.D.</li> <li>(B &amp; R), Haryana.</li> <li>(iv) The Committee decided that Govt. be request-</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|                           | * •<br>•: <b>1</b>                           | ed to create 9 more posts of Room Aftendents<br>in the M.L.As Hostel in order to avoid E6m-<br>plaints from the Membrs during their stay in<br>the Hostel and for providing better com-<br>forts and facilities to the members.                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |
|                           | -<br>-<br>-                                  | (v) The Committee decided to hold its. next<br>meeting on 18th January, 1988 at Haryana<br>Bhawan, New Delhi with Special Represent-<br>ative-cum-Commissioner and Director, Hospi-<br>tality Organisation, Haryana regarding the<br>reservation facilities and catering arrangements<br>at Haryana Bhawan, New Delhi for the<br>members of the Haryana Vidhan Sabha.                                                                                                                                                                                                                                                                                                                           |
| 27. 11th January,<br>1988 | 4                                            | (i) Allotment of flat No. 24 to Smt. Vidya Baniwal,<br>M.L.A. by draw of lots.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|                           | یں ۲<br>پر ۲<br>پر ۲<br>پر ۲<br>پر ۲<br>پر ۲ | <ul> <li>(ii) The Committee considered the estimate of Rs. 1,99,200/- which was sent to the Government for sanction and a list of the furniture was also placed before the Committee. The Committee considered the list thoroughly and thereafter a Purchase Committee consisting of Sarvshri Surender Kumar, Udai Bhan and Peeru Ram, Members of the Committee was constituted alongwith the representatives of P.W.D. (B &amp; R) Deptt., for the purchase of furniture from the local market.</li> </ul>                                                                                                                                                                                     |
|                           |                                              | (iii) The Committee decided to hold its next<br>meeting at Chandigarh instead of Haryana<br>Bhawan, New Delhi.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 28. 18th January,<br>1988 | 4                                            | (i) The Committee discussed the steps taken for<br>the improvement of the working of the 'Hostel<br>and flats.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|                           | ، معرف<br>معرف<br>معرف معرف مدين<br>معرف م   | (iii) The Committee directed that a complaint scum-<br>suggestions book for the members be placed at<br>the Hostel Reception immediately:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |

١.

đ

ŝ

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | •      | ·           | 70                                                                                                                                                                                                                                                                                                                                |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|-------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 47,    |             | · · ·                                                                                                                                                                                                                                                                                                                             |
| 1 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 3      |             | 4                                                                                                                                                                                                                                                                                                                                 |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |        | •••         | the second s                                                                                                                                                                                                                    |
| er i de la companya de la<br>companya de la companya d |        | (iii)       | The Committee decided that a proper record<br>of placing the orders of Meals etc. from<br>the rooms of Hostel be maintained by the<br>Hospitality Department in the M.L.As<br>Hostel Canteen in order to avoid duplicacy<br>of bills.                                                                                             |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | ~ 4    | (iv)        | The Committee decided to undertake an official<br>tour to the States of Uttar Pradesh and Bihar<br>alongwith Petitions Committee for discussing<br>the matters of common interests from 10th<br>February, 1988 to 20th February, 1988.                                                                                            |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |        | (V)         | The Committee decided to hold its next<br>meeting, at Haryana Bhawan, New Delhi on.<br>25th January, 1988 with the Commissioner<br>and special representative of the Haryana<br>Bhawan and the Hospitality Department in<br>respect of reservation of rooms in the Haryana<br>Bhawan and catering arrangements in the<br>canteen. |
| 29. 25th January,<br>1988                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 4      | (i)         | Oral examination of the special representatives-<br>cum-Commissioner, Haryana Bhawan, New<br>Delhi in regard to the following points :                                                                                                                                                                                            |
| -                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | •      |             | 1. Maintenance of Haryana Bhawan.                                                                                                                                                                                                                                                                                                 |
| 7                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | •      |             | 2. Catering arrangements at Haryana Bhawan.                                                                                                                                                                                                                                                                                       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |        | ·           | <ol> <li>Dispensary of Haryana Bhawan and<br/>facilities provided therein.</li> </ol>                                                                                                                                                                                                                                             |
| an a                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | · · ·  |             | 4. Identity cards to the Care Taker at Haryana Bhawan.                                                                                                                                                                                                                                                                            |
| en e                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |        |             | 5. Disposal of old articles lying at Haryana<br>Bhawan                                                                                                                                                                                                                                                                            |
| *                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |        | 2<br>a      | 6. Provision for the supply of mini soaps to<br>the members in the rooms at Haryana<br>Bhawan.                                                                                                                                                                                                                                    |
| <u>,</u>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | -      | -           | 7. Duties of Care Taker at Haryana Bhawan.                                                                                                                                                                                                                                                                                        |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | -<br>- |             | 8. Regarding improvement in the working/<br>behaviours of staff posted at Reception/<br>T.O's at Haryana Bhawan.                                                                                                                                                                                                                  |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | ``     | *           | <ol> <li>Regarding allotment of rooms at Haryana<br/>Bhawan.</li> </ol>                                                                                                                                                                                                                                                           |
| na se l'ingen engliste<br>na se l'ingen engliste<br>na se l'ingen engliste<br>na se l'ingen engliste                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |        | 1<br>       | 0. To make a provision of a counter in the<br>canteen containing soaps, cigarettes and<br>Biri etc. for the facility of people staying<br>at Haryana Bhawan.                                                                                                                                                                      |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |        | ដ<br>រ<br>្ | he Committee also inspected the Kitchen and<br>New Block at Haryana Bhawan and directed<br>hat Haryana Bhawan compound may, be<br>ot cleaned immediately and the plants lying<br>ere and there should be placed in front of<br>yours and in the corridors.                                                                        |

| ;        | ۔<br>ب            | •                                                       | •.                  | 71                                                                                                                                                                                                                                                                                                                                                                                                    |
|----------|-------------------|---------------------------------------------------------|---------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>-</b> | ,<br>;<br>;       | 2.                                                      | 3                   | 4                                                                                                                                                                                                                                                                                                                                                                                                     |
|          | ہ ج<br>-<br>-<br> |                                                         | •                   | (iii) The Committee also inspected the Dinning Hall<br>and the meals being served. The Committee<br>was not satisfied with the meals being served<br>and desired that action against the waiters/<br>concerned staff who served such meals be<br>taken and the Committee be informed of the<br>action taken.                                                                                          |
| ş.       | <b>ـــد</b>       | 4th February,<br>1988                                   | 4                   | Oral examination of the representatives of Hospi-<br>tality Organisation, Haryana in respect of catering<br>arrangements etc. in the Haryana M.L.As<br>Hostel and in the Haryana Vidhan Bhawan<br>Canteen.                                                                                                                                                                                            |
|          |                   | 10th February,<br>1988<br>(Haryana Bhawan<br>New Delhi) | به ال ال            | The House Committee and Petitions Committee<br>framed the joint questionnaire for discussion<br>with the House Committee of Uttar Pradesh and<br>Bihar.                                                                                                                                                                                                                                               |
|          |                   | 12th February,<br>1988<br>(Lucknow)                     | 4                   | The Committee discussed the matters of common interests with the House Committee of Uttar Pradesh Vidhan Sabha.                                                                                                                                                                                                                                                                                       |
|          | 33;               | 15th February,<br>1988<br>(Patna)                       | <b>4</b>            | The Committee discussed the matters of common<br>interests with the House Committee and Petitions<br>Committee of Bihar Vidhan Sabha.                                                                                                                                                                                                                                                                 |
|          | . 4.              | 17th February,<br>1988                                  | 4.                  | The Committee reviewed the discussion held<br>with the House Committee of Uttar Pradesh<br>Vidhan Sabha.                                                                                                                                                                                                                                                                                              |
| k.<br>-  |                   | 20th February,<br>1988<br>(Haryana Bhawan<br>New Delhi) | -                   | The Committee reviewed discussions held with the<br>House Committee and Petitions Committee of<br>Bihar Vidhan Sabha.                                                                                                                                                                                                                                                                                 |
| ,        | -6.               | 24th February,<br>1988                                  | . 4 <sup>**</sup> . | The Committee discussed the steps to be taken<br>for the improvement of the working of the M.L.As<br>Hostel and flats.                                                                                                                                                                                                                                                                                |
| ¢.       | 47. <sup>-</sup>  | 2nd March,<br>1988                                      | 2                   | <ul> <li>(i) In the absence of Shri Kulbir Singh, Deputy<br/>Speaker, Ex-officio Chairman Shri Surender<br/>Kumar, M.L.A. was chosen as acting Chair-<br/>man.</li> </ul>                                                                                                                                                                                                                             |
|          | - ·               | ·                                                       | •                   | (ii) The Committee finalized the allotment of rooms<br>to the Hon'ble Members in M.L.A.s Hostel<br>for occupation during the Budget Session,<br>1988.                                                                                                                                                                                                                                                 |
| í.<br>Ť  | <b>.</b>          | ،<br>بر الا بر<br>بر الا بر                             |                     | <ul> <li>(iii) The Committee decided to fix its next, meeting<br/>at Haryana Bhawan on 9th March, 1988<br/>with the Special Representative-cum-Com-<br/>missioner to Government Haryana, Haryana<br/>Bhawan, New Delhi and Director, Hospital-<br/>ity Organisation, Haryana for discussion re-<br/>garding the improvement in reservation in<br/>Haryana Bhawan and catering arrangement.</li> </ul> |
|          | 38,               | 9th March, 1988<br>(Haryana Bhawar<br>New Delhi)        | 4                   | (i) The Committee discussed with the Special<br>Representative cum-Commissioner to Govern-<br>ment, Haryana, Haryana Bhawan, New Delhi                                                                                                                                                                                                                                                                |
|          | - •               | ,                                                       | •                   |                                                                                                                                                                                                                                                                                                                                                                                                       |

Ē

ŗ

6

v

ł

÷

÷

and representatives of Hospitality Organisation Harvana regarding reservation facilities and catering arrangements at Harvana Bhawan.

.4

(ii) The Committee expressed its dissatisfaction regarding catering arrangements in the Haryana Bhawan canteen and desired that improvement should be made in this regard in future.

(iii) The Committee desired that before giving the key of rooms to the New allottee the room should be sprayed with finit.

.

## Proceedings

2

. 3'

1

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

۱. – C

### LIBRARY COMMITTEE

The Committee consisting of six Members and three Special Invitees was nominated by the Hon'ble Speaker on 14-7-1987. Shri Bhagwan Sahay a Member of the Committee was appointed as Chairman. Shri Azmat Khan resigned from the membership of the Committee on 11-8-1987 on his appointment as Minister of State, Shri Balbir Singh resigned from the membership of the Committee on 2-9-1987 on his appointment as Minister of State, Haryana.

The Committee hold 32 meetings. The names of Members/ Special Invitees together with the number of meetings attended by each of them, are given in the following table :--

| Sr.<br>No. | Name of the Member                                                                                               |                                                                                                                                                                                                                                     | No. of meetings<br>attended                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|------------|------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|            | Shri Phagwan Sahay                                                                                               |                                                                                                                                                                                                                                     | 32                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 2          | Shri Balbir Singh                                                                                                | n na strand an strand<br>Strand an strand an st | • <b>4</b> .                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 3.         | . Shri Azmat Khan                                                                                                | ۳ ». <sup>-</sup>                                                                                                                                                                                                                   |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| 4.         | Shri Des Raj                                                                                                     |                                                                                                                                                                                                                                     | -27                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 5.         | Shri Gurdial Singh                                                                                               |                                                                                                                                                                                                                                     | . 23 .                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 6          | Shri Kailash Chand                                                                                               |                                                                                                                                                                                                                                     | .21                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| <b>.</b>   | Shri Kundan Lal Bhatia                                                                                           |                                                                                                                                                                                                                                     | ······································                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 8.         | Shri Makhan Singh                                                                                                | i an i an                                                                                                                                                                                       | , 31                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| . 9        | Shri Siri Kishan                                                                                                 |                                                                                                                                                                                                                                     | 24. the state of t |
| The        | The Committee selected the<br>value of the publications p<br>cost of Newspapers/Maga<br>tion to it Government pu |                                                                                                                                                                                                                                     | n different subject(s).<br>the year including<br>Re 27,817-50. In                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |

also purchased. The Committee also undertook a study tour of the States of Maharashtra, Goa and Karnataka and discussed with counterpart Committees, matters of common interest. The Committee also studied the functioning of Libraries, there as also the method of selection of books etc. of the respective Libraries. The Committee also has a discussion with the Secretary, Himachal Pradesh, Shimla on 10-11-1987 on certain matters of common interest.

...73

# Meetings held and business transacted

2

Details regarding the dates of meetings held, number of Mem-bers present and business transacted, in each meeting, are given below :--

| Sr. }           | 14                     | Number of<br>Members<br>(including<br>Special<br>Invitces)<br>present | Business transacted                                                                                                                                                                                                                                                                   |
|-----------------|------------------------|-----------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1               | 2 ,                    | 3                                                                     | 4                                                                                                                                                                                                                                                                                     |
| 1, <sup>3</sup> | 31st July, 1987        | 8                                                                     | The Secretary welcomed the Members of the Committee and explained to them the scope and functions of the Committee.                                                                                                                                                                   |
| 2.              | 14th August,<br>1987   | <b>4</b> -                                                            | (i) The Committee decided that suggestion for<br>the purchase of books on various subject(s) be<br>invited from all the Members of Haryana<br>Vidhan Sabha.                                                                                                                           |
| -<br>7          |                        | ы ы.<br>С                                                             | (ii) The Committee decided that the quotations-<br>from various booksellets and publishers for<br>giving rebate on various subjects be invited.                                                                                                                                       |
|                 | -<br>-                 |                                                                       | (iii) The Committee also recommended the book<br>titled Service Law Reporter Vol. 42 to 45 for<br>the Library.                                                                                                                                                                        |
|                 | 20th August,<br>1987   | 6                                                                     | The Committee recommended, 3 books for the Library.                                                                                                                                                                                                                                   |
|                 | 27th August,<br>1987   | 7                                                                     | (i) The Committee recommended a book titled<br>'The facts are facts' for the Library.                                                                                                                                                                                                 |
| •               |                        |                                                                       | (ii) The Committee after going through the list<br>which was placed before the Committee<br>decided that those Newspapers/Magazines/<br>Periodicals which are not frequently used may<br>not be subscribed and those magazines which<br>are informative and useful may be subscribed. |
| <b>5.</b>       | 3rd September,<br>1987 | 7                                                                     | The Committee recommended two books for the Library.                                                                                                                                                                                                                                  |
| 5. S<br>1       | th September,"<br>987  | 6                                                                     | (i) The Committee recommended two books for the Library.                                                                                                                                                                                                                              |
| ي<br>ب<br>ب     | ری مرب<br>-<br>-       | بر هر<br>بر ش                                                         | (ii) The Committee decided to undertake a study<br>tour to the States of Goa, Karnataka and<br>Kerala from 5th October to 18th October,<br>1987.                                                                                                                                      |
| - 1             | 5th September,<br>987  | 7                                                                     | The Committee recommended four books for the Library.                                                                                                                                                                                                                                 |
| 2<br>1          | 1st September,<br>987  | े <b>7</b> .<br>स. इ.स.                                               | (i) The Committee recommended four books for<br>the Library.                                                                                                                                                                                                                          |
|                 | •                      | n in ingen                                                            | (ii) The Committee discussed the previous tour<br>programme and thanked the Hon'ble Speaker<br>for granting the permission to undertake the                                                                                                                                           |

|            |                                                                                             |                   |                       | -                                                        | <u>-</u> ~ 75                                                                                                                                                                                                                                                                                                                                                        |
|------------|---------------------------------------------------------------------------------------------|-------------------|-----------------------|----------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| · •        | <br>1                                                                                       | 2                 |                       | 3                                                        |                                                                                                                                                                                                                                                                                                                                                                      |
|            |                                                                                             | 29th Sej<br>1987  | ptember,              | * 7                                                      | (i) The Committee decided to postpone its pre-<br>vious tour programme.                                                                                                                                                                                                                                                                                              |
| ÷          | د ه<br>ه                                                                                    | . *               |                       | é,                                                       | (ii) The Committee also approved rebate offered<br>by the booksellers while purchasing the books<br>for the Library as under                                                                                                                                                                                                                                         |
|            |                                                                                             |                   |                       | -<br>,                                                   | <ol> <li>English Books</li> <li>Hindi/Urdu books</li> <li>15%</li> <li>Law Books whatever discount deci-<br/>ded after negotiation.</li> </ol>                                                                                                                                                                                                                       |
|            | 10.                                                                                         | 6th Oct<br>1987   | ober,                 | 7                                                        | The Committee recommended three books for the Library.                                                                                                                                                                                                                                                                                                               |
| -          | .11.                                                                                        | 13th Oc<br>1987   | tober,                | 7                                                        | The Committee recommended two books for the Library.                                                                                                                                                                                                                                                                                                                 |
|            | <b>12.</b>                                                                                  | 20th O<br>1987    | ctober, .             | <b>6</b> `<br>∵                                          | The Committee recommended two books for the Library.                                                                                                                                                                                                                                                                                                                 |
| ÷.,        | 13.                                                                                         | 27th Oc<br>1987   | tober,                | 7                                                        | (i) The Committee recommended two books for<br>the Library.                                                                                                                                                                                                                                                                                                          |
| ;          | 2<br>6                                                                                      | ج.<br>ب           | 7                     | •<br>•                                                   | (ii). The Committee also decided to hold its meeting<br>at Shimla on 10th November, 1987 to discuss<br>with the sister Committee of Himachal Pradesh.                                                                                                                                                                                                                |
| .*.        | 14.                                                                                         | 3rd No<br>1987    | vember,               | 7                                                        | The Committee recommended three books for the Library.                                                                                                                                                                                                                                                                                                               |
| а<br>К     | 15.                                                                                         | 10th N<br>1987 (S | ovember, '<br>Shimla) | 7                                                        | The Committee was welcomed by the Secretary,<br>Himachal Pradesh and discussed the matters of _<br>common interest.                                                                                                                                                                                                                                                  |
| <b>,</b> - | 16.<br>4                                                                                    | 17th N<br>1987    | ovember,              | 7×                                                       | (i) The Committee recommended three books for the Library.                                                                                                                                                                                                                                                                                                           |
|            | •<br>•                                                                                      |                   | af t                  | Ŧ                                                        | <ul> <li>(ii) The Committee decided to undertake a study<br/>tour programme to the States of Maharashtra,<br/>Goa and Bangalore w.e.f. 23rd December,<br/>1987.</li> </ul>                                                                                                                                                                                           |
|            | 17.                                                                                         | 23rd N<br>1987    | lovember,             | 2                                                        | The Committee recommended two books for the Library.                                                                                                                                                                                                                                                                                                                 |
|            | 18.                                                                                         | 30th N<br>1987    | lovember,             | <b>.</b>                                                 | The Committee recommended three books for the Library.                                                                                                                                                                                                                                                                                                               |
|            | 19.                                                                                         | 7th De<br>1987    | cember,               | 7                                                        | The Committee recommended two books for the Library.                                                                                                                                                                                                                                                                                                                 |
|            | 20.                                                                                         | 14th D<br>1987    | ecember,              | ູ 5                                                      | (i) The Committee recommended three books for<br>the Library.                                                                                                                                                                                                                                                                                                        |
|            | a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a<br>a |                   |                       | مى يى تۇرى<br>مەركىيە يە ئەردانىد<br>مەركىيە يە ئەردانىد | (ii) During the visit of Haryana Vidhan Sabha<br>Library Committee to the Himachal Pradesh<br>Assembly at Shimla. The Committee was<br>very much impressed by the rich outlook and<br>aliance of furnishing of Library of Himachal<br>Pradesh Assembly and the Committee decided<br>to make some improvements in Haryana<br>Vidhan Sabha Library also. The Committee |
|            |                                                                                             |                   | •                     | ÷                                                        | Thunait of Sugar Janor The Contest                                                                                                                                                                                                                                                                                                                                   |

Ţ

ż

Ę

....

3

÷1

-2 з 4 suggested the following points for the immediate attention/approval of, the Hon'ble Speaker : (i) The Government may be approached for providing sufficient funds for the proper electric fittings in the Library. (ii) A provision of two separate cabins equipped with wood and modern furniture. carpet etc., may be erected for the Members in the Library as reading rooms." (iii) The staff in the Library is insufficient to maintain the modern standard i.e. docu-mentation services etc. in H.V.S. Ljbrary. Obviously, post of a Senior Librarian (with, post Graduate degree in Library Science) . may be created. (iv) The Government may be approached to provide a substantial fund at least Rs. one a lakh per year in order to purchase good books/periodicals. 21... 6th January. In view of non-availability of accommodation and 6 1988 reservation at Bangalore - Legislator's Home. The Committee decided to postpone its four which was to commence w.e.f. 23rd December, 1987 to 9th February, 1988. 22. 14th January, The Committee recommended three books for the :, 1988 Library. 20th January, 23.-The Committee passed a condolence resolution on 1988 the sad demise of Frontier Gandhi Khan Abdul Ghaffar Khan. 27th January, 24. The Committee recommended three books for the 1988 Library. 3rd February, 25. The Committee recommended three books for the 1988 Library. 9th February, 26. The Committee at its meeting held on 9th Feb-1988 (Haryana ruary, 1988 in Haryana Bhawan. New Delhi framed the Questionnaire on the basis of which Bhawan New Ďelhi) it was to discuss common matters of functioning and scope of the Committee with sister Committees of the States of Maharashtra, Goa and Karnataka. 27. 11th February, The Committee discussed matters of common interest with the Hon'ble Speaker, Librarian, Re-search Officer and Information Officer of the 1988 Maharashtra Legislative Assembly. 13th Fobruary The Committee discussed matters of . common 1988 (Panjim) interest with the Secretary, Goa Legislative Assem-

bly.

| 2 3<br>2 3<br>2<br>2 | 5                                                       |                                                                                                  | • •<br>•                                                       |                                                                             | , '<br>,                                                            |                                                                       | -<br>-<br>-                                                                | - 1 <b>8</b><br>2<br>8 |
|----------------------|---------------------------------------------------------|--------------------------------------------------------------------------------------------------|----------------------------------------------------------------|-----------------------------------------------------------------------------|---------------------------------------------------------------------|-----------------------------------------------------------------------|----------------------------------------------------------------------------|------------------------|
|                      |                                                         | ہ<br>سانع ہے                                                                                     | * *                                                            | 77                                                                          |                                                                     | · · ·                                                                 | e                                                                          | <u>.</u>               |
|                      | 1                                                       | 2                                                                                                | 3                                                              |                                                                             |                                                                     | 4                                                                     |                                                                            |                        |
|                      | <sup>2</sup> 29. 17th<br>1988                           | February, (Mysore)                                                                               | <b>5</b>                                                       | The committe<br>meeting held<br>and on 13th<br>the Question<br>Committee of | e reviewed<br>on 11th Fe<br>February, 1<br>naire to be<br>Karnataka | the procee<br>bruary, 198<br>988 at Go<br>discussed wi<br>Legislative | dings of the<br>s at Bombay<br>a and discuss<br>th the sister<br>Assembly. |                        |
|                      | 30. 18th<br>1988                                        | February,                                                                                        | 3                                                              | The Committee<br>mon interest v<br>the Karndiako<br>Bangalote.              | ee discusses<br>with the sis                                        | several po<br>ter Committ                                             | ints of com<br>ee Officer of                                               |                        |
|                      | 1988<br>Bhay                                            | Fébruary,<br>(Haryana<br>van New                                                                 | · · · 6<br>                                                    | The Committe<br>meeting held                                                | ée réviewéd<br>on 18th Fel                                          | the procee<br>oruary, 1988                                            | ðlings of the<br>at Bangalore                                              | • •                    |
| 17<br>               | Delh<br>3224th                                          | іі)<br>Гевлийну,                                                                                 | ر<br>حداث<br>7                                                 | The Commit                                                                  | éé recómin                                                          | ended fille                                                           | i books for                                                                |                        |
|                      | 1988                                                    |                                                                                                  |                                                                | the Libraty.                                                                |                                                                     |                                                                       |                                                                            | •                      |
|                      | i e                                                     |                                                                                                  | . n =                                                          |                                                                             |                                                                     | ;<br>;<br>;                                                           |                                                                            | i e                    |
|                      | ین کی ہے۔<br>میں کی |                                                                                                  |                                                                |                                                                             |                                                                     | ، ، ، ، ، ، ، ، ، ، ، ، ، ، ، ، ، ، ،                                 |                                                                            |                        |
|                      | - '<br>'''<br>- '''                                     | بر میڈی ہے۔<br>اور اور چر<br>د ایچ اد<br>ایچ                                                     |                                                                |                                                                             |                                                                     |                                                                       | ست جي اديست<br>                                                            | •-<br>•                |
|                      |                                                         | 2<br>2<br>2<br>2<br>2<br>2<br>3<br>2<br>3<br>3<br>3<br>3<br>3<br>3<br>3<br>3<br>3<br>3<br>3<br>3 | ىغە يەرىكى ئۇرىغۇرىيى<br>مەرىكى مەرىكى ئۇرىمى<br>مەرىكى مەرىكى |                                                                             | هم م<br>جمع ب                                                       |                                                                       | inter and                              | <br>r                  |
|                      |                                                         | ء<br>م                                                                                           |                                                                |                                                                             |                                                                     | al ta chi<br>Al ta chi<br>Al ta chi<br>Al ta chi                      | an the state                                                               |                        |
| ц <sup>2</sup>       | 2. ¥Í.L                                                 | an a                                                         | 122 - 202 - 20<br>-<br>                                        | مون م اید یک بود کا<br>مدر                                                  | y ser lite di<br>Santa                                              | an a                              | 19<br>                                                                     |                        |
| а<br>**              |                                                         | •                                                                                                | به بری<br>۲<br>۱۹۰۰<br>۱۹۰۰                                    | <u>کې</u> د ا                                                               |                                                                     | e t                                                                   |                                                                            |                        |

#### COMMITTEE ON PETITIONS

1. The Committee on Petitions for the First (July) Session, . 1987 of the Seventh Vidhan Sabha was not nominated.

. . .

2. The Committee on Petitions for the Second (August) Session, 1987 of the Seventh Vidhan Sabha was also not nominated. Thereafter, the Committee on Petitions for the various Sessions were appointed and the membership of the Committees remained five

3. The Committee consisting of five members of the Vidhan Sabha was nominated for the third Session of the Seventh Vidhan Sabha held in the month of December, 1987 by the Hon'ble Speaker under Rule 286(1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and notified on 21st December, 1987.

(ii) Ch. Kulbir Singh Malik, Deputy Speaker was nominated as the Ex-Officio Chairman of the Committee.

(iii) The Committee held 11 meetings in all, 6 at Chandigarh and five outside Chandigarh. The names of the members of the Committee and the number of meetings attended by each one of them are given below:

| <u> </u>              |                                    | ·             | · · · · · · · · · · · · · · · · · · · | 24 2 3 |                    |
|-----------------------|------------------------------------|---------------|---------------------------------------|--------|--------------------|
| Sr.<br>No.            | Name of the                        | Member        |                                       |        | meetings<br>tended |
| i i s                 | Shri Kulbir Sing<br>Deputy Speaker | h Malik,      | Ex-Offici<br>Chairma                  |        | 10                 |
|                       | Shri Bhagwan Sa<br>M.L.A.          | hai Rawat,    | Member                                |        | 2                  |
| ي چ <sup>-</sup> 3. S | Shri Atma Ram                      | Godara, M.L.A | . Member                              |        | 7                  |

4. Shri Durga Dutt Attri, M.L.A. Member

Shri Hazar Chand, M.L.A. Member

(iv) Meeting held and business transacted

The details showing the dates of the meetings held, the number of

| × •                        |                                                            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|----------------------------|------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| ید<br>۲۰۰۰ ۲۰۰۰            |                                                            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|                            | members present and the busi                               | 79                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 16.F<br>1                  | below :                                                    |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| аа<br>11. – т<br>8. – т    | Sr. Date of Number of<br>No. meetings members<br>. present | Business Transacted                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| نې<br>به                   | 2 3                                                        | A set of the set of |
| -<br>                      | 1. 11th January, 2.<br>1988                                | The Committee discussed the matter in detail ,<br>regarding enlargement of its scope, and functions.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|                            | 2: 18th January, 2<br>1988                                 | 1. Circulation of copies of Rules relating to<br>Committee on Petitions.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
| а<br>. А                   |                                                            | 2. The Committee decided to watch the pro-<br>ceedings of the Committee on Petitions of Lok<br>Sabha.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
|                            |                                                            | 3. The Committee decided to undertake an<br>official tour to the States of U.P., and Bihar<br>from 10th to 20th February, 1988.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
|                            | 3. 27th January, 3<br>1988                                 | 1. The Committee discussed the matters in a detail regarding enlargement of its scope and functions.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
|                            |                                                            | 2. The Committee finalised the details of the tour<br>programme of the Committee to U.P., and<br>Bihar w.e.f. 10th to 20th February, 1988.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|                            | 4. 4th February5<br>1988                                   | The Committee discussed the arrangements made<br>in connection with the tour to the States of<br>U.P., and Bihar from 10th to 20th February, 1988.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|                            | 5. 10th. February, 3<br>1988                               | The Committee framed questionnaire at Haryana<br>Bhawan, New Delhi for discussion with the couter-<br>part Committee of the U.P. and Bihar during<br>their tour to these States from 10th to 20th Feb-<br>ruary, 1988.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| •<br>•<br>•                | 6. 12th February, 3<br>1988                                | Discussion with the Committee on Petitions of<br>U.P. Legislative Assembly, at Lucknow.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| 192 B<br>194<br>194<br>194 | 7. 15th February, 3. 1988                                  | Discussion with the Hon. Chairman and Members<br>of the Committee on Petitions of Bihar Legislative<br>Assembly on matters of common interest.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |
| <b>S</b> .                 | 8. 17th February, 3<br>1988                                | Meeting at Raxaul of the Committee to review<br>the discussion held with the counter-part Com-<br>mittees of U.P. Legislative Assembly, Lucknow.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|                            | 9. 201h February, 3<br>1988                                | Meeting of the Committee at Haryana Bhawan,<br>New Delhi to review the discussion held with the<br>counter-part. Committee of Bihar Legislative<br>Assembly, Patna. The Committee also decided<br>to hold its next meeting at Chandigarh on the<br>24th February, 1988 at 12:00 noon.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
|                            | 10. 24th February, 4                                       | Discussion on the scope and functions of the Com-                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 1.2.                       | 11. 2nd March, 2                                           | Consideration of the question of enlargement of<br>the scope and functions of the Committee.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
|                            |                                                            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |

| 80         (v) Proceedings         A - record - of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.         (vi) Meeting (s) held at places other than Chandigarh.         Sr.       Place         No.       Date of meeting         1.       New Delhi (See Sr. No. 5)       10th February, 1988.         2.       Lucknow (U.P.) (See Sr. No.6)       12th February, 1988.         3.       Paina (Bihar) (See Sr. No. 7)       15th February, 1988.         4.       Raxaul (Bihar) (See Sr. No. 8)       17th February, 1988. |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <ul> <li>(v) Proceedings</li> <li>A record - of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.</li> <li>(vi) Meeting (s) held at places other than Chandigarh.</li> <li>Sr. Place</li> <li>Date of meeting</li> <li>1. New Delhi (See Sr. No. 5)</li> <li>10th February, 1988.</li> <li>2. Lucknow (U.P.) (See Sr. No. 6)</li> <li>12th February, 1988.</li> <li>3. Patna (Bihar) (See Sr. No. 7)</li> <li>4. Raxaul (Bihar) (See Sr. No. 8)</li> <li>17th February, 1988.</li> </ul>                                           |
| <ul> <li>(v) Proceedings</li> <li>A record - of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.</li> <li>(vi) Meeting (s) held at places other than Chandigarh.</li> <li>Sr. Place</li> <li>Date of meeting</li> <li>1. New Delhi (See Sr. No. 5)</li> <li>10th February, 1988.</li> <li>2. Lucknow (U.P.) (See Sr. No. 6)</li> <li>12th February, 1988.</li> <li>3. Patna (Bihar) (See Sr. No. 7)</li> <li>4. Raxaul (Bihar) (See Sr. No. 8)</li> <li>17th February, 1988.</li> </ul>                                           |
| <ul> <li>(v) Proceedings</li> <li>A -record - of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.</li> <li>(vi) Meeting (s) held at places other than Chandigarh.</li> <li>Sr. Place</li> <li>I. New Delhi (See Sr. No. 5)</li> <li>10th February, 1988:</li> <li>2. Lucknow (U:P.) (See Sr. No. 6)</li> <li>12th February, 1988:</li> <li>3. Patna (Bihar) (See Sr. No. 7)</li> <li>4. Raxaul (Bihar) (See Sr. No. 8)</li> <li>17th February, 1988.</li> </ul>                                                                   |
| <ul> <li>nas been kept in the Haryana Vidhan Sabha Secretariat.</li> <li>(vi) Meeting (s) held at places other than Chandigarh.</li> <li>Sr. Place</li> <li>Date of meeting</li> <li>1. New Delhi (See Sr. No. 5)</li> <li>10th February, 1988.</li> <li>2. Lucknow (U.P.) (See Sr. No. 6)</li> <li>12th February, 1988.</li> <li>3. Patna (Bihar) (See Sr. No. 8)</li> <li>17th February, 1988.</li> </ul>                                                                                                                                                                              |
| <ul> <li>(vi) Meeting (s) held at places other than Chandigarh.</li> <li>Sr. Place Date of meeting</li> <li>1. New Delhi (See Sr. No. 5)</li> <li>10th February, 1988.</li> <li>2. Lucknow (U:P.) (See Sr. No. 6)</li> <li>12th February, 1988.</li> <li>3. Paina (Bihar) (See Sr. No. 7)</li> <li>15th February, 1988.</li> <li>4. Raxaul (Bihar) (See Sr. No. 8)</li> <li>17th February, 1988.</li> </ul>                                                                                                                                                                              |
| No.       Image: No.         1.* New Delhi (See Sr. No. 5)       10th February, 1988.         2. Lucknow (U.P.) (See Sr. No.6)       12th February, 1988.         3. Paina (Bihar) (See Sr. No. 7)       15th February, 1988.         4. Raxaul (Bihar) (See Sr. No. 8)       17th February, 1988.                                                                                                                                                                                                                                                                                       |
| 2. Luckňow (U.P.) (See Sr. No.6)       12th February, 1988;         3. Patna (Bihar) (See Sr. No. 7)       15th February, 1988.         4. Raxaul (Bihar) (See Sr. No. 8)       17th February, 1988.                                                                                                                                                                                                                                                                                                                                                                                     |
| <ul> <li>3. Patna (Bihar) (See Sr. No. 7)</li> <li>4. Raxaul (Bihar) (See Sr. No. 8)</li> <li>17th February, 1988.</li> </ul>                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 4. Raxaul (Bihar) (See Sr. No. 8) 17th February, 1988.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 5. New Delhi (See Sr. No. 9) 20th February, 1988.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| Sabha held in the month of March, 1988 by the Hon'ble Speaker<br>under Rule 286(1) of the Rules of Procedure and Conduct of Busi-<br>ness in the Haryand Legislative Assembly and notified on the 11th<br>March, 1988.<br>(ii) Ch. Kulbir Singh Malik, Deputy Speaker was nominated as<br>the Ex-Officio Chairman of the Committee.                                                                                                                                                                                                                                                      |
| (iii) The names of the members of the Committee are given                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                |
| below :                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| Sr. Name of the Member<br>No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 1. Shri Kulbir Singh Málik, Deputy Speaker. Ex-Officio Chairman                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 2. Shri Bhagwan Sahai Rawat, M.L.A. Member                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
| 3: Shri Atma Ram Godara, M.L.A. Member                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 4. Shri Durga Dutt Attri, M.L.A. Member                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 5. Shri Hazar Chand, M.L.A. Member                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| Meeting held and business transacted                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |
| Meeting held and business transacted<br>The Committee did not held any meeting up to 31-3-1988.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |

Q: 4

. 4.

ĺ,

, Line

1111

4 |